

RAJASTHAN HIGH COURT, JAIPUR BENCH, JAIPUR

High Court WebSite :- <http://hcraj.nic.in>

Daily Causelist(Filterd)

Tuesday Dated : 16/01/2018

THE CHIEF JUSTICE COURT

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G R MOOLCHANDANI

10.30 AM TO 1.00 PM

02.00 PM TO 04.30 PM

D B SPECIAL APPEAL WRITS (SERVICE MATTERS) UPTO YEAR 2016

D B PIL MATTERS , D B FAMILY COURT AND MATRIMONIAL MATTERS

D B PAROLE MATTERS

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

2-THE CASES PERTAINING TO ORDERS CATEGORY AND ADMISSION

CATEGORY SHALL BE TAKEN UP BEFORE THE CASES PERTAINING TO

HEARING CATEGORY IN THE MAIN LIST AS WELL AS SUPPLEMENTARY LIST

3-LEARNED COUNSELS ARE REQUESTED TO PROVIDE LIST OF THE BOOKS

IN TWO COPIES TO THE LIBRARIAN ON WHICH THEY RELY UPON IN

SUPPORT OF THEIR CASE

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
1	C.M.A. 5337/2016 1008	RAJENDRA SINGH SOMAWAT SMT GAYATRI DEVI AND ORS	NAMONARAYAN SAMARIYA-P	
2	C.M.A. 4766/2017 1001	RAJENDRA KUMAR SHARMA MALA SHARMA	RISHI PARASHAR-P	
3	C.M.A. 5530/2017 1001	MANOJ SHARMA SMT NIDHI MISHRA (RISHU)	SURENDRA SHARMA-P	
4	C.M.A. 5623/2017 1004	SMT DEEPA MOTWANI VISHAL MOTWANI	ROHIT KHANDELWAL-P	
5	C.M.A. 6343/2017 1006	PRASHANT GUPTA SMT CHETNA GUPTA	SUDHIR JAIN-P	
FOR ORDERS				
6	C.M.A. 1586/2008 1007	MADHU SUDAN SHARMA SMT SASHI MISHRA	R K AGARWAL-P	
7	C.M.A. 1896/2010 1006	ANIL SHARMA SURBHI SHARMA & ORS	SHAILESH PRAKASH SHARMA-P	D K DIXIT-R
8	S.A.W. 54/2015 0502	STATE OF RAJ &ORS SMT KAMLA	AAG-P G S GILL AAG H KANDPAL-P	RAJ KUMAR GOYAL-R
9	C.M.A. 2817/2017 1001 STAY 1949/2017	NIRMALA ALIAS NEERU MADANLAL	AMIT SINGH SHEKHAWAT-P	
10	C.M.A. 3329/2017 1002	MAMTA SHRINGI NITESH PANDEY ALIAS SANJAY PANDEY	REKHA ARORA-P	S K JINDAL-R
11	C.W. 16795/2017 0400 -PIL STAY 14862/2017	SANJH SOCIETY STATE OF RAJ AND ORS	RAJENDRA SHARMA-P	
12	C.W. 23959/2017 0400 -PIL	RAM AVTAR MITTAL UNION OF INDIA AND ORS	SANJAY JHANWAR P KHURANA-P	NM LODHA AG-R R D RASTOGI ASG-R
FOR ORDERS ON INTERIM APPLICATIONS				
13	RES.APPL. 415/2015 4201 CMCC 1065/2015	RATAN LAL JAT SMT MUNNI DEVI	D P PUJARI-P	

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS ON INTERIM APPLICATIONS				
14	C.M.A. 5645/2016 1001 (LIMITATION) APPL 2279/2016	SAVITA CHOUHAN UDAY SINGH AND ORS	DR BHARTI SHARMA-P	G S SHEKHAWAT/V S PANWAR-R
15	C.M.A. 5598/2017 1001 (LIMITATION) APPL 2339/2017	ANIL KUMAR VASHISHT SMT SUMAN DEVI	POOJA CHOUDHARY-P	
With				
16	C.M.A. 4/2018 1001	SMT SUMAN DEVI ANIL KUMAR VASHISTH	ANSHUMAN SAXENA-P	
FOR FRESH ADMISSION WITHOUT STAY				
17	C.W. 974/2018 4400 -PAROLE	RAMESH CHAND STATE OF RAJ AND ORS	GOVIND PRASAD RAWAT-P	
18	C.W. 976/2018 4400 -PAROLE	NANDA STATE OF RAJ AND ORS	B R CHOUDHARY-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
19	C.M.A. 2501/2015 1001	SMT ANITA SHARMA(CHANDRAKALA) PUSHPENDRA DEEP PATALIYA AND ANOTHER	PRAHLAD SHARMA-P RAJESH SHARMA-P	DR BHARTI SHARMA-R
20	C.M.A. 5455/2016 1001	SUBHITA SUNIL KUMAR	ARUN SINGH SHEKHAWAT-P	MR DEEPAK SONI-R
With				
21	C.R.L.R. 875/2015 0208 STAY 3146/2015	SUNIL KUMAR AND ORS STATE OF RAJASTHAN AND ANR	DEEPAK SONI/MAMRAJ JAT-P	P.P.-R
With				
22	C.M.A. 5456/2016 1001 DEFECT	SUBHITA SUNIL KUMAR	ARUN SINGH SHEKHAWAT-P	
23	C.M.A. 6610/2016 1001 (LIMITATION) APPL 2376/2016	RITESH VERMA SEEMA SAINI	ABDUL KALAM KHAN-P	D K DIXIT-R
24	C.W. 18468/2017 0400 -PIL	DEEPESH OSWAL STATE OF RAJ AND ANR	PETITIONER SELF-P	
ADMISSION WITH NOTICE SERVED - REPLY FILED				
25	C.W. 4061/2015 0400 -PIL STAY 3652/2015	SUO MOTU STATE (MEDICAL AND HEALTH)ORS	AJEET BHANDARI-P	SHYAM ARYA AAG-R ASHISH KUMAR-R R.D.RASTOGI ADDL.S.G.-R SHYAM ARYA-R
26	C.W. 6080/2017 0400 -PIL INTERIM RELIEF	SUSHIL SHARMA STATE OF RAJ AND ORS	RAJENDRA SONI MOHIT SONI-P	A G SHEETANSHU SHARMA-R M S RAGHAV-R
27	C.W. 22846/2017 4400 -PAROLE	KISHAN KUMAR STATE OF RAJ AND ORS	ANIL MAHALA-P	
FOR HEARING				

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
28	S.A.W. 626/2007 1502	IOC LTD, NEW DELHI R I O C KARAMCHARI SANGH, AJME	S KASLIWAL-P YOGESH KUMAR SHARMA-R
29	C.M.A. 4176/2009 1006 AT 2-00 PM	RADHEYSHYAM SMT NATTI BAI	BRIS SINGH-P HARENDRA SINGH SINSINWAR-P GOVIND CHOUDHARY-R
30	C.M.A. 157/2011 1007	SUNIL SHARMA GAURI AND ANOTHER	SHAILESH PRAKASH SHARMA-P
31	C.M.A. 6767/2011 1008	JITENDRA SAINI SMT SONIA SHARMA ALIAS BABLI SHARMA	MANU BHARGAVA-P ANKUR RASTOGI-R
With			
32	C.M.A. 6768/2011 1008	JITENDRA SAINI SMT SONIA SHARMA ALIAS BABLI SHARMA	MANU BHARGAVA-P ANKUR RASTOGI-R
33	C.M.A. 3955/2013 1001	RAJEEV MISHRA SMT SUSHMA	G S SODHI-P R P GAUTAM-P JAI PRAKASH GUPTA-R
34	C.W. 8663/2013 0400 -PIL	PEOPLE S UNION OF CIVIL LIBERTIES STATE OF RAJ AND ORS	PREM KRISHAN SHARMA-P G S BAPNA-R ABHINAV SHARMA-R ADVOCATE GENERAL-R AMIT TANWANI-R NAINA SARAF-R SHYAM ARYA AAG-R
35	S.A.W. 290/2014 0516	DR D K TAKNET THE UNIVERSITY OF RAJ JAIPUR	SANDEEP SAXENA-P AMRIT PRASAD SHARMA-P ASHWINI JAIMAN-P
With			
36	S.A.W. 408/2014 0516	UNIVERSITY OF RAJ DR D K TAKNET	V K TAMOLIYA-P SANDEEP SAXENA-R SANDEEP SAXENA-R
37	S.A.W. 1175/2014 0507	SOBHAG MAL JAIN RAJ SMALL INDUSTRIES CORP LTD	SANDEEP SAXENA-P R P GARG-R
38	S.A.W. 115/2015 1502	STATE OF RAJ AND ORS HEERA LAL	SANJAY KUMAR SHARMA G C-P S K GUPTA AAG-P GORDHAN SINGH-R KAILASH KUMAWAT-R V S CHOUDHARY-R
39	S.A.W. 698/2015 0515	SMT KALPANA SHARMA &ORS STATE OF RAJ AND ORS	MAHENDRA SHAH V SHAH-P S K GUPTA AAG-R KAPIL BARDHAR-R S N KUMAWAT-R
With			
40	S.A.W. 804/2016 0515	STATE OF RAJ AND ORS ALKA AGARWAL	S K GUPTA AAG-P
41	S.A.W. 221/2016 0505	STATE OF RAJ ARTI BHARGAVA &ORS	DHARAMVEER THOLIA AAG-P HIMANSHU SHARMA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
With				
42	S.A.W. 344/2016	STATE OF RAJ MUKESH KUMAR SAINI &ORS	DHARAMVEER THOLIA AAG-P SAMEER SHARMA-P	SHREE SWAMI-R
	0516 STAY 2913/2016			
With				
43	S.A.W. 569/2016	STATE OF RAJ SUDHIR JAIN &ORS	DHARAMVEER THOLIA AAG-P	HIMANSHU SHARMA-R
	0505 APPL 281/2016 (LIMITATION) STAY 4620/2016			
With				
44	S.A.W. 785/2016	STATE OF RAJ NAVNEET JAIN &ORS	DHARAMVEER THOLIA AAG-P	VINOD KUMAR SHARMA-R
	0505 CMS 6068/2016			
With				
45	S.A.W. 1363/2016	STATE OF RAJ AVINASH PANWAR &ORS	DHARAMVEER THOLIA AAG-P	AMIT JINDAL LOKESH TAYLOR-R
	0505 CMS 13348/2016			AJAY KUMAR BAJPAI-R AMIT JINDAL-R AMIT JINDAL LOKESH TAYLOR-R
46	S.A.W. 683/2016	RAJ STATE ROAD TRANSPORT RAJ ROADWAYS SEVANIVRITTA	VINAYAK JOSHI-P	V K TAMOLIYA-R
	0507			

**DB TAX MATTERS, DB CONTEMPT MATTERS, DB CAT MATTERS,
D B SPECIAL APPEAL WRITS (MISC. MATTERS),
D B CIVIL RESIDUE MATTERS**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITHOUT STAY				
1	C.C.P. 2106/2017 2401	DR KAILASH CHAND GUPTA SHRI RAJ HANS UPADHYAY AND ORS	PRAHLAD SINGH AND ORS-P	
2	C.C.P. 2149/2017 2401	DINESH CHAND SAINI BEENA GUPTA	I R SAINI/NIKHIL SAINI-P	
3	C.C.P. 48/2018 2401	MOTI RAM SHRI KULDEEP RANKA AND ANR	NAWAL SINGH SIKARWAR-P	
FOR FRESH ADMISSION WITH STAY				
4	C.W. 2548/2012 0507 BEFORE D B II CMS 2026/2012	DR SHOBHA RASTOGI STATE (HIGHER EDUCATION DEP)ORS	R D RASTOGI-P	
5	S.A.W. 24/2018 2203 STAY 414/2018	ROOP SINGH SAIRAM AND ORS	VIJAY DUTT SHARMA-P	NAINA SARAF-R
FOR FRESH ADMISSION WITHOUT STAY				
6	I.T. APPEAL 340/2017 1303	PR COMMISSIONER OF INCOME TAX JAIPUR-III SHRI LALCHANDMEENA	SAMEER JAIN-P	
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
7	C.W. 17486/2017 1314 STAY 15519/2017	M/S SHREE RAM DEVELOPERS STATE OF RAJ AND ORS	PANKAJ GHIYA PAWAN SHARMA-P	R B MATHUR-R
With				
8	C.W. 17534/2017 1314 STAY 15560/2017	M/S HONDA CARS LTD STATE OF RAJ AND ORS	PANKAJ GHIYA PAWAN SHARMA-P	
ADMISSION WITH NOTICE SERVED- REPLY FILED				
9	C.W. 13828/2017 1305 STAY 12261/2017	HERO MOTOCORP LTD U O I AND ORS	SAMEER JAIN-P	
With				
10	C.W. 13820/2017 1305 STAY 12254/2017	M/S HONDA CARS INDIA LTD U O I AND ORS	SAMEER JAIN-P	J M SAXENA AAG-R
With				
11	C.W. 13821/2017 1305 STAY 12255/2017	M/S HONDA CARS INDIA LTD U O I AND ORS	SAMEER JAIN-P	J M SAXENA AAG-R J.M.SAXENA AAG-R R.D.RASTOGI ASG-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
With			
12	C.W. 13825/2017 1305 STAY 12258/2017	M/S HONDA MOTORCYCLE & SCOOTER INDIA LTD U O I AND ORS	SAMEER JAIN-P J M SAXENA AAG-R
With			
13	C.W. 13830/2017 1305 STAY 12263/2017	M/S HONDA MOTORCYCLE & SCOOTER INDIA LTD U O I AND ORS	SAMEER JAIN-P J M SAXENA AAG-R
FOR ORDERS- DEFECT CASES			
14	EXCIS.APEAL 133/2017 1304	COMMISSIONER OF CUSTOMS & EXCISE JAIPUR-I M/S CONTINENTAL ENGINES LTD	SANDEEP PATHAK-P SANDEEP PATHAK-P
15	C.R.VV. 169/2017 4201	C I T JAIPUR II SHRI SATYA DEV SHARMA	R B MATHUR-P
16	I.T. APPEAL 355/2017 1303	M/S CHOUDHARY & BROTHERS DEPUTY COMMISSIONER OF INCOME TAX	SANJEEV SINGHAL DYGC-P
17	I.T. APPEAL 356/2017 1303	M/S CHOUDHARY & BROTHERS DEPUTY COMMISSIONER OF INCOME TAX	SANJEEV SINGHAL DYGC-P
18	I.T. APPEAL 357/2017 1303 CMCC 2802/2017	PR COMMISSIONER OF INCOME TAX KOTA M/S MANGLAM CEMENT LTD	PARINITOO JAIN-P
19	I.T. APPEAL 358/2017 1303 CMCC 2803/2017	PR COMMISSIONER OF INCOME TAX KOTA M/S MANGALAM CEMENT LTD	PARINITOO JAIN-P
20	I.T. APPEAL 359/2017 1303 CMCC 2805/2017	PR COMMISSIONER OF INCOME TAX KOTA M/S MANGALAM CEMENT LTD	PARINITOO JAIN-P
21	WRIT REVIEW 383/2017 4401 BEFORE	PRAHALD SHARMA UNION OF INDIA & ORS	DHARMENDRA JAIN-P
22	WRIT REVIEW 402/2017 4401	NATHURAM AND ORS STATE (INDUSTRIES DEPARTMENT)ORS	DESHRAJ KALOYA-P
23	W.M.APPL. 667/2017 4401	GWALIOR ALCOBREW PVT LTD STATE OF RAJ AND ORS	PRATEEK SHARMA-P
24	RES.APPL. 730/2017 4201 CMCC 2794/2017	PR COMMISSIONER OF INCOME TAX CENTRAL SMT RENU AGARWAL	ANIL MEHTA-P
25	S.A.W. 1782/2017 3100	RAJESH KATHURIA C G M DEPARTMENT OF BANKING ORS	AJAY SHUKLA-P
26	S.A.W. 1851/2017 4300 APPL 69864/2017	STATE OF RAJ AND ANR NARAIN SINGH BHATI AND ANR	G S GILL AAG-P
27	S.A.W. 1958/2017 0703 APPL 28/2018	NAVRATAN DAS SURENDRA RATHI	VIJENDRA YADAV-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- DEFECT CASES			
28	S.A.W. 1961/2017 4300	ASHA AGARWAL G M INDIAN OIL CORP AND ANR	DR MAHESH SHARMA-P
FOR ORDERS			
29	S.A.W. 1562/2017 5300 SENIOR CITIZEN STAY 15828/2017	BHAJAN LAL J V V N L AND ORS	J K MOOLCHANDANI-P D C GUPTA-R
30	I.T. APPEAL 328/2017 1303	PR COMMISSIONER OF INCOME TAX JAIPUR-II SHRI GYAN CHAND AGARWAL	R B MATHUR-P
31	C.W. 18322/2017 1314 STAY 19635/2017	M/S METSO INDIA PVT LTD STATE OF RAJ AND ORS	PANKAJ GHIYA PAWAN SHARMA-P
32	C.W. 20345/2017 1314 STAY 17949/2017	M/S HINDUSTAN COPPER LTD STATE OF RAJ AND ORS	VIVEK SINGHAL-P R B MATHUR-R
With			
33	C.W. 17415/2017 1314 STAY 15452/2017	M/S BHARAT SANCHAR NIGAM LTD JAIPUR STATE OF RAJ AND ORS	VIVEK SINGHAL-P KUNAL JAIMAN-R R B MATHUR-R
With			
34	C.W. 17417/2017 1314 STAY 15453/2017	M/S BHARAT SANCHAR NIGAM LTD JAIPUR STATE OF RAJ AND ORS	VIVEK SINGHAL-P
With			
35	C.W. 20344/2017 1314 STAY 17948/2017	M/S HINDUSTAN COPPER LTD STATE OF RAJ AND ORS	VIVEK SINGHAL-P R B MATHUR-R R B MATHUR-R SHEETANSHU SHARMA-R
FOR ORDERS ON INTERIM APPLICATION			
36	I.T. APPEAL 252/2016 1303 APPL 40187/2017	PR COMMISSIONER OF IT-1 JAIPUR BANSIDHAR AGARWAL PROP AGARWAL CO	ANUROOP SINGHI-P GUNJAN PATHAK-R GUNJAN PATHAK-R
With			
37	I.T. APPEAL 260/2016 1303 APPL 40186/2017	PR COMMISSIONER OF IT JAIPUR BANSIDHAR AGARWAL PROP AGARWAL CO	ANUROOP SINGHI-P GUNJAN PATHAK-R GUNJAN PATHAK-R
38	C.RVW. 153/2017 4201 (LIMITATION) APPL 2474/2017 BEFORE	C I T ALWAR PUBLIC ROSE SHIKSHA SAMITI ALWAR	SAMEER JAIN-P GUNJAN PATHAK-R
39	I.T. APPEAL 346/2017 1303 (LIMITATION) APPL 2790/2017	SH R B MATHUR PR COMMISSIONER OF INCOME TAX	N L AGARWAL-P ANIL MEHTA-R
FOR HEARING			

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S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR HEARING				
40	C.W. 3754/2004	T C DAMOR & ORS UNION OF INDIA & ORS	VIRENDRA LODHA-P	DR P C JAIN-R G S GILL-R PRIYANKA PAREEK-R RAJENDRA SONI-R S.N.KUMAWAT-R SANJAY PAREEK-R
	0506			
With				
41	C.W. 3755/2004	MAHENDRA KUMAR GOVIL UNION OF INDIA & ORS	VIRENDRA LODHA-P	PRIYANKA PAREEK-R SANJAY PAREEK-R
	0506			
With				
42	C.W. 3756/2004	MAHENDRA KUMAR GOVIL & ANR UNION OF INDIA & ORS	VIRENDRA LODHA-P	PRIYANKA PAREEK-R G K GARG-R SANJAY PAREEK-R
	0506			
With				
43	C.W. 3757/2004	MAHENDRA KUMAR GOVIL UNION OF INDIA & ORS	VIRENDRA LODHA-P	PRIYANKA PAREEK-R SANJAY PAREEK-R
	0506			
With				
44	C.W. 3758/2004	T C DAMOR & ORS UNION OF INDIA & ORS	VIRENDRA LODHA-P MAHENDRA SINGH SUNIL NATH-P	PRIYANKA PAREEK-R ANAND SHARMA-R G K GARG-R GOVIND SINGH-R L.P.SINGHAL-R SANJAY PAREEK-R SARANSH SAINI-R SWADEEP SINGH HORA-R
	0506			
With				
45	C.W. 3759/2004	T C DAMOR & ORS UNION OF INDIA & ORS	VIRENDRA LODHA-P	PRIYANKA PAREEK-R G K GARG-R SANJAY PAREEK-R
	0506			
With				
46	C.W. 3760/2004	STATE OF RAJ & ANR SHRI MEHTAB SINGH & ORS	G A-P	G K GARG-R
	0506			
With				
47	C.W. 4144/2004	STATE OF RAJ & ANR SHRI RANJEET SINGH LUNAYACH &	G A-P	G K GARG-R SARANSH SAINI-R
	0506			
With				
48	C.W. 4145/2004	STATE OF RAJ & ANR SHRI RAM BALLABH MUKUL & ORS	G A-P B S CHABBA (ADDL. G.A.)-P	G K GARG-R
	0506			
With				
49	C.W. 16277/2010	T C DAMOR & ORS UNION OF INDIA & ORS	VIRENDRA LODHA-P	
	0505			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
50	S.A.W. 323/2010 0505 BEFORE DB II STAY 1248/2010	V K SINGHAL RAJ STATE POLLUTION CONTROL &ORS	PRAHLAD SINGH-P AKHIL SIMLOTE-R SHIV CHARAN GUPTA-R
With			
51	S.A.W. 940/2011 0506	V K SINGHAL STATE OF RAJ AND ORS	PRAHLAD SINGH-P RAJENDRA SONI-R AKHIL SIMLOTE-R
With			
52	S.A.W. 941/2011 0506	V K SINGHAL STATE OF RAJ AND ORS	PRAHLAD SINGH-P AKHIL SIMLOTE-R RAJENDRA SONI-R
With			
53	S.A.W. 942/2011 0505	V K SINGHAL STATE OF RAJ AND ORS	PRAHLAD SINGH-P AKHIL SIMLOTE-R
54	I.T. APPEAL 161/2016 1303	DHARMCHAND PADAMCHAND JAIN C I T JAIPUR-II	JAVED KHAN-P R B MATHUR-R
With			
55	I.T. APPEAL 162/2016 1303	DHARMCHAND PADAMCHAND JAIN C I T JAIPUR-II JAIPUR	JAVED KHAN-P R B MATHUR-R
56	I.T. APPEAL 183/2016 1303	COMMISSIONER OF INCOME TAX- 1 JAIPUR SHRI RAVI SANCHETI	ANUROOP SINGHI-P SANDEEP TANEJA-R
57	I.T. APPEAL 180/2017 1303	BRIGHT METALS INDIA PVT LTD ASSISTANT COMMISSIONER OF INCOME TAX	SIDDHARTH RANKA/M IQBAL-P ANUROOP SINGHI-R
58	I.T. APPEAL 220/2017 1303	M/S PRIME CHEM OIL LTD THE ASSISTANT COMMISSIONER OF INCOME TAX	GUNJAN PATHAK-P PARINITOO JAIN-R
With			
59	I.T. APPEAL 221/2017 1303	M/S PRIME CHEM OIL LTD THE ASSISTANT COMMISSIONER OF INCOME TAX	GUNJAN PATHAK-P PARINITOO JAIN-R
60	I.T. APPEAL 267/2017 1303	M/S THE RAJ STATE CO OPERATIVE BANK LTD ASSISTANT COMMISSIONER OF INCOME TAX	GUNJAN PATHAK-P R B MATHUR-R
61	C.W. 8813/2017 1314	BHARTI AIRTEL LTD STATE OF RAJ AND ORS	SANJAY JHANWAR P KHURANA-P N.M. LODHA AG-R
With			
62	C.W. 8814/2017 1314	BHARTI TELEMEDIA LTD STATE OF RAJ AND ORS	SANJAY JHANWAR P KHURANA-P
With			
63	C.W. 8815/2017 1314	BHARTI HEXACOM LTD STATE OF RAJ AND ORS	SANJAY JHANWAR P KHURANA-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With 64	C.W. 8818/2017 1314	ACC LIMITED STATE OF RAJ AND ORS	P K KASLIWAL-P R B MATHUR-R
With 65	C.W. 9225/2017 1314	ULTRATECH CEMENT LTD STATE OF RAJ AND ORS	SANJAY JHANWAR-P R B MATHUR-R
With 66	C.W. 10125/2017 1314	M/S VEDANTA LTD STATE OF RAJ AND ORS	SAMEER JAIN-P
With 67	C.W. 10193/2017 1314	M/S INDUS TOWERS LTD STATE OF RAJ AND ORS	SAMEER JAIN-P ADVOCATE GENERAL-R MR. R.B. MATHUR-R
With 68	C.W. 10203/2017 1314	M/S BHARTI INFRATEL LTD STATE OF RAJ AND ANR	SAMEER JAIN-P
With 69	C.W. 10344/2017 1314	M/S ERICSSON INIDA PVT LTD STATE OF RAJ AND ORS	SUNIL NATH S NAVAL-P R B MATHUR-R
With 70	C.W. 10412/2017 1314	M/S RELIANCE INFRATEL LTD STATE OF RAJ AND ORS	VIVEK SINGHAL-P
With 71	C.W. 10413/2017 1314	M/S RELIANCE COMMUNICATIONS LTD STATE OF RAJ AND ORS	VIVEK SINGHAL-P
With 72	C.W. 10414/2017 1314	M/S HONDA SIEL CARS INDIA LTD STATE OF RAJ AND ORS	SAMEER JAIN-P
With 73	C.W. 10415/2017 1314	M/S HINDUSTAN COPPER LTD STATE OF RAJ AND ORS	VIVEK SINGHAL-P
With 74	C.W. 10445/2017 1314	VODAFONE MOBILE SERVICES LTD STATE OF RAJ AND ORS	SANJAY JHANWAR-P
With 75	C.W. 10468/2017 1314	THE CALCATTA MEDICAL RESEARCH INST STATE OF RAJ AND ANR	MAHESH SHARMA-P
With 76	C.W. 10493/2017 1314	SYNERGY STEELS LTD STATE OF RAJ AND ORS	SUNIL NATH S NAVAL-P

**Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
With 77	C.W. 10565/2017	RELIANCE JIO INFOCOMM LTD STATE OF RAJ AND ORS	VIVEK SINGHAL-P	
	1314			
With 78	C.W. 10602/2017	M/S UNITED SPIRITS LTD STATE OF RAJ AND ORS	PANKAJ GHIYA PAWAN-P	
	1314			
With 79	C.W. 10603/2017	M/S UNITED SPIRITS LTD STATE OF RAJ AND ORS	PANKAJ GHIYA PAWAN-P	
	1314			
With 80	C.W. 10604/2017	M/S UNITED SPIRITS LTD STATE OF RAJ AND ORS	PANKAJ GHIYA PAWAN-P	
	1314			
With 81	C.W. 10605/2017	M/S UNITED SPIRITS LTD STATE OF RAJ AND ORS	PANKAJ GHIYA PAWAN-P	
	1314			
With 82	C.W. 10612/2017	AIRCEL LIMITED STATE OF RAJ AND ORS	SANJAY JHANWAR-P	R B MATHUR-R
	1314			AG-R MR. R.B. MATHUR-R
With 83	C.W. 10629/2017	M/S UNITED SPIRITS LTD STATE OF RAJ AND ORS	PANKAJ GHIYA PAWAN-P	
	1314			AG-R MR. R.B. MATHUR-R
With 84	C.W. 10630/2017	M/S UNITED SPIRITS LTD STATE OF RAJ AND ORS	PANKAJ GHIYA PAWAN-P	
	1314			AG-R MR. R.B. MATHUR-R
With 85	C.W. 10751/2017	IDEA CELLULAR LTD STATE OF RAJ AND ORS	SANJAY JHANWAR-P	
	1314			
With 86	C.W. 12718/2017	TATA SKY LTD STATE OF RAJ AND ORS	SANJAY JHANWAR-P	
	1314			
With 87	C.W. 12989/2017	NATIONAL ENGINEERING INDUSTRIES LTD STATE OF RAJ AND ORS	MAHESH SHARMA-P	
	1314			
With 88	C.W. 15430/2017	NARAYANA HRUDAYALAYA LIMITED STATE OF RAJ AND ORS	SANJAY JHANWAR-P	
	1314			

**Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
With 89	C.W. 15431/2017 1314	NARAYANA HRUDAYALAYA LIMITED STATE OF RAJ AND ORS	SANJAY JHANWAR-P	
With 90	C.W. 15432/2017 1314	NARAYANA HRUDAYALAYA LIMITED STATE OF RAJ AND ORS	SANJAY JHANWAR-P	
With 91	C.W. 15433/2017 1314	NARAYANA HRUDAYALAYA LIMITED STATE OF RAJ AND ORS	SANJAY JHANWAR-P	
With 92	C.W. 16354/2017 1314	SHRIRAM PISTONS AND RINGS LTD STATE OF RAJ AND ORS	MAHESH SHARMA-P	
With 93	C.W. 17412/2017 1314	M/S BHARAT SANCHAR NIGAM LTD STATE OF RAJ AND ORS	VIVEK SINGHAL-P	
With 94	C.W. 17413/2017 1314	M/S BHARAT SANCHAR NIGAM LTD STATE OF RAJ AND ORS	VIVEK SINGHAL-P	R B MATHUR-R
With 95	C.W. 17414/2017 1314	M/S BHARAT SANCHAR NIGAM LTD KOTA STATE OF RAJ AND ORS	VIVEK SINGHAL-P	
With 96	C.W. 17597/2017 1314	M/S BHARAT SANCHAR NIGAM LTD STATE OF RAJ AND ORS	VIVEK SINGHAL-P	KUNAL JAIMAN-R N M LODHA-R R B MATHUR-R
FOR HEARING (CIVIL WRITS)				
With 97	C.W. 2187/2005 0513	DR B M MEENA UNION OF INDIA & ORS	R N MATHUR-P	SANJAY PAREEK-R ALOK GARG-R G C GARG-R H V NANDWANA-R SABINA KHAN-R SHAILESH PARAKASH SHARMA-R
With 98	C.W. 8284/2011 0506	K L SAIN AND ORS U O I (MINISTRY OF RAILWAYS)ORS	GAURAV SHARMA-P TEJ PRAKASH SHARMA-P	SHAILESH PRAKASH SHARMA-R SHABINA KHAN-R
With 99	C.W. 11195/2011 0502	KRISHAN CHAND NAVODAY VIDHYALAYA SAMITI ORS	DINESH SHARMA SAJID ALI-P ANUROOP SINGHI-P	SHABINA KHAN-R KRISHNA VERMA-R
With 100	C.W. 14672/2011 0506	M L PHULWARI U O I (RAILWAY DEPARTMENT)ORS	SUNIL SAMDARIA-P	SABINA KHAN-R SHAILESH PARAKASH SHARMA-R
With 101	C.W. 12982/2013 0513	D P GUPTA U O I AND ORS	C B SHARMA-P SHAILESH PRAKASH SHARMA-P	SHAILESH PRAKASH SHARMA-R
FOR HEARING (SAW)				

Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR HEARING (SAW)				
102	S.A.W. 986/2008	MUNICIAOAL BOARD KISHANGARH CHAND MAL AND CO & ORS	K N GUPTA-P G K GARG, SARANSH SAINI-P	J K SINGHI,R P SINGH-R ANUROOP SINGHI-R R P GARG-R SUNIL KUMAR SHARMA-R
	5400			
103	S.A.W. 1810/2011	STATE OF RAJ AND ANR SURAJ MAL SHARMA AND ORS	DINESH YADAV AAG-P DHARAMVEER THOLIA AAG-P	SANDEEP KUMAR SHARMA-R MADHO SWAMI-R V K TAMOLIYA-R VIJAY POONIA-R
	1800			
104	S.A.W. 376/2014	DEVENDRA KUMAR JAIN STATE (REVENU DEPARTMENT)ORS	NITIN JAIN-P	ANANT KASLIWAL-R
	1802			

D B CIVIL WRITS (INCLUDING JUDICIAL OFFICERS MATTERS)
D B SPECIAL APPEAL WRITS (SERVICE MATTERS) FROM YEAR 2017,
D B SPECIAL APPEALS (CIVIL)

NOTE: IN HEARING CASES, IT IS EXPECTED FROM THE LAWYERS TO SUBMIT THEIR BRIEF SYNOPSIS AND THE JUDGEMENT TO BE RELIED UPON IN ADVANCE BEFORE THE MATTER IS BEING TAKEN UP FOR HEARING 2-ADVOCATES WHO ARE DESIROUS TO TAKE ADJOURNMENT ARE REQUESTED TO FURNISH WRITTEN REQUEST IN THIS REGARD TO THE COURT MASTER, A DAY BEFORE THE DATED OF HEARING

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS DEFECT CASES (SAW)				
1	S.A.W. 1907/2017 0515	DARSHANA JAIN DIRECTOR SANSKRIT EDUCATION ANR	TANVEER AHAMAD-P	
2	S.A.W. 1948/2017 1502	SANJAY KUMAR PATEL ROYAL INDIA MANUFACTURING PVT LTD	DHARMENDRA JAIN VINOD-P	
3	S.A.W. 1949/2017 1502	RAM SINGH ROYAL INDIA MANUFACTURING PVT LTD	DHARMENDRA JAIN VINOD-P	
4	S.A.W. 1950/2017 1502	M B NEEMKA THANA SATYENDRA MOHAN SHARMA AND ANR	SAGEER AHAMED-P	
5	S.A.W. 1955/2017 1502	M B BHUSAWAR SITA RAM AND ANR	MANU BHARGAVA-P	
FOR ORDERS				
6	S.A.W. 1430/2017 1502 (LIMITATION) CMCW 812/2017	CHIEF MANAGER RSRTC JHUNJHUNU RAMNARAYAN & OTHER	OM PRAKASH SHEORAN-P	
7	S.A.W. 1572/2017 0515 (LIMITATION) APPL 884/2017 CMS 15909/2017	DR RAKESH MEENA R P S C AJMER &ORS	TANVEER AHAMAD-P	M FAISAL BAIG-R
FOR ORDERS ON INTERIM APPLICATION				
8	S.A.W. 1122/2017 0502 APPL 629/2017 LIMITATION STAY 11534/2017	STATE OF RAJ &ORS NARENDRA KUMAR MATHURIA &NAR	G S GILL AAG H KANDPAL-P	TANVEER AHMAD-R
With				
9	S.A.W. 1051/2017 0502 APPL 533/2017 LIMITATION STAY 10339/2017	STATE OF RAJ AND ORS GOURAV SEN	G S GILL AAG-P	PRAVEEN SHARMA-R TANVEER AHMAD-R
10	S.A.W. 1360/2017 1502 (LIMITATION) APPL 751/2017 STAY 14112/2017	SHRI K K MATHUR M/S ARISTO PHARMACEUTICALS PVT LTD	PRATEEK MATHUR-P	SUNIL NATH AKASH SUKIRTI-R
FOR FRESH ADMISSION WITH STAY				
11	S.A.W. 1582/2017 1502 STAY 16112/2017	SECRETARY (NOW ADMINISTRATOR) ASHOK KUMAR SHARMA	H V NANDWANA P K SINGH-P	
12	S.A.W. 43/2018 0515 CMS 681/2018	MAHENDRA KUMAR MEENA AND ORS STATE OF RAJ AND ANR	HANUMAN CHOUDHARY-P	

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FIELD				
13	S.A.W. 1666/2017 0515 STAY 16963/2017	BABAL DEVI MEENA AND ORS STATE OF RAJ AND ORS	R D MEENA N P MEENA-P	J M SAXENA AAG-R M FAISAL BAIG-R
With				
14	S.A.W. 1691/2017 0515 STAY 17119/2017	ANIL KUMAR BASWAL STATE OF RAJ AND ORS	R D MEENA N P MEENA-P	J M SAXENA AAG-R M FAISAL BAIG-R
With				
15	S.A.W. 1692/2017 0515 STAY 17121/2017	DHARMENDRA SINGH NARUKA AND ANR STATE OF RAJ AND ORS	R D MEENA N P MEENA-P	J M SAXENA AAG-R M FAISAL BAIG-R
With				
16	S.A.W. 1751/2017 0515 STAY 17538/2017	SEEMA NATLA AND ORS STATE OF RAJ AND ANR	ADITYA JAIN RAVI SAINI-P	J M SAXENA AAG-R M FAISAL BAIG-R
17	S.A.W. 1954/2017 0502 STAY 19757/2017	STATE BANK OF INDIA AND ANR P S VERMA	SURUCHI KASLIWAL SUKRITI-P	PRATEEK MATHUR-R
FOR ORDERS (CIVIL WRIT)				
18	W.M.APPL. 101/2010 4401	SUO MOTO STATE OF RAJ AND ORS	N K MALOO-P	G S BAPNA ADV GENERAL-R
19	C.W. 15256/2017 0516	NEMICHAND STATE OF RAJ AND ORS	D P PUJARI SUSHIL PUJARI-P	
ADMISSION WITH NOTICE SERVED - REPLY FILED				
20	C.W. 7289/2013 0516 CMS 5797/2013	MANOJ KUMAR SHARMA AND ORS STATE (PANCHYATI RAJ DEP)ORS	VINOD GUPTA-P	S K GUPTA AAG-R
21	C.W. 7973/2016 0516 STAY 7222/2016	PRAKASHWATI STATE (MEDICAL AND HEALTH)ORS	ILIYAS KHAN-P	ANURADHA UPADHAYAY-R MS. ANURADHA UPADHYAY-R SANJAY KUMAR SHARMA G C-R SH. SHYAM ARYA AAG-R
With				
22	C.W. 2700/2014 0516	NEHA SARSWAT STATE (MEDICAL AND HEALTH)ORS	NAINA SARAF-P	ANURADHA UPADHAYAY-R MR SHYAM ARYA AAG-R
23	C.W. 16279/2016 0516 CMS 14478/2016	DINESH KUMAR RATHORE STATE (RURAL DEVLOP AN PANCHAYATI)ORS	R K GOUTTAM G S GAUTAM-P	ANURAG SHARMA AAG-R MR ANURAG SHARMA AAG-R N M LODHA-R SHEETANSHU SHARMA-R
24	C.W. 920/2017 4300	AMISHEE BANSAL U O I AND ORS	AMIT SINGH SHEKHAWAT-P	DEEN DAYAL SHARMA DY G C-R ASHISH KUMAR-R R.D.RASTOGI ASG-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION (CMA/SAC)			
25	C.RVV. 33/2016	SMT CHANDAN KANWAR BALWANT SINGH 4201 (LIMITATION) APPL 1072/2016 BEFORE	TAKHAT SINGH RATHORE-P
FOR HEARING (CIVIL WRIT)			
26	C.W. 3343/1998	MAHENDRA KUMAR BURDAK STATE & ORS	RC JOSHI-P ASHOK JOSHI-P NAMITA PARIHAR-P
	0505		G A-R A.S.KHANGROT-R HEMANT MATHUR DY G C-R J M SAXENA AAG-R N.K.MALOO, O P SHARMA-R SUSHIL SHARMA AAG-R
27	C.W. 6565/2013	RANVEER SINGH AND ANR STATE (FOREST DEPARTMENT)ORS	S D SHARMA-P SANJAY RAHAR-P
	0505		DR M S KACHAWA ADD G C-R G S GILL AAG-R N K BHATTA ADD G C-R
With			
28	C.W. 8796/2014	JAIRAM MEENA AND ANR STATE (PERSONNEL DEPARTMENT)ORS	PETITIONER SELF-P M M MEHRISHI-P
	0505 APPL 16018/2017 APPL 57135/2017		DR A S KHANGAROT ADD G C-R
With			
29	C.W. 11266/2014	KHUSHAL SINGH AND ANR STATE OF RAJ AND ORS	M M MEHRISHI-P
	0505 APPL 57134/2017		DR A S KHANGAROT ADD G C-R A G SHEETANSHU SHARMA-R AAG-R MR SHEETASHU SHARMA-R
With			
30	C.W. 863/2015	BABU LAL SAINI &ANR STATE OF RAJ AND ORS	SUNIL KUMAR SINGODIYA-P
	0505		G S GILL AAG-R
With			
31	C.W. 19708/2015	ASHOK KUMAR GUPTA &ANR STATE (PERSONNEL DEPARTMENT)ORS	SUNIL KUMAR SINGODIYA-P
	0516		
With			
32	C.W. 10776/2016	NATHU LAL STATE (PERSONNEL DEPARTMENT)ORS	MAHENDRA SHAH V SHAH-P
	0505		DR A S KHANGAROT ADD G C-R MR. G.S. GILL, AAG-R
33	C.W. 12979/2015	MANISHA SANKHLA &ORS STATE (FINANCE DEPARTMENT)ORS	GAURAV SHARMA P PAREEK-P SANDEEP SINGH SHEKHAWAT-P
	0507		SANJEEV SINGHAL DY G C-R SHYAM ARYA AAG-R
34	C.W. 3554/2016	M/S ASHOKA MARBLES PVT LTD &ANR STATE OF RAJ AND ORS	DEEPESH OSWAL-P
	5400		NAINA SARAF-R MR. RAJENDRA PRASAD AAG-R

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING (CIVIL WRIT)			
With			
35	C.W. 6428/2016	M/S MAA TARA CERAMICS PVT LTD&ANR STATE OF RAJ AND ORS	DEEPESH OSWAL-P AASHISH SHARMA-R
	5400		
With			
36	C.W. 1399/2017	DHARAM CHAND SAINI STATE OF RAJ AND ORS	DEEPESH OSWAL-P NAINA SARAF-R MR RAJENDRA PRASAD AAG-R MS. NAINA SARAF-R
	5400		
With			
37	C.W. 4527/2016	SUNIL HEALTHCARE LTD RAJ ELECTRICITY REGULATORY &ORS	S S HORA T C SHARMA-P V K SHARMA RACHIT SHARMA-R SANDEEP SINGH SHEKHAWAT-R
	5300		
With			
38	C.W. 8353/2016	M/S SORABH CEMENT LTD&ORS RAJ ELECTRICITY REGULATORY &ORS	PANKAJ KUMAR ARVIND-P SANDEEP SINGH SHEKHAWAT-R P K BOHRA-P V K SHARMA RACHIT SHARMA-R
	5300		
With			
39	C.W. 8571/2016	M/S SHIV EDIBLES LTD RAJ ELECTRICITY REGULATORY &ANR	PANKAJ KUMAR BOHRA-P SANDEEP SINGH SHEKHAWAT-R MR. RACHIT SHARMA ADV. -R MR.S.S. SHEKHAWAT ADV.-R V K SHARMA RACHIT SHARMA-R
	5300		
With			
40	C.W. 9722/2016	M R INDUSTRIES R R V P N LTD &ORS	ASHISH KUMAR SINGH VAGISH-P V K SHARMA RACHIT SHARMA-R SANDEEP SINGH SHEKHAWAT-R
	5300		
With			
41	C.W. 4756/2016	NARSINGH RAM KALA STATE (AYURVED DEPARTMENT)ORS	PUNIT SINGHVI-P NITIN JAIN-R MR. G.S. GILL, AAG-R
	0516		

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Court No :4

**HON'BLE MR. JUSTICE MOHAMMAD RAFIQ
HON'BLE MR. JUSTICE GOVERDHAN BARDHAR**

**10.30 AM TO 01.00 PM
02.00 PM TO 04.30 PM**

**D B CRIMINAL APPEALS; D B CRIMINAL LEAVE TO APPEAL;
D B HABEAS CORPUS WRITS; D B CRIMINAL RESIDUE MATTERS**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
1	CRL.A. 415/2015 0104 SOSA 70/2016	SMT SUMAN STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P PT SHRI RAM JOSHI-P	M K JAIN-R
With				
2	CRL.A. 470/2015 0104 SOSA 543/2015	SUMER SINGH STATE OF RAJASTHAN THROUGH PP	AMIT PUNIA-P	PP-R M K JAIN-R
3	CRL.A. 126/2016 0104 SOSA 226/2017	JAAFAR @ JAFAR STATE OF RAJASTHAN THROUGH PP	D S JHALA/AJAY SINGH-P DINESH SINGH-P	
4	CRL.LV.A. 202/2016 0106	STATE OF RAJASTHAN MANOJ KUMAWAT AND ANR	P P-P	
5	CRL.LV.A. 511/2016 0106	STATE OF RAJASTHAN MOOL SINGH AND ANR	P P-P	
6	CRL.A. 922/2016 0104 SOSA 1029/2016	BABULAL MEENA STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P	
7	CRL.A. 1042/2016 0104 SOSA 1276/2017	VIJAY SINGH @ PAPPU AND ANR STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P	RINESH GUPTA-R
8	CRL.A. 1095/2016 0104 SOSA 1169/2016	NARENDRA KUMAR STATE OF RAJASTHAN THROUGH PP	VIJAY POONIA/ANIL KUMAR-P	
9	CRL.LV.A. 161/2017 0106	HASHMI HUSSAIN NAQVI STATE OF RAJASTHAN AND ANR	SANJAY TYAGI-P	
10	CRL.LV.A. 278/2017 0106	DINESH KUMAR STATE OF RAJASTHAN AND ANR	NITESH KUMAR GARG-P	
11	CRL.A. 412/2017 0104 SOSA 271/2017	MADAN MOHAN STATE OF RAJASTHAN THROUGH PP	MEENU VERMA-P	PP-R
12	CRL.A. 699/2017 0104 SOSA 550/2017	BHERU LAL AND ORS STATE OF RAJASTHAN THROUGH P P	SMT SUMATI VISHNOI-P	RAJNEESH GUPTA/RAHUL SH.-R
13	CRL.A. 793/2017 0104 SOSA 515/2017	BHAVESH ARVIND BHAI PATEL STATE OF RAJASTHAN THROUGH N I A	JAGDISH RANA/MANOJ SHARMA-P MANOJ SHARMA-P	PP-R
With				
14	CRL.A. 792/2017 SOSA 514/2017	DEVENDRA GUPTA @ BOBBY @ RAMESH STATE OF RAJASTHAN THROUGH N I A	JAGDISH RANA/MANOJ SHARMA-P MANOJ SHARMA/RAMNIWAS-P	PP-R

**Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
15	CRL.A. 1189/2017 0104 LETTER 893/2017 SOSA 1172/2017	SATPAL STATE OF RAJASTHAN THROUGH P P	G S FAUZDAR-P PP-R
With			
16	CRL.A. 1259/2017 0104	SHYAM PATHAK @ SHYAM KISHORE PATHAK STATE OF RAJASTHAN THROUGH P P	HARENDRA SINGH SINSINWAR-P PP-R
With			
17	CRL.A. 1260/2017 0104 SOSA 795/2017	ARUN @ FAUJI @ ANIL @ GUDDA STATE OF RAJASTHAN THROUGH P P	YOGESH SINGHAL-P PP-R
With			
18	CRL.A. 1261/2017 0104 SOSA 796/2017	HARENDRA @ GUDDU @ VIRENDRA STATE OF RAJASTHAN THROUGH P P	YOGESH SINGHAL-P PP-R
With			
19	CRL.A. 1458/2017 0104 SOSA 901/2017	SANDEEP @ NIKKI STATE OF RAJASTHAN THROUGH PP	JIYA UR RAHMAN-P
20	CRL.A. 1195/2017 0104 SOSA 743/2017	RADHEYSHYAM STATE OF RAJASTHAN THROUGH P P	GOVIND PRASAD RAWAT-P PP-R
21	CRL.A. 1898/2017 0106	STATE OF RAJASTHAN NORANGLAL AND ORS.	P.P.-P ARVIND SHARMA-R
22	CRL.A. 2081/2017 0104 SOSA 1335/2017	VIKASH PAREEK STATE OF RAJASTHAN THROUGH P P	ARVIND KUMAR PAREEK-P
With			
23	CRL.A. 1948/2017 0104 SOSA 1260/2017	LOKESH PAREEK STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR PAREEK-P
With			
24	CRL.A. 2080/2017 0104 SOSA 1334/2017	SHANKAR STATE OF RAJASTHAN THROUGH P P	ARVIND KUMAR PAREEK-P
FOR FRESH ADMISSION WITHOUT STAY			
25	CRL.A.D. 12/2018 0104	KALUWA @ DHARAMVEER SINGH AND ANR STATE OF RAJASTHAN THROUGH P P	ARVIND KUMAR GUPTA-P
26	CRL.A.D. 16/2018 0104	KARAN SINGH STATE OF RAJASTHAN THROUGH P P	B R CHOUDHARY-P
FOR HEARING			
27	CRL.A. 374/2010 0104 For : 9 Years, 3 Months & 11 Days.	MAHAVIR STATE OF RAJASTHAN	BIRI SINGH SINSINWAR-P P,P,-R ANURAG SHARMA-R
With			
28	CRL.A. 650/2013 0104	MUKESH KUMAR STATE OF RAJASTHAN THROUGH PP	SUMER SINGH-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
29	CRL.A. 743/2013	PAWAN KUMAR STATE OF RAJASTHAN THROUGH PP	YOGENDRA SINGH-P PP-R AMARJIT SINGH NARANG-P
	0104		
30	CRL.A. 852/2014	GABU MEENA STATE OF RAJASTHAN THROUGH P P	SHIV DAYAL-P P P-R NAWAB ALI /ZAKIR H KHAN-P NAWAB ALI RATHORE-P RAJNEESH GUPTA-P
	0104 For : 7 Years, 7 Months & 18 Days.		
With			
31	CRL.A. 884/2014	RAJDINESH STATE OF RAJASTHAN THROUGH PP	RAJVEER-P P P-R ABDUL RAHIM KHAN-P NAWAB ALI RATHORE-P
	0104		
32	CRL.A. 966/2011	PAPPU KHAN STATE OF RAJASTHAN THROUGH PP	PRATAP SINGH SIROHI-P PP-R
	0104 For : 7 Years, 6 Months & 1 Days.		
33	CRL.A. 878/2014	CHHOTU LAL AND ORS STATE OF RAJASTHAN THROUGH PP	YOGENDRA KUMAR-P P P-R R M SHARMA-P MAHENDRA MEENA-R SURESH SAHNI-P
	0104 For : 7 Years, 5 Months & 21 Days.		
34	CRL.A. 1182/2011	OM PRAKASH URF PAKASH URF C P STATE OF RAJASTHAN THROUGH P P	SANTOSH KUMAR JAIN-P P.P.-R
	0104 For : 7 Years, 5 Months & 14 Days.		
35	CRL.A. 290/2013	SALIM STATE OF RAJASTHAN THROUGH P P	VINAY PAL YADAV-P PP-R
	0104 For : 7 Years, 2 Months & 19 Days.		
36	CRL.A. 720/2012	PANKAJ AND ORS STATE OF RAJASTHAN THROUGH P P.	ARVIND KUMAR GUPTA-P pp-R MANISH GUPTA-R
	0104 For : 7 Years, 0 Months & 7 Days.		
37	CRL.A. 753/2014	ASHOK KUMAR AND ANR STATE OF RAJASTHAN THROUGH PP	ALI MOHD KHAN-P PP-R
	0104 For : 6 Years, 11 Months & 16 Days.		
38	CRL.A. 153/2015	SATISH AND ORS STATE OF RAJASTHAN THROUGH PP	S K MEENA/JAGDISH NAGAR-P G S SHEKHAWAT/ V S SUDHIR JAIN/MONU KUMAR-P PANWAR-R
	0104 For : 6 Years, 10 Months & 28 Days.		
39	CRL.A. 597/2015	RAJESH KUMAR STATE OF RAJASTHAN THROUGH PP	ALI MOHD KHAN-P PP-R
	0104 For : 6 Years, 10 Months & 19 Days.		
40	CRL.A. 805/2012	KANA AND ORS STATE OF RAJASTHAN THROUGH P.P.	RAJESH SHARMA-P PP-R N C CHOUDHARY-P
	0104 For : 6 Years, 10 Months & 4 Days.		
41	CRL.A. 910/2012	MAHENDRA PAL SINGH URF MAHENDRA SINGH STATE OF RAJASTHAN THROUGH P P	ASHVIN GARG-P P P-R
	0104 For : 6 Years, 10 Months & 2 Days.		
42	CRL.A. 1112/2014	SALAMU@SALMU STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI-P P P-R R M SHARMA-P M K KAUSHIK-R V S BADHWAR-R
	0104 For : 6 Years, 9 Months & 21 Days.		
With			
43	CRL.A. 1138/2014	LALLU STATE OF RAJASTHAN THROUGH PP	GIRISH KHANDELWAL-P PP-R V S BADHWAR-R
	0102		

**Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
44	CRL.A. 1139/2014	HAKMUDEEN STATE OF RAJASTHAN AND ORS	V S BADHWAR-P PP-R M K KAUSHIK-P GIRISH KHANDELWAL-R RAHUL TIWARI-R
	0104		
With			
45	CRL.A. 10/2015	SHREEF KHAN AND ANR STATE OF RAJASTHAN THROUGH PP	RAHUL TIWARI-P PP-R
	0102		
With			
46	CRL.A. 805/2016	STATE OF RAJASTHAN SARIF KHAN AND ORS	P P-P RAHUL TIWARI-R GIRISH KHANDELWAL-R RAHUL TIWARI-R
	0106		
47	CRL.A. 729/2012	SHAKIR STATE OF RAJASTHAN THROUGH PP.	SANDEEP JAIN/V P SAIN-P MANU BHARGAVA-P
	0104 For : 6 Years, 9 Months & 4 Days.		
With			
48	CRL.A. 610/2012	KHALID HUSAIN STATE OF RAJASTHAN THROUGH P P.	VIMAL KUMAR JAIN-P PP-R MANU BHARGAVA-P
	0104		
With			
49	CRL.A. 730/2012	PARVEZ STATE OF RAJASTHAN THROUGH PP.	ASHOK SHARMA-P PP-R
	0104		
With			
50	CRL.A. 731/2012	MOINUDDIN STATE OF RAJASTHAN THROUGH PP.	ASHOK SHARMA-P PP-R
	0104		
51	CRL.A. 680/2013	ANIL KUMAR STATE OF RAJASTHAN THROUGH PP	JITENDRA SHARMA-P PP-R
	0104 For : 6 Years, 8 Months & 28 Days.		
52	CRL.A. 512/2014	MASOOQ ALI@BANGALI STATE OF RAJASTHAN THROUGH PP	S N SHAH-P REASHM BHARGAVA-P PP-R NAWAL SINGH SIKARWAR-R
	0104 For : 6 Years, 8 Months & 27 Days.		
With			
53	CRL.A. 567/2014	MOHAMMAD AKRAM@AKKU@KALA KATTA STATE OF RAJASTHAN THROUGH PP	SAJID ALI-P P P-R NAWAL SINGH SIKARWAR-P
	0104		
54	CRL.A. 1323/2011	GABBO ANDC ANR STATE OF RAJASTHAN THROUGH PP.	DR MAHESH SHARMA-P P.P.-R
	0104 For : 6 Years, 8 Months & 16 Days.		
55	CRL.A. 786/2014	DINESH KUMAR@PAHALWAN STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P NEMI CHAND CHOUDHARY-P PP-R M F BAIG-R
	0104 For : 6 Years, 8 Months & 15 Days.		
With			
56	CRL.A. 734/2014	SMT MEENA KANWAR STATE OF RAJASTHAN THROUGH PP	JAI PRAKASH YOGI-P PP-R SHRI RAM JOSHI-P M FAISAL BAIG-R
	0104		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
57	CRL.A. 787/2014	SOMVEER SINGH AND ANR STATE OF RAJASTHAN THROUGH PP	ANIL YADAV-P PP-R M F BAIG-R
	0104		
With			
58	CRL.A. 788/2014	DHARMENDRA KUMAR AND ANR STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P PP-R
	0104		
59	CRL.A. 447/2012	HANSRAJ STATE OF RAJASTHAN THROUGH P P.	SHRI AJAY RAJ TATIYA-P PP-R
	0104 For : 6 Years, 8 Months & 13 Days.		
60	CRL.A. 287/2013	ISHWAR SINGH STATE OF RAJASTHAN THROUGH PP.	A N KHAN/JAIRAJ TANTIA-P VINAY PAL YADAV-P PP-R
	0104 For : 6 Years, 8 Months & 7 Days.		
61	CRL.A. 451/2013	RANVEER SINGH STATE OF RAJASTHAN THROUGH P P	SATYAPAL POSHWAL-P PP-R
	0104 For : 6 Years, 7 Months & 0 Days.		
62	CRL.A. 386/2014	RAM MANOHAR STATE OF RAJASTHAN THROUGH PP	B R CHOUDHARY-P VINAY PAL YADAV-P P P-R SANJAY SHARMA-R
	0104 For : 6 Years, 7 Months & 0 Days.		
63	CRL.A. 60/2015	RAJESH KUMAR STATE OF RAJASTHAN THROUGH PP	BY POST-P LAKHAN SINGH TOMAR-P PP-R
	0104 For : 6 Years, 7 Months & 0 Days.		
64	CRL.A. 820/2012	KALURAM AND ANR STATE OF RAJASTHAN THROUGH PP.	ASHVIN GARG-P JITENDRA SINGH-P ANOOP DHAND-R
	0104 For : 6 Years, 6 Months & 27 Days.		
65	CRL.A. 30/2012	DAREE KHAN URF DAUD KHAN STATE OF RAJASTHAN THROUGH PP.	JAGDISH SINGH CHAUHAN-P PP-R
	0104 For : 6 Years, 6 Months & 25 Days.		
66	CRL.A. 775/2013	HANUMAN AND ANR STATE OF RAJASTHAN THROUGH PP	CHAIN SINGH RATHORE-P P P-R
	0104 For : 6 Years, 6 Months & 19 Days.		
67	CRL.A. 42/2012	DEVI SINGH STATE OF RAJASTHAN THROUGH PP.	C M VERMA-P POOJA CHOUDHARY-P SATISH KHANDAL-P PP-R
	0104 For : 6 Years, 6 Months & 15 Days.		
68	CRL.A. 634/2012	DEV PRAKASH AND ORS STATE OF RAJASTHAN THROUGH PP.	PANKAJ JAIN-P ABHI GOYAL-P V S BADHWAR-P P P-R P S SHARMA-R
	0104 For : 6 Years, 6 Months & 13 Days.		
69	CRL.A. 679/2014	SHEIKH IMRAN@RANU STATE OF RAJASTHAN THROUGH PP	NAWAB ALI-P RAHIL KALAM-P PP-R
	0104 For : 6 Years, 6 Months & 8 Days.		
70	CRL.A. 680/2012	TRILOK STATE OF RAJASTHAN THROUGH P P	ABHISHEK SINGH-P KAMLENDRA SIHAG-P P P-R
	0104 For : 6 Years, 6 Months & 5 Days.		
71	CRL.A. 148/2013	RAMESH CHAND SAINI STATE OF RAJASTHAN THROUGH PP.	NIKHLESH KATARA-P PP-R HIMMAT SINGH BIKARWAR-R
	0104 For : 6 Years, 6 Months & 0 Days.		
72	CRL.A. 1124/2015	DILIP STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P PP-R
	0104 For : 5 Years, 5 Months & 26 Days.		

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
With				
73	CRL.LV.A. 26/2016	STATE OF RAJASTHAN MUKESH AND ORS	P P-P	
DEFECT				
74	CRL.A. 1244/2016	PAWAN KUMAR STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 1 Months & 15 Days.	NEMI CHAND CHOUDHARY-P	
75	CRL.A. 434/1988	CHAVALA STATE 0104	DEVENDRA RAGHAV-P	P.P.-R RAHUL KAMWAR-R
76	CRL.A. 263/1991	RAM PRASAD & ORS. STATE 0104	A.K. GUPTA, R. YADAV-P	P.P.-R RINESH GUPTA-R
77	CRL.A. 298/1993	SHANKER AND ORS. STATE 0104	NITIN JAIN-P NITIN JAIN-P	P.P.-R
78	CRL.A. 350/1993	KALYAN STATE 0104	S.K. JAIN-P	PP-R
79	CRL.A. 353/1993	PRAKASH@OM PRAKASH STATE 0104	ARVIND KUMAR GUPTA-P	P P-R
80	CRL.A. 356/1993	RAMESH THE STATE OF RAJ. 0104	ARVIND KUMAR GUPTA-P	P.P.-R
With				
81	CRL.A. 540/1993	STATE RAMESH AND ORS. 0106	P.P.-P	A.K.GUPTA-R DINESH KALA-R J.R.BRIJANIA-R R.YADEV-R
82	CRL.A. 487/1993	STATE SITA RAM AND ORS. 0106	D.P.SARSWET-P ALADEEN KHAN-P R.YADEV-P	PP-R HANUMAN SHARMA-R
83	CRL.A. 116/1994	STATE TURS I AND ORS. 0106	P.P.-P	N.A.NAQVI-R
With				
84	CRL.R. 279/1994	RAJAN STATE		
85	CRL.A. 471/1994	GHASI LAL STATE 0104	V L MATHUR-P ARVIND KUMAR GUPTA-P	P.P.-R ALADEEN KHAN PP-R
86	CRL.A. 175/1996	MANGAL RAM AND ANR. STATE 0104	A.K.GUTPA-P	P.P.-R
87	CRL.A. 460/1996	KESRA & ORS. STATE 0104	K K MEHRISH-P	P P-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
88	CRL.A. 620/1996	CHITAR LAL STATE	SANTOSH KUMAR JAIN-P R K SHARMA,P P-R PRAMOD KUMAR SHARMA-P SANGRAM SINGH SOLANKI-P
	0104		
89	C.W. 3811/2016	RAMESH CHANDER PAREEK HIGH COURT OF JUDICATURE	GAURAV SHARMA-P TANVEER AHAMAD-R
	0509	BEFORE D B IV	

**SB CIVIL MISC WRITS (MINES AND MINERALS, LAND ACQUISITION
LAND REVENUE AND TENANCY, BOARD OF REVENUE, WAKF MATTERS
COLONISATION, JDA AND ALL RESIDUE MATTERS**

**NOTE: ALL THE MEMBERS OF THE BAR ARE INFORMED THAT NO ADJOURNMENT
WOULD BE GRANTED LEARNED ADVOCATE MAY MAKE ALTERNATIVE
ARRANGEMENT FOR APPEARANCE IN THE COURT TO ARGUE THE CASE**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
1	C.W. 19664/2017 1804 SENIOR CITIZEN	SMT RAMDHAKELI AND ORS MST RAJJO AND ANR	N K SINGHAL-P	
2	C.W. 21402/2017 1101 APPL 72239/2017 SENIOR CITIZEN	MONIKA AND ORS SMT GEETA DEVI	B L CHOUDHARY-P	
3	C.W. 13797/2011 1804 APPL 54643/2017	VIRENDRA KUMAR & ORS BOARD OF REVENUE AJMER & ORS	BHANU PRAKASH PAREEK-P BHANU PAREEK-P	
4	C.W. 3607/2015 1804	SMT GHISU BAI &ANR KAILASH CHAND &ORS	LALIT SHARMA-P	
5	C.W. 7663/2015 4300	SHRI RAM RAJ BHANDARI REGI COOP SOCIETY ORS	PETITIONER SELF-P	
6	C.W. 22639/2017 4300	VASUDEV SINGH KRASHNIA NAGAR PARISHAD AND ORS	RAJESH MAHARSHI-P	
7	C.W. 22773/2017 1804	LAXMINARAYAN AND ANR BHANWAR LAL AND ORS	KAMLESH PAREEK-P	
FOR ORDERS				
8	WRIT RAP 118/2017 4201 SENIOR CITIZEN	YUVRAJ STATE OF RAJ AND ORS	SANGEETA SHARMA-P	N S CHAUHAN DY G C-R
9	C.W. 13547/2017 1006 CMS 12003/2017 SENIOR CITIZEN	ANIL SOOD SMT VARSHA @ MANJU	SATISH KHANDAL-P	
10	C.W. 16627/2017 3100 SENIOR CITIZEN	HANUMAN SAHAI S B B J	MANOJ BHARDWAJ-P	
11	C.W. 3982/2007 1802	RAM KISHAN AND ORS STATE AND ORS	SANJAY MEHRISHI-P	DHARMENDRA PAREEK ADD G C-R
12	C.W. 1227/2010 1303	KISHORI LAL SHARMA COMMI OF INCOME TAX &ORS	ANUPAMA PARASHAR-P	R B MATHUR-R A K GUPTA-R P K KASLIWAL-R RIPU DAMAN SINGH NARUKA-R
13	CRL.M.(BAIL) 11079/2011 0202 2ND BEFORE	R K GUPTA URF RAKESH KESHRI STATE OF RAJASTHAN THROUGH PP.	NEERAJ JOSHI-P	G S FAUJDAR PP-R RAJENDRA YADAV GA-R
14	WRIT RAP 342/2013 4201	MOTI RAM & ANOTHER STATE & ORS	GAYATRI RATHORE-P	DHARMENDRA PAREEK ADD G C-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
15	CO.APPL. 38/2015 2502 BEFORE	PADMAWATI SUGARS LTD O/L	RAJENDRA K SALECHA-P	GAURAV SHARMA-R
With				
16	CO.APPL. 60/2011 2502	PADMAVATI SUGARS LTD -----	RAJENDRA SALECHA-P K J MEHTA-P	SANDEEP TANEJA-R B K SHARMA-R
With				
17	CO.APPL. 12/2014 2502	O L OF M/S ACE LABORATRIES LTD PADMAVATI SUGAR LTD AND ANR	SH. K J MEHTA-P	SANDEEP TANEJA-R GAURAV SHARMA-R R K SALECHA-R
18	C.W. 9574/2015 1701	AMAR CHAND STATE (URBAN DEVELOPMENT)ORS	RAM RAKH SHARMA-P	AMIT KURI-R AAG AASHISH SHARMA-R MAHENDRA GOYAL-R RAJAT RANJAN-R
19	C.W. 11519/2015 1505 2ND STAY 694/2018 STAY 10066/2015	ACC LIMITED LAKHERI CEMENT STATE OF RAJ AND ORS	M D AGARWAL-P	S K GUPTA AAG-R S C GUPTA-R
20	WRIT RAP 284/2017 4201	RAM LAL &ORS STATE (REVENUE DEPARTMENT)ORS	HANUMAN CHOUDHARY-P	
21	WRIT RAP 486/2017 4201	PURUSHOTTAM STATE OF RAJ AND ORS	ARVIND SHARMA-P	
22	WRIT RAP 523/2017 4201	SMT CHANDA SONI STATE (URBAN DEVELOPMENT)ORS	S S OLA-P	AMIT TANWANI-R
23	WRIT RAP 686/2017 4201	STATE OF RAJ SHRI VIJAY KUMAR AND ORS	DHARMENDRA PAREEK ADD G C-P	
24	C.W. 3323/2017 4300 CMS 3050/2017	AMARCHAND TIKKIWAL AND ORS RAMESH KUMAR AND ORS	KRISHAN SHARMA-P	MADHO SWAMI-R MADHO SWAMI-R NAINA SARAF-R
25	C.W. 16781/2017 4300 CMS 14850/2017	M/S PRINT O LAND STATE OF RAJ AND ORS	PRATEEK KASLIWAL-P	SHYAM ARYA AAG-R
26	CRL.M.(BAIL) 17809/2017 0202 2ND BEFORE	SWAMI MALEKUNDI@RAHUL STATE OF RAJASTHAN THROUGH PP	RAM MANOHAR SHARMA-P	P.P.-R
27	C.W. 21090/2017 4300	HARI SINGH YADAV SECRETARY DEPARTMENT OF REVENUE & ORS	R B SHARMA (GANTHOLA)-P	
FOR ORDERS ON INTERIM APPLICATIONS				
28	C.W. 9769/2017 0900 APPL 76509/2017 CMS 8851/2017 SENIOR CITIZEN	PRATHVI RAJ MEENA STATE OF RAJ AND ORS	LOKESH SHARMA-P	N S CHAUHAN DY G C-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
29	C.W. 12075/2017 1804 APPL 73555/2017 CMS 10765/2017 SENIOR CITIZEN	NATHURAM AND ANR RAMCHANDRA AND ORS	PUNIT SINGHVI-P AJAY GUPTA-R AJAY GUPTA-R
30	C.C.P. 164/2017 2401 APPL 37354/2017 BEFORE	JAI SINGH AND ORS SHRI P S MEHRA AND ORS	SARANSH SAINI-P VINAYAK JOSHI-R AASHISH SHARMA JR TO AAG-R BYHARAT VYAS-R R B MATHUR-R
31	WRIT REVIEW 261/2017 4201 APPL 2749/2018 BEFORE CMS 11165/2017	RAJENDRA BANTHIA ADD CHIEF SECRETARY URBAN ANR	V K TAMOLIYA AJIT MALOO-P R A KATTA-R
32	C.W. 8281/2017 4300 APPL 69823/2017 CMS 7452/2017	JOHNSON & JOHNSON PVT LTD STATE (MEDICAL HEALT WELFARE DEPT) ORS	SUNIL NATH MANISH AKASH-P PEUSH NAG-R G C GARG ALOK GARG-R
FOR FRESH ADMISSION WITH STAY/BAIL			
33	C.W. 16540/2017 1804 CMS 14632/2017 SENIOR CITIZEN	KAILASH CHAND AND ORS RAM PRASAD AND ORS	KARAN PAL SINGH S P SINGH-P LIYAKAT ALI-R LIYAKAT AL-R SHAILESH PRAKASH SHARMA-R
34	C.W. 21227/2017 1600 CMS 18586/2017 SENIOR CITIZEN	BHOMARAM STATE OF RAJ AND ORS	ANIL MEHTA-P
35	C.W. 21232/2017 1600 CMS 18592/2017 SENIOR CITIZEN	MADHO LAL STATE OF RAJ AND ORS	ANIL MEHTA-P
36	C.W. 22795/2017 2205 CMS 19885/2017 SENIOR CITIZEN	BHARAT LAL SAINI AND ORS STATE OF RAJ AND ORS	SARANSH SAINI SUMAN-P RAMVATAR SAINI-R
37	C.W. 23516/2017 1804 CMS 20473/2017 SENIOR CITIZEN	PRATAP JAGMAL THROUGH HIS LRS AND ORS	APEKSHA TIWARI-P
38	C.W. 23522/2017 1600 CMS 20480/2017 SENIOR CITIZEN	TEJKARAN SONI AND ANR STATE (PUBLIC WORKS DEPARTMENT) ORS	R K DAGA-P
39	C.W. 24169/2017 1804 CMS 20927/2017 SENIOR CITIZEN	NARPAT SINGH SMT UMMED KANWAR AND ORS	JITENDRA MITRUKA-P SUMAN SHEKHAWAT-R SUMAN SHEKHAWAT-R
40	C.W. 535/2018 1804 CMS 406/2018 SENIOR CITIZEN	MAHAVEER PRASAD BOARD OF REVENUE AJMER & ORS	BHANU PAREEK-P ANOOP DHAND-R ANOOP DHAND-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
41	C.W. 17689/2015 6900 CMS 15652/2015	MUTUAL HOUSING CO OPER SOCI J D A AND ORS	BHARAT VYAS-P	PUNIT SINGHVI-R PUNIT SINGHVI-R
With				
42	C.W. 17026/2015 6900 CMS 15091/2015	JAGMAL SINGH STATE (URBAN DEVELOPMENT)ORS	MAHESH GUPTA-P	SURYA PRATAP SINGH-R PUNIT SINGHI-R
With				
43	C.W. 6346/2016 6900 CMS 5698/2016	VEENA JOSHI &ORS J D A &ORS	SHASHI KANT SAINI-P ALANKRITA SHARMA-P	RAJENDRA PRASAD AAG-R
44	C.W. 12434/2017 1804 CMS 11057/2017	RAJENDRA @ RAJJO AND ORS BRIJENDRA PRASAD AND ORS	S K JINDAL AMIT JINDAL-P	JAI PRAKASH GUPTA-R JAI PRAKASH GUPTA-R
45	C.W. 17999/2017 0900 CMS 15961/2017	PANKAJ SINGH JADAUN STATE OF RAJ AND ORS	SANDEEP SINGH SHEKHAWAT-P	ANURAG SHARMA AAG-R
46	C.W. 18964/2017 1804 CMS 16793/2017	HUKMA THROUGH HIS LRS AND ORS RAMKARAN THROUGH HIS LRS AND ORS	ANURAG SHUKLA-P	
47	C.W. 20225/2017 1700 CMS 17855/2017	SMT SONU RAMNIWAS CHAUDHARY AND ORS	SANDEEP MAHESHWARI-P	
48	C.W. 20851/2017 1003 CMS 18263/2017	LAXMAN CHANDA	DEEPAK PAREEK-P	
49	C.W. 21039/2017 5700 CMS 18437/2017	SUNIL KUMAR STATE (FOOD AND CIVIL SUPPLY)ORS	ANIL JAIN DUSHYANT JAIN-P	
50	C.W. 21218/2017 4300 CMS 18577/2017	LALARAM JAT H P C L AND ORS	ASHOK BANSAL-P	
51	C.W. 21226/2017 1600 CMS 18585/2017	RAMPHOOL AND ORS STATE OF RAJ AND ORS	ANIL MEHTA-P	
52	C.W. 21231/2017 1600 CMS 18591/2017	BHAGWAN SAHAY AND ORS STATE OF RAJ AND ORS	ANIL MEHTA-P	
53	C.W. 21233/2017 1600 CMS 18593/2017	GOPAL LAL STATE OF RAJ AND ORS	ANIL MEHTA-P	
54	C.W. 21514/2017 1701 CMS 18804/2017	BASANT SHARMA STATE OF RAJ AND ORS	KAPIL SHARMA-P	
55	C.W. 21529/2017 1700 CMS 18818/2017	CHITRANJAN JAIN RAI SINGH AND ORS	NITIN KUMAR SHARMA-P	
56	C.W. 21735/2017 1804 CMS 18983/2017	MAYA DEVI AND ORS RAJPAL AND ORS	ABHISAR BHANU-P	
57	C.W. 21736/2017 1804 CMS 18984/2017	MAYA DEVI AND ORS HARMUKH AND ORS	KAPIL PRAKASH MATHUR-P	

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
58	C.W. 23361/2017 1804 CMS 20331/2017	MALI DEVI ONKAR AND ANR	S R SAINI DINESH SAINI-P
59	C.W. 23449/2017 1003 CMS 20413/2017	PRADEEP SINGH SMT HEMA KANWAR AND ANR	VIJAY KUMAR JANGID-P
60	C.W. 118/2018 4300 CMS 93/2018	M/S MEENA ENGINEERING & CONTRACTOR STATE OF RAJ AND ORS	SHIV LAL MEENA KOMAL GIRI-P
61	C.W. 120/2018 4300 CMS 95/2018	M/S VISHRAM MEENA STATE OF RAJ AND ORS	SHIV LAL MEENA KOMAL GIRI-P
62	C.W. 321/2018 1701 CMS 230/2018	VED PRAKASH THAKKAR STATE OF RAJ AND ORS	ABHISHEK PAREEK-P
With			
63	C.W. 22686/2017 1701	GAYTRI AND ORS STATE OF RAJ AND ORS	ABHISHEK PAREEK-P DHARMENDRA PAREEK ADD G C-R DHARMENDRA PAREEK G C-R
64	C.W. 646/2018 4300 STAY 482/2018	BABU LAL KUMAWAT STATE OF RAJ AND ORS	HANSRAJ KULDEEP-P
65	C.W. 649/2018 4300 CMS 486/2018	SURENDRA SINGH STATE OF RAJ AND ORS	BHARAT SAINI SONIYA SAINI-P
66	C.W. 882/2018 1600 CMS 654/2018	SATISH CHANDRA GUPTA AND ORS STATE OF RAJ AND ORS	S K SAKSENA ASHISH-P
67	C.W. 886/2018 4300 CMS 658/2018	MALIRAM B P C L AND ORS	MAHESH KALWANIA-P
68	C.W. 896/2018 4300 CMS 667/2018	MUKESH PAREEK DISTRICT COLLECTOR TONK AND ORS	BHARAT YADAV-P
69	C.W. 958/2018 4300 CMS 715/2018	SECURITY AND INTELLIGENCE SERVICE STATE OF RAJ AND ORS	D P PUJARI YOGESH PUJARI-P
70	C.W. 966/2018 4300 CMS 721/2018	M/S DILIP BUILDCON LIMITED STATE OF RAJ AND ANR	MADHAV MITRA NISHANT-P
71	C.W. 988/2018 4300 CMS 739/2018	SANGHI INDUSTRIES LTD AND ANR MICRO & SMALL ENTERPRISES AND ANR	ANUROOP SINGHI-P
72	C.W. 996/2018 1006 CMS 747/2018	SMT REENA JAIN ASHVANI KUMAR JAIN	YOJAN SHARMA-P
FOR FRESH ADMISSION WITHOUT STAY			
73	C.W. 1416/2014 1301	BANSIDHAR BABU LAL STATE (FINANCE DEPARTMENT)ORS	ANIL MEHTA D S PUNIA-P
74	C.W. 17733/2017 3100	DCB BANK LIMITED MAHESH BHAYANA AND ANR	PEUSH NAG-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
75	C.W. 20735/2017 4300	KANA RAM STATE OF RAJ AND ORS	RIPU DAMAN SINGH NARUKA-P
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
76	C.W. 6269/2008 1314	JAIPUR CALGARY CHARITABLE EYE STATE OF RAJ AND ORS	S KASLIWAL-P ANANT KASLIWAL-P B C CHIRANIA-R
With			
77	C.W. 6270/2008 1314	JAIOPUR CALGARY CHARITABLE EYE STATE OF RAJ AND ORS	S KASLIWAL ANANT KASLIWAL-P B C CHIRANIA-R
78	C.W. 15050/2015 1006 STAY 13254/2015	KESHAV SINGH PUBLIC AT LARGE AND ORS	DILEEP SINGH JADOUN-P B R RANA H S BIKARWAR-R
79	C.W. 7509/2016 3100 CMS 6754/2016	M/S MVL LTD DENA BANK &ORS	SURUCHI KASLIWAL SUKRITI-P
80	C.W. 13314/2017 4300 CMS 11813/2017	MAKHDOOM KHAN STATE OF RAJ AND ORS	JITENDRA MISHRA-P NAINA SARAF-R NAINA SARAF-R
81	C.W. 17179/2017 5700 CMS 15194/2017	RAMDAYAL SHARMA STATE (FOOD & CIVIL SUPPLIES) ORS	NAMAN MAHESHWARI-P RAMESHWAR SHARMA NP NO. 4-R V.D GATHALA AGC-R
82	C.W. 20290/2017 4300 CMS 17898/2017	MAHENDRA KUMAR STATE OF RAJ AND ORS	NARENDRA MISHRA-P RAMESH CHOUDHARY-R
ADMISSION WITH NOTICE SERVED- REPLY FILED			
83	C.W. 12611/2014 1806 CMS 11601/2014 SENIOR CITIZEN	DWARKA PRASAD STATE (URBAN DEVELOPMENT)ORS	PRAVEEN JAIN-P DILIP SHARMA-P B K SHARMA-R ANIL SHARMA-R MR ANIL SHARMA-R
84	C.W. 4545/2015 1701 SENIOR CITIZEN	CHHOTU STATE (URBAN DEVELOPMENT)ORS	BHARAT VYAS-P AMIT LUBHAYA-R MR SHRIOMANI-R MR. RAJENDRA PRASAD AAG-R SURYA PRATAP SINGH-R
85	C.W. 10266/2015 4300 CMS 9000/2015 SENIOR CITIZEN	HANUMAN SINGH STATE OF RAJ AND ANR	SANDEEP SAXENA SAVITA-P R B MATHUR-R
86	C.W. 2593/2009 6900	J D A JAIPUR M/S BOUTIQUE HOTELS (INDIA)LTD	BHARAT VYAS-P RAJENDRA PRASAD AAG-P DIGVIJAY ANAND-R ANANT KASLIWAL-R MR. RAJENDRA PRASAD AAG-R R D RASTOGI-R R N MATHUR-R S R JOSHI-R

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
87	C.W. 15710/2010 1800 CMS 8216/2010	KISHTOOR CHAND AND ANR RAMPHOOL AND ORS	AJEET SAINI-P MUKESH KUMAR VERMA-R C P SHARMA-R L N BOSS HANSRAJ KULDEEP-R MANU BHARGAVA G C-R RAJVIR SHARMA-R
88	C.W. 2779/2014 1101 CMS 2698/2014	RIDDHI NARAYAN RAM KARAN & ORS.	DINESH YADAV-P VIJENDRA KUMAR YADAV-R DHOOP SINGH POONIA-R
89	C.W. 10519/2014 4300	SHAYAMA KANWAR CHATRAVEER SINGH AND ORS	POOJA CHOUDHARY-P ALOK CHATURVEDI-R MOHAMMED ANEES-R
90	C.W. 12754/2014 1804 CMS 11738/2014	SMT NATHI BAI B O R AJMER AND ORS	B S RAJAWAT S K SAINI-P V K TAMOLIYA-R
With			
91	C.W. 11151/2014 1804 CMS 10396/2014	SMT NATHI BAI CHITAR SINGH AND ORS	M S RAGHAV-P V K TAMOLIYA-R
92	C.W. 1624/2016 1600 AT 2-00 PM CMS 1335/2016	SUBHASH CHANDRA &ORS STATE OF RAJ AND ANR	V K SHARMA RACHIT SHARMA-P AJEET BHANDARI-R AASHISH SHARMA-R MR RAJENDRA PRASAD AAG-R
93	C.W. 8063/2017 4300 STAY 7266/2017 STAY 7939/2017	REMI ELEKTROTECHNIK LTD SECOND APPELLATE AUTHORITY AND ORS	SUKRITI KASLIWAL-P SUNIL NATH-R ALOK GARG-R
94	C.W. 16089/2017 1800 CMS 14227/2017	ARJUN SINGH ADD DISTRICT COLLECTOR AND ORS	ANOOP DHAND-P GAJENDRA SHARMA-R ASHOK SHARMA-R ASHWANI CHOBISA-R DHARMENDRA PAREEK ADD G C-R GAJENDRA SHARMA-R
FOR HEARING			
95	C.W. 2337/1996 4300	SOHAN LAL STATE & ORS.	ANIL MEHTA-P N R CHAUDHARY-R AMIT KURI-R SANJAY TYAGI-R SHIKHA CHOUDHARY-R
96	C.W. 1919/1999 0800	R I I C O LTD JAIPUR A D J NO. 6 & ORS	A K SHARMA-P ANURAG SHARMA-P R D RASTOGI-R A K PAREEK-R G.L.SHARMA-R MAHENDRA GOYAL-R
97	C.W. 2857/2001 1301	UOI AND ORS STATE AND ORS	ASGAR KHAN-P S S RAGHAWA-R
98	C.W. 38/2002 1312	M/S ASHOKA PICTURE PALACE ALWA ASSISTANT COMMISSIONER, COMMER	JINESH JAIN-P

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
99	C.W. 118/2002 1314	M/S SHAH THEATRES PVT LTD. MAY THE ASSISTANT DIRECTOR, LAND &	RB MATHUR-P
100	C.W. 172/2002 1314	PREM LATA TEKSALI STATE AND ORS	JN SHARMA-P J.K.SINGH-R
101	C.W. 173/2002 1314	THE ASSTT. DIRECTOR, LANDS AND RAJ TOURISM DEVELOPMENT CORPOR	JK SINGHI-P T C JAIN-R
102	C.W. 181/2002 1314	YOGENDRA DURLABHJI STATE AND ORS	A KASLIWAL-P J.K.SINGHI-R A KASLIWAL-R ASHOK BANSAL-R B.C. CHIRANIA-R BHARAT VYAS-R MS NAINA SARAF-R
103	C.W. 193/2002 1305	BHOOP SINGH THE TEHSILDAR, BANSOOR, AND OR	DEVENDRA SINGH RAGHAV-P ARISAL SINGH NATHAWAT-P G A-R KRISHAN VERMA ADD G C-R
104	C.W. 401/2002 1314	RAMESH C BANSAL STATE AND ORS	RB MATHUR-P R B MATHUR-R G A-R
105	C.W. 470/2002 1305	MOHAN LAL TANK STATE AND ORS	KC SHARMA-P G A-R DHANESH SARASWAT-R KRISHNA VERMA ADD G C-R
106	C.W. 554/2002 1301	COMMERCIAL TAXES OFFICER, BHIW M/S BRITISH HEALTH PRODUCTS IN	NARENDRA KUMAR BAID-P GA-R AKHLESH SHARMA-R MR. R.B. MATHUR ADV.-R
107	C.W. 806/2002 1301	M/S MADHUSUDAN INDUSTRIES LTD THE COMM COMM TAXES RAJASTHAN	JN SHARMA,A SHARMA-P G.S.BAPNA-R
108	C.W. 360/2017 0900	M/S EMAMI CEMENT LTD U O I AND ORS	ADITYA SHARMA-P PANCHAM SURANA SARVESH-P ANURAG SHARMA AAG-R

S B CRIMINAL APPEALS, SB PAROLE MATTERS
SB CRIMINAL LEAVE TO APPEAL, SB CRIMINAL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	CRL.A. 358/1990	YUVRAJ SINGH STATE	P.C.JAIN-P P.P.-R
	0102 For : 0 Years, 0 Months & 22 Days. HIGH UP IN THE LIST		
2	CRL.A. 892/2013	AJIJUR RAHMAN STATE OF RAJASTHAN THROUGH PP	DHARMENDRA PAREEK-P ARVIND KUMAR PAREEK-P ELIYAS ALI-P PP-R TEJ PRAKASH SHARMA-R
	0103 For : 7 Years, 8 Months & 3 Days.		
With			
3	CRL.A. 856/2006	ROOP KUMAR AND ORS UNION OF INDIA	S N SHARMA-P SUSHIL SHARMA-R J R TANTIA-P SURESH SHARMA-P VINAY PAL YADAV-P LAXMAN MADNANI-R P.P.-R T P SHARMA-R
	0103		
With			
4	CRL.A. 675/2007	UNION OF INDIA RATANNAM KRISHNAMURTI CHILLAPA AND ANR.	SUSHIL SHARMA-P JAI RAJ TANTIA-R J S SODI-R
	0106		
5	CRL.A. 671/2011	RAFIQ CHOPADAR STATE OF RAJASTHAN THROUGH P.P.	ALI MOHD KHAN-P SUDHIR JAIN/MONU KUMAR-P SUMER SINGH-P SURESH KUMAR PAREEK-P P.P.-R
	0103 For : 7 Years, 3 Months & 20 Days.		
6	CRL.A. 442/2016	MUSTKIM AND ANR STATE OF RAJASTHAN THROUGH PP	DINESH SHARMA/MRS SANTOSH-P P P-R
	0103 For : 4 Years, 11 Months & 27 Days.		
7	CRL.A. 281/2015	BALRAJ@BHALLO STATE OF RAJASTHAN THROUGH PP	LOKESH SHARMA-P SHEFALI SH.-P P P-R O P JHAJHRIA-R
	0102 For : 4 Years, 4 Months & 16 Days.		
With			
8	CRL.A. 359/2015	RAMDEV STATE OF RAJASTHAN AND ANR	O P JHAJHRIA-P P P-R
	0104		
9	CRL.A. 1082/2016	KALU RAM STATE OF RAJASTHAN THROUGH PP	R S BHARDWAJ-P PP-R
	0103 For : 4 Years, 1 Months & 0 Days.		
10	CRL.A. 984/2016	KANARAM STATE OF RAJASTHAN THROUGH PP	K L MEENA-P
	0103 For : 3 Years, 6 Months & 28 Days.		
11	CRL.A. 1587/2016	OM PRAKASH STATE OF RAJASTHAN THROUGH PP	P L SHARMA-P
	0103 For : 3 Years, 1 Months & 14 Days.		
12	CRL.A. 553/2016	DIGAMBAR SINGH STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P
	0103 For : 2 Years, 9 Months & 23 Days.		
13	CRL.A. 270/2016	HATTE SINGH STATE OF RAJASTHAN THROUGH PP	ALI MOHD KHAN-P
	0103 For : 2 Years, 7 Months & 11 Days.		

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
14	CRL.A. 18/2000 0101	TIKAM CHAND STATE	HARI PRASAD VERMA-P MAHESH GUPTA-P SURESH SAHNI/R M SHARMA-P P.P./ AVHINAV SHARMA AAG-R
15	CRL.A. 1537/2003 0101	RAMESH CHAND AND ANS STATE	TARUN JAIN-P P.P.-R
16	CRL.A. 370/2010 0101	MADHU SUDAN KABRA STATE OF RAJASTHAN AND ORS.	ELIYAS ALI-P P.P.,-R
With			
17	CRL.A. 279/2010 0101	MUKESH GUJAR STATE OF RAJASTHAN	MIRZA ISHRAT BEG-P P.P.-R ELIYAS ALI-R
18	CRL.A. 454/2010 0102	INDERJEET AND ORS STATE OF RAJASTHAN	ARVIND KUMAR GUPTA-P VINAY PAL YADAV-P P.P.-R M K KAUSHIK-R VIKRAM SINGH SHEKHAWAT-R
19	CRL.A. 918/2011 0113	DHOLI DEVI STATE OF RAJ ASTHAN THROUGH PP AND ANR	GAURAV GUPTA-P GAJENDRA SINGH RATHORE-P S S HASAN-P MAHESH GUPTA-R
20	CRL.A. 671/2012 0113 STAY 2145/2012	BATTI LAL STATE OF RAJASTHAN THROUGH P P	ANURAG SHARMA-P ARVIND SHARMA-P PP-R AMIR AZIZ-R
With			
21	CRL.A. 815/2012 0113	SHYAM LAL STATE OF RAJASTHAN AND ORS.	AMIR AZIZ-P PP-R ARVIND SHARMA-P
22	CRL.A. 1428/2017 0103	CHOTU RAM MEENA @ AJAY STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI/R M SHARMA-P PP-R
FOR ORDERS- DEFECT CASES			
23	CRL.LV.A. 82/2015	STATE OF RAJASTHAN BADRILAL SAINI	P P-P
24	CRL.LV.A. 437/2017 0106	ASHUTOSH DEVRA PROPRIETOR RAVI NARAYAN SWEN PROPRIETOR	NIRMAL KUMAR GOYAL-P
25	CRL.LV.A. 481/2017 0113	GOPI RAM STATE OF RAJASTHAN AND ORS	RAJESH GOSWAMI-P
26	CRL.A. 2076/2017 0101	IDU @ AASIF STATE OF RAJASTHAN THROUGH P P	SANJEEV KUMAR SAINI-P
27	CRL.A. 2152/2017 0101 APPL 564/2018	RAJENDRA SINGH STATE OF RAJASTHAN AND ANR	SANJAY SHARMA-P
28	CRL.A. 2229/2017 0113	RAMOTAR STATE OF RAJASTHAN AND ORS	POORAN CHAND VERMA-P
FOR ORDERS			

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
29	CRL.A. 9/1986 0101 APPL 488/2017	SATYA NARAIN STATE	PRAVEEN BALWADA-P DEVENDRA RAGHAVA-P HEMANT GARSA-P
30	CRL.A. 415/1993 0106	MUNICIPAL COUNCIL JAIPUR RAM KISHAN	NAINA SARAF-P RAM MOHAN LAL-R
31	CRL.A. 19/1994 0102	MUNSHI AND ORS. STATE	S.C.GUPTA-P ABHEY KUMAR-P J.S.GAUR-P M.C.GUPTA-P
32	CRL.A. 695/2005 0102	DARSHAN SINGH & ORS STATE	ANIL UPMAN-P P.P.-R
33	CRL.A. 732/2011 0102 2ND SOSA 1120/2016	MANOHAR LAL CENTRAL NARCOTICS BUREAU	SANJAY KUMAR SHARMA-P P P-R BASANT SINGH CHHABA-R LAXMAN MADNANI-R M K KAUSHIK-R TEJ PRAKASH SHARMA-R
34	CRL.A. 695/2014 0106	STATE OF RAJASTHAN MOHIT JAIN AND ORS	P P-P GAJENDRA SINGH RATHORE-P
35	CRL.A. 1086/2014 0102	ANSAR@ANSARUL STATE OF RAJASTHAN THROUGH PP	SURENDRA SINGH-P PP-R
36	CRL.A. 1106/2014 0106	STATE OF RAJASTHAN AKHTAR ALI AND ANR	P P-P
37	CRL.LV.A. 106/2015 0106	NARENDRA SINGH NARUKA STATE OF RAJASTHAN AND ANR	ANSHUMAN SAXENA-P
38	CRL.LV.A. 221/2015 0106	STATE OF RAJASTHAN VIMBHAR DAYAL SHAKKARWAL	P P-P
39	CRL.LV.A. 343/2015 0106 LETT 2700/2017	STATE OF RAJASTHAN KULDEEP AND ANR	P P-P
40	CRL.LV.A. 440/2015 0106	STATE OF RAJASTHAN OMPRAKASH AND ORS	P P-P
41	CRL.A. 814/2015 0106	UNION OF INDIA THRU CENTRAL BUREAU OF NA VIKRAMLAL AND ANR.	LAXMAN MADNANI-P BASANT SINGH CHHABA-P M K KAUSHIK-P
42	CRL.LV.A. 278/2016 0106	STATE OF RAJASTHAN RAMBABU @ SUKKI AND ANR	P P-P KAPIL GUPTA-R KAPIL GUPTA-R
43	CRL.LV.A. 443/2016 0106	STATE OF RAJASTHAN AMAR SINGH AND ORS	P P-P
44	CRL.A. 833/2016 0113	SMT RAMPYARI DEVI STATE OF RAJASTHAN AND ANR	POORAN CHAND VERMA-P

Daily Causelist(Filtered)
Tuesday Dated : 16/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
45	CRL.LV.A. 33/2017 0106	GOVIND RAM CHAMANLAL AND ORS	VIMAL/GAURAV/YOGESH-P S L SONGARA-R
46	CRL.LV.A. 47/2017 0106	STATE OF RAJASTHAN HAUTIRAM NAGAR AND ANR	P P-P
47	CRL.A. 69/2017 0113	BHAGIRATH STATE OF RAJASTHAN AND ORS	KHUSHAL SINGH-P ROHIT KHANDELWAL-R
48	CRL.LV.A. 199/2017 0106	STATE OF RAJASTHAN SRIRAM SHARMA AND ORS	P P-P
49	CRL.LV.A. 337/2017 0106	SHIVPRASAD KANOJIYA STATE OF RAJASTHAN AND ORS	PURUSHOTTAM SHARMA-P
50	CRL.LV.A. 398/2017 0106	RADHESHYAM AGARWAL OMKAR SAINI	RAJESH SHARMA/SMT CHETNA-P
51	CRL.LV.A. 407/2017 0106	AJMER VIDYUT VITRAN NIGAM LTD RAVINDRA KUMAR	RAM SINGH BHATI-P
52	CRL.LV.A. 436/2017 0113	MUNICIPAL COUNCIL STATE OF RAJASTHAN AND ANR	NITIN SINSINWAR/ANIL KR-P
53	CRL.A. 1326/2017 0106	STATE OF RAJASTHAN HEERA LAL AND ORS	P P-P ANSHUMAN SAXENA-R VIJAY POONIA-R
54	CRL.A. 2114/2017 0102 SOSA 1354/2017	VIKAS @ RAKESH STATE OF RAJASTHAN THROUGH P P	J R CHOUDHARY/ M I ABBASI-P
55	CRL.M.(BAIL) 17460/2017 0202 3RD BEFORE	VIJAY KUMAR SHARMA STATE OF RAJASTHAN THROUGH PP	RAJIV DIVEDI-P P.P.-R
56	CRL.LV.A. 12/2018 0106	RAKESH KUMAR SHARMA RAVI BAL NIKETAN SAMITI AND ANR	SUDHIR JAIN-P
57	CRL.LV.A. 13/2018 0106	MUKESH KUMAR SHARMA RAVI BAL NIKETAN SAMITI AND ANR	SUDHIR JAIN-P
58	CRL.LV.A. 14/2018 0106	SHARVAN KUMAR SHARMA SAJJAN KUMAR GUPTA AND ANR	P S SHARMA-P
FOR ORDERS ON INTERIM APPLICATIONS			
59	CRL.A. 447/2007 0106 APPL 25825/2017	KRISHI UPAJ MANDI SAMITI FATEHPUR MOTI LAL	MANJU JOSHI-P CL SAINI-R
60	CRL.A. 857/2016 0103 APPL 27332/2017	RAMESH CHAND AND ORS STATE OF RAJASTHAN AND ORS	HARENDRA SINGH SINSINWAR-P KOMAL GIRI/SHIV LAL MEENA-R SOHAN SANKHALA-R
61	CRL.LV.A. 439/2017 0106 (LIMITATION) APPL 822/2017	SURENDRA SHARMA SHRAWAN KUMAR MEENA	NALIN G NARAIN-P
62	CRL.A. 943/2017 0102 (LIMITATION) APPL 19/2018	RAJENDRA SINGH STATE OF RAJASTHAN THROUGH P P	PRADEEP MATHUR-P

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
63	CRL.TSFR.PT. 40/2017 0207 STAY 4284/2017	SMT BEENA AGRAWAL AND ANR DEVENDRA AGRAWAL	SUBHASH SHARMA-P	
64	CRL.TSFR.PT. 56/2017 0207 STAY 5521/2017	SMT MANJU DEVI STATE OF RAJ AND ORS	OMVEER SINGH SAINI-P	
65	CRL.A. 1437/2017 0113 STAY 4432/2017	VIKAS NEHRA STATE OF RAJ AND ANR	SANDEEP GARSSA-P	
66	CRL.A.S. 57/2018 0103 SOSA 36/2018	DEEPAK BHATI STATE OF RAJASTHAN THROUGH PP	B M GURJAR-P	
67	CRL.A.S. 63/2018 0103 SOSA 39/2018	PRADEEP KUMAR SINDHI STATE OF RAJASTHAN THROUGH P P	SANJAY GANWAR-P	
FOR FRESH ADMISSION WITHOUT STAY				
68	CRL.A. 267/2013 0101	NARENDRA SINGH SHEKHAWAT STATE OF RAJASTHAN THROUGH PP	K C SURELA-P	PP-R
69	CRL.A. 1084/2014 0113	SMT YASHWANT KANWAR RATHORE STATE OF RAJASTHAN AND ORS	HARENDRA SINGH SINSINWAR-P	PP-R
70	CRL.A. 627/2015 0101	ISA STATE OF RAJASTHAN AND ORS	ELIYAS ALI-P	
71	CRL.A. 1336/2017 0102	RAMPRAKASH STATE OF RAJASTHAN THROUGH P P	JITENDRA PANDEY-P	PP-R
72	CRL.A. 1546/2017 0106	RAMESH CHAND STATE OF RAJASTHAN AND ANR	GOVIND PRASAD RAWAT-P	
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
73	CRL.A. 184/2011 0113	RAM CHARAN MEENA STATE OF RAJ ASTHAN THROUGH PP AND ANR	ROHAN JAIN-P	P.P.-R HIMMAT SINGH-R
74	CRL.A. 5/2013 0113	DAYAL SINGH AND ANR STATE OF RAJASTHAN AND ORS.	ANOOP DHAND-P	PP-R HARI KISHAN SAINI-R
75	CRL.A. 403/2016 0103	SUSHIL KUMAR STATE OF RAJASTHAN THROUGH PP	SUNIL KUMAR SINGODIYA-P	

Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018
Court No :8
HON'BLE SMT. JUSTICE SABINA

10.30 AM TO 01.00PM
02.00 PM TO 04.30 PM

SB CRIMINAL REVISIONS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	CRL.R. 558/2002 0209	SATYANARAYAN AND ANOR STATE	N A NAQVI-P P. P.-R
2	CRL.R. 1256/2002 0209	BAJRANG LAL YADAV STATE AND ANOR	SURESH SAHNI-P SS SUNDA-R P. P.-R
3	CRL.R. 876/2003 0205	VIJAY SINGH STATE AND ANS	BIRI SINGH SINSINWAR-P P. P.-R
4	CRL.R. 1065/2003 0209	ROSHAN LAL STATE	AMIT SHARMA-P KAWAL SINGH LOHA-P PRADEEP MALIK/GOVIND SH-P P. P.-R
5	CRL.R. 1237/2003 0205	RANI BAI YOGI STATE AND ANS	SUDARSHAN LADDHA-P P. P.-R JAI KISHAN YOGI-R
6	CRL.R. 1371/2003 0209	SAGARMAL STATE	KESHAV AGRAWAL-P GANESH MEENA-P JAI KUMAR YADAV-P MANISH ACHARYA-P P. P.-R
7	CRL.R. 99/2004 0209	GOPAL LAL STATE	SK GUPTA/YAMINI AGRAWAL-P P. P.-R
8	CRL.R. 978/2004 0209	AJAY SEHGAL STATE	VR BAJWA-P GC CHATTERJEE-P VP BISHNOI-P P. P.-R
9	CRL.R. 63/2005 0209	SEFUDDIN STATE	SS HASAN/AMIR AZIZ-P P. P.-R
10	CRL.R. 230/2005 0209	MOHAMMAD IRFAN STATE	SUDARSHAN LADDHA-P TARUN JAIN-P P. P.-R
FOR ORDERS- DEFECT CASES			
11	CRL.R. 1802/2017 0209	SULEMAN @ SUFIYAN STATE OF RAJASTHAN THROUGH P P	P S RAJAWAT/AJIT SAHARAN-P
12	CRL.R. 1866/2017 0209	SADDAM STATE OF RAJASTHAN THROUGH P P	P S RAJAWAT/AJIT SAHARAN-P
13	CRL.R. 1881/2017 0206	ARUN KUMAR AND ANR STATE OF RAJASTHAN THROUGH P P	ANIL UPMAN/RAJVEER SINGH-P
14	CRL.R. 1884/2017 0209	MADAN LAL BAIRWA STATE OF RAJASTHAN THROUGH PP	DR VIBHUTI BHUSHAN SHARMA-P
15	CRL.R. 1889/2017 0206	RAJVEER SINGH AND ORS STATE OF RAJASTHAN THROUGH P P	VIVEK GOYAL-P
16	CRL.R. 1891/2017 0209	DURJAN AND ORS STATE OF RAJASTHAN AND ANR	DILEEP DINGH JADAUN-P

Daily Causelist(Filtered)
Tuesday Dated : 16/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- DEFECT CASES				
17	CRL.R. 1940/2017 0205	SMT SHILPA STATE OF RAJASTHAN AND ANR	MUKESH SHARMA-P	
FOR ORDERS				
18	CRL.R. 927/2003 0209	RATANPAL STATE AND ANS	VK MISHRA-P MR TIMAN SINGH ADVOCATE-P	P. P.-R
19	CRL.R. 641/2010 0208 STAY 864/2010	SMT SHASHI MAHESHWARI NAVIN KUMAR MAHESHWARI AND ORS	D N SHARMA-P	P.P.-R
20	CRL.R. 367/2014 0208 STAY 1121/2014	MOHAMMAD SABIR MANOBAR@KANIJA	GAJENDER SHARMA-P	P.P.-R
21	CRL.R. 267/2017 0208 STAY 895/2017	MUKESH STATE OF RAJASTHAN AND ORS	NAWAL SINGH SIKARWAR-P	P.P.-R
22	CRL.R. 1277/2017 0208 (LIMITATION) APPL 728/2017 STAY 4212/2017	HARI NARAYAN STATE OF RAJASTHAN AND ANR	UMESH VYAS-P	P.P.-R
23	CRL.R. 1288/2017 0208 (LIMITATION) APPL 727/2017 STAY 4261/2017	PUNIT KUMAR STATE OF RAJASTHAN AND ORS	UMESH VYAS-P	P.P.-R
24	CRL.R. 1927/2017 0209	PRADEEP STATE OF RAJASTHAN THROUGH PP	ANIL KUMAR TAILOR-P	
25	CRL.R. 1979/2017 0209	JUVENILE KUNDAN STATE OF RAJASTHAN AND ANR	JITENDRA PANDEY/ANIL SH.-P	
26	CRL.M.(BAIL) 13876/2017 0202 2ND BEFORE	AEVRAJ @ FORU STATE OF RAJASTHAN THROUGH P P	TARUN MISHRA-P	P.P.-R
27	CRL.M.(BAIL) 17140/2017 0202 4TH BEFORE	RAMPRATAP STATE OF RAJASTHAN THROUGH PP	DINESH SINGH-P	P.P.-R
28	CRL.M.(BAIL) 469/2018 0202 2ND BEFORE	MAHENDRA SINGH@MOHINDRA SINGH JORAWAT STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P	P.P.-R
29	CRL.M.(BAIL) 486/2018 0202 2ND BEFORE	NEERAJ PAL STATE OF RAJASTHAN THROUGH PP	H R KUMAWAT /S K LAMBA-P	P.P.-R
30	CRL.M.(BAIL) 495/2018 0202 4TH BEFORE	KHOOPA RAM MEENA STATE OF RAJASTHAN THROUGH PP	SUBHASH KHANDELWAL-P	P.P.-R
31	CRL.M.(BAIL) 503/2018 0202 3RD BEFORE	TRILOK SINGH STATE OF RAJASTHAN THROUGH PP	ANIL YADAV/M S CHOUDHARY-P	P.P.-R
32	CRL.M.(BAIL) 520/2018 0202 6TH BEFORE	SOURABH SHARMA STATE OF RAJASTHAN THROUGH PP	SANTOSH SRIVASTAVA-P	P.P.-R
FOR ORDERS ON INTERIM APPLICATIONS				
33	CRL.R. 187/2014 0209 APPL 3381/2014	BABLU URF ARJUN STATE OF RAJASTHAN THROUGH PP	C C RATNU-P	P.P.-R

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FOR ORDERS ON INTERIM APPLICATIONS			
34	CRL.R. 1597/2016 0209 APPL 21072/2016 APPL 7174/2017 SOSR 1345/2016	JASPREET SINGH GAMBHIR DAYAGOLD CREATION	S S HORA/SANDEEP HORA-P P.P.-R ADITYA MATHUR-R
With			
35	CRL.R. 1598/2016 0209 APPL 21074/2016 APPL 7175/2017 SOSR 1344/2016	JASPREET SINGH GAMBHIR DAYAGOLD CREATION	S S HORA/SANDEEP HORA-P P.P.-R ADITYA MATHUR-R
With			
36	CRL.R. 1599/2016 0209 APPL 20953/2016 APPL 21073/2016 SOSR 1331/2016	JASPREET SINGH GAMBHIR DAYAGOLD CREATION	S S HORA/SANDEEP HORA-P P.P.-R ADITYA MATHUR-R
37	CRL.M.APPLI. 393/2017 0204 BEFORE CRLR ROSTER	OTAR SINGH @ RAMOTAR STATE OF RAJASTHAN THROUGH PP	NAINA SARAF-P
38	CRL.M.APPLI. 644/2017 0204 BEFORE	BANWARI LAL SHARMA STATE OF RAJASTHAN AND ANR	ACHINTYA KAUSHIK-P
39	CRL.R. 2001/2017 0208 (LIMITATION) APPL 821/2017	GEETA DUGGAR RAJENDRA DUGGAR AND ORS	MANISHA SURANA-P
40	CRL.M.APPLI. 18/2018 0204 BEFORE CRLR ROSTER	SMT CHANCHAL LOKESH KUMAR GUPTA	AKLESH JAIN-P
41	CRL.M.APPLI. 19/2018 0204 BEFORE CRLR ROSTER	DEEPAK KUMAR STATE OF RAJASTHAN THROUGH PP	MANJEET KUMAR-P
42	CRL.M.APPLI. 27/2018 0204 BEFORE CRLR ROSTER	GOPAL STATE	GIRISH KHANDELWAL-P
HELD UP CASES			
43	CRL.R. 407/2007 0206 APPL 45/2018	JAI SINGH AND ORS STATE AND ORS	AK GUTPA-P P. P.-R vinay pal yadav-R
44	CRL.R. 1111/2011 0206	GANGA RAM AND ORS STATE OF RAJASTHAN THROUGH PP.	ANIL UPMAN/ RITU SHARMA-P P.P.-R
45	CRL.R. 1762/2017 0208 STAY 6259/2017	SARBJEET KAUR SHRI J P VIG AND ANR	DR P C JAIN-P SUDESH BANSAL/M ADIL-R
FOR FRESH ADMISSION WITH STAY/BAIL			
46	CRL.R. 682/2011 0206 STAY 1552/2011	KALURAM MEENA STATE AND ANR	ANIL UPMAN-P P.P.-R
47	CRL.R. 1586/2015 0206 STAY 6178/2015	SANDEEP STATE OF RAJASTHAN AND ANR	KAPIL GUPTA/R S SINSINWAR-P P.P.-R

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FOR FRESH ADMISSION WITH STAY/BAIL			
48	CRL.R. 740/2016 0206 STAY 2758/2016	CHHOTU LAL STATE OF RAJASTHAN THROUGH PP	AMIR AZIZ-P P.P.-R
49	CRL.R. 797/2016 0208 STAY 2889/2016	BHAUNRI LAL SMT SUNITA	SATYAPAL POSHWAL-P P.P.-R
50	CRL.R. 1058/2016 0208 STAY 3548/2016	BADRI VISHAL SMT RINKU	SANDEEP JAIN-P P.P.-R
51	CRL.R. 1548/2016 0206 STAY 4818/2016	NARENDRA SINGH STATE OF RAJASTHAN THROUGH PP	SURENDRA SHARMA-P P.P.-R
52	CRL.R. 1664/2016 0209 SOSR 473/2016	BHAWANI SINGH STATE OF RAJASTHAN AND ANR	VIPUL JAIMAN-P P.P.-R
53	CRL.R. 638/2017 0209 STAY 2083/2017	BALDEV SINGH STATE OF RAJASTHAN THROUGH P P	PRATISHTHA SUNGER-P P.P.-R
With			
54	CRL.R. 192/2017 0206 STAY 655/2017	MANOJ KUMAR STATE OF RAJASTHAN THROUGH PP	KARAMVEER/VIJAY PUNIA-P P.P.-R
55	CRL.R. 879/2017 0208 STAY 2869/2017	JANWARI LAL STATE OF RAJASTHAN AND ANR	JAI PRAKASH GUPTA-P P.P.-R
56	CRL.R. 1477/2017 0209 SOSR 434/2017	JAGDISH PRASAD SHARMA STATE OF RAJASTHAN AND ANR	SANJAY RAHAR/MISSRAJ SH.-P ARVIND SHARMA-R
57	CRL.R. 1684/2017 0208 STAY 5985/2017	DIWAKAR PATRA STATE OF RAJASTHAN AND ORS	HARENDRA SINGH-P
58	CRL.R. 1725/2017 0209 STAY 6097/2017	BHAGWAT STATE OF RAJASTHAN AND ANR	HARENDRA SINGH-P
59	CRL.R. 1746/2017 0209 SOSR 512/2017	RAM GOPAL STATE OF RAJASTHAN THROUGH PP	BRIJESH BHARDWAJ-P
60	CRL.R. 1775/2017 0208 STAY 6296/2017	KIRAN HOSPITAL STATE OF RAJASTHAN THROUGH PP	PEUSH NAG-P
61	CRL.R. 1778/2017 0208 STAY 6312/2017	SURESH KUMAR SHARMA SMT KAVITA BHAT @ VIDHYA BHAT @ KAVITA S	ANIL YADAV/M S CHOUDHARY-P
62	CRL.R. 1792/2017 0209 SOSR 526/2017	KESHAV STATE OF RAJASTHAN THROUGH PP	ANIL JAIN/DUSHYANT JAIN-P
63	CRL.R. 1812/2017 0208 STAY 6443/2017	TUFEL AHMAD SMT SAZIDA BANO	RAJKUMAR SHARMA/AKASH-P
64	CRL.R. 7/2018 0209 SOSR 2/2018	PRASADI STATE OF RAJASTHAN THROUGH P P	RITESH JAIN-P
65	CRL.R. 38/2018 0208 STAY 132/2018	ESHURAJ SINGH KHANUJA SONIYA CHADDA AND ANR	SUNIL VIJAY-P

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FOR FRESH ADMISSION WITH STAY/BAIL				
66	CRL.R. 40/2018 0206 STAY 139/2018	DINESH STATE OF RAJASTHAN AND ANR	ROHAN JAIN-P	
With				
67	CRL.R. 41/2018 0206 STAY 141/2018	GULAB CHAND STATE OF RAJASTHAN AND ANR	ROHAN JAIN-P	
With				
68	CRL.R. 42/2018 0206 STAY 143/2018	DEV CHAND STATE OF RAJASTHAN AND ANR	ROHAN JAIN-P	
FOR FRESH ADMISSION WITHOUT STAY/BAIL				
69	CRL.R. 1207/2011 0209	SHAKIL STATE OF RAJASTHAN	GAJENDRA VYAS-P	P.P.-R
70	CRL.R. 2009/2011 0208	VIJAYPAL SINGH STATE AND ANR	S,K,SINGH-P SHALINI SHEORAN-P	P.P.-R SUKH RAM JATAV-R
71	CRL.R. 961/2012 0209	DAL CHAND STATE OF RAJASTHAN THROUGH PP.	RAM BABU SHARMA-P AJAY GOYAL-P	P.P.-R
72	CRL.R. 300/2013 0209	SHANKARLAL BUNKAR NANA DEVI URF NAGIN AND ORS	RAJESH KUMAR SAINI-P	P.P.-R
73	CRL.R. 159/2016 0209	BHAGWANA RAM STATE OF RAJASTHAN THROUGH PP	SANDEEP GARSSA-P	P.P.-R
74	CRL.R. 461/2016 0209	RAJ KUMAR SHARMA STATE OF RAJASTHAN AND ANR	YOGESH GUPTA/G C GUPTA-P	P.P.-R
75	CRL.R. 1044/2016 0206	TRAVER AUNIL AND ANR STATE OF RAJASTHAN AND ANR	SANJAY GANGWAR/PREETI-P	P.P.-R
76	CRL.R. 1928/2016 0209	NADEEM AKHTAR STATE OF RAJASTHAN AND ANR	DEEPAK KHANDELWAL-P	P.P.-R
77	CRL.R. 1810/2017 0208	SMT SUNITA KHANDELWAL AND ANR MUKUT BIHARI GUPTA @ SANDEEP	B R VASHISTH/DEVENDRA SH.-P	
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
78	CRL.R. 1493/2009 0209	C C D SILVA STATE OF RAJASTHAN & ORS.	BRIJ MOHAN MALAV-P	P.P.-R RAJVIR SHARMA-R
79	CRL.R. 765/2014 0208 STAY 777/2015	RAKESH SHARMA SMT POONAM SHARMA	ATUL KUMAR JAIN-P	P.P.-R NISHA /SUMAN SHARMA-R
80	CRL.R. 302/2015 0206 STAY 1011/2015	MAN SINGH AND ORS STATE OF RAJASTHAN AND ANR	UMESH VYAS-P	P.P.-R ARVIND SHARMA-R
81	CRL.R. 213/2016 0208 STAY 724/2016	RAMRAJ SMT SANJANA DEVI AND ANR	SANJAY JOSHI-P	P.P.-R RAM RAKH SHARMA-R
82	CRL.R. 1298/2016 0208 STAY 4237/2016	SMT ANITA SHARMA DIGAMBAR SINGH	SUDARSHAN LADDHA-P	P.P.-R RANVIR SINGH-R

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83	CRL.R. 1577/2016 0208	SHUBHANGI SHARMA AND ANR SANJIV KUMAR SHARMA	MANISH SHARMA-P P.P.-R DEEPAK CHAUHAN-R
84	CRL.R. 1696/2016 0206 STAY 5134/2016	FARJEENA STATE OF RAJASTHAN AND ORS	VIJAY YADAV-P P.P.-R
85	CRL.R. 619/2017 0206 STAY 2025/2017	MOOLCHAND AND ORS STATE OF RAJASTHAN THROUGH P P	YOGESH SINGHAL-P P.P.-R N K SINGHAL-R
86	CRL.R. 1736/2017 0208 STAY 6177/2017	SANWAR SINGH STATE OF RAJASTHAN AND ANR	K N SHARMA-P

SB CRIMINAL MISC PETITIONS U/S 482 OF CR.P.C FROM YEAR 2015.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
1	CRL.M.PET. 4057/2015 0204 STAY 3786/2015	A V NAKANEKAR AND ANR STATE OF RAJASTHAN THROUGH PP	VIMAL KUMAR JAIN-P	P.P.-R
2	CRL.M.PET. 6221/2017 0204	HARBUX STATE OF RAJ AND ANR	HARENDRA SINGH SINSINWAR-P	
3	CRL.M.PET. 6284/2017 0204	PRABHU DAYAL STATE OF RAJASTHAN THROUGH PP	DUSHYANT SINGH NARUKA-P	
4	CRL.M.PET. 6442/2017 0204 STAY 6744/2017	ARUNESHWAR KRISHNA VERMA STATE OF RAJ AND ANR	SUDHIR JAIN-P	
5	CRL.M.PET. 6494/2017 0204	DR ALAKNANDA DHOTRE STATE OF RAJ AND ANR	H R KUMAWAT/ S K LAMBA-P	
6	CRL.M.PET. 6552/2017 0204 STAY 6877/2017	DEEPA BEN AND ORS STATE OF RAJ AND ANR	VIJAY CHOUDHARY-P	
7	CRL.M.PET. 6602/2017 0204 STAY 6903/2017	KAMLESHWAR SINGH STATE OF RAJ AND ANR	PUNIT SINGHVI-P	
8	CRL.M.PET. 6604/2017 0204	ABDUL ZABBAR M/S MAHALAXAMI FINANCE, KUNDAN BHAWAN	G S SHEKHAWAT/ S PANWAR-P	
9	CRL.M.PET. 6623/2017 0204	BHIMA AND ANR STATE OF RAJ AND ANR	SUMIT JAIN-P	
10	CRL.M.PET. 6741/2017 0204 STAY 7056/2017	SARITA AND ORS STATE OF RAJ AND ANR	S K BENIWAL-P	
FOR ORDERS ON INTERIM APPLICATION				
11	CRL.M.PET. 3912/2015 0204 APPL 20337/2017 STAY 2769/2017	PAPPY BAI@MANISHA AND ORS STATE OF RAJASTHAN AND ORS	ASHVIN GARG-P	P.P.-R RAJNEESH GUPTA-R
With				
12	CRL.M.PET. 2710/2017 0204	MANISHA @ PAPPLI AND ORS STATE OF RAJASTHAN AND ANR	RAJESH GOSWAMI-P	P.P.-R
13	CRL.M.PET. 5616/2016 0204 APPL 23095/2017 APPL 23097/2017	ABHISHEK AND ANR STATE OF RAJASTHAN AND ANR	SURUCHI KASLIWAL-P	P.P.-R ASHOK KUMAR BHARGAVA-R
With				
14	CRL.M.PET. 5518/2016 0204	GAURAV KHANDELWAL STATE OF RAJASTHAN AND ANR	RAM MANOHAR SHARMA-P	P.P.-R
15	CRL.M.PET. 3600/2017 0204 APPL 445/2018	HARISH BHARDWAJ SMT KUSUM	MADHAV MITRA-P	P.P.-R GIRISH KHANDELWAL-R

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16	CRL.M.PET. 5945/2017 0204 APPL 272/2018 STAY 6243/2017	GIRDHARI LAL MALI AND ORS STATE OF RAJ AND ORS	KALYANI SHARMA-P
17	CRL.M.PET. 6082/2017 0204 APPL 833/2018	KALYAN SAHAI AND ANR STATE OF RAJ AND ANR	PRAHLAD SHARMA-P
18	CRL.M.PET. 6095/2017 0204 APPL 853/2018	RUSTAM STATE OF RAJASTHAN THROUGH PP	RAHUL TIWARI-P SWETA CHAUHAN-P
FOR FRESH ADMISSION WITH STAY			
19	CRL.M.PET. 4422/2015 0204 STAY 4158/2015	SATYA NARAYAN AND ORS STATE OF RAJASTHAN AND ANR	MAHESH GUPTA-P P.P.-R
With			
20	CRL.M.PET. 1384/2015 0204 STAY 1343/2015	SATYA NARAYAN AND ORS STATE OF RAJASTHAN THROUGH PP	MAHESH GUPTA-P P.P.-R JITENDRA PANDEY-R
21	CRL.M.PET. 1446/2016 0204 STAY 1536/2016	SMT ANANDI DEVI AND ANR STATE OF RAJASTHAN AND ORS	H P SINGH-P P.P.-R
22	CRL.M.PET. 2387/2016 0204 STAY 2434/2016	PARDAYA MEMORIAL HOSPITAL AND ORS STATE OF RAJASTHAN THROUGH PP	PRAHLAD SINGH-P P.P.-R
23	CRL.M.PET. 5226/2016 0204 STAY 5385/2016	BANWARI LAL STATE OF RAJASTHAN AND ANR	HARENDRA SINGH SINSINWAR-P P.P.-R
24	CRL.M.PET. 1972/2017 0204 STAY 2015/2017	SABIR AHAMAD STATE OF RAJASTHAN THROUGH P P	ABDUL KALAM KHAN-P P.P.-R
25	CRL.M.PET. 2993/2017 0204 STAY 3077/2017	FAKRUDDIN STATE OF RAJASTHAN AND ANR	IMRAN KHAN-P P.P.-R
26	CRL.M.PET. 3054/2017 0204 STAY 3154/2017	SMT NISHI PANDEY STATE OF RAJASTHAN AND ANR	KUNAL SHARMA-P P.P.-R
With			
27	CRL.M.PET. 3055/2017 0204 STAY 3155/2017	AVNISH KUMAR GOSWAMI STATE OF RAJASTHAN AND ANR	KUNAL SHARMA-P P.P.-R
28	CRL.M.PET. 3329/2017 0204 STAY 3464/2017	OM PRAKASH AND ORS STATE OF RAJASTHAN AND ANR	ANOOP DHAND-P P.P.-R
29	CRL.M.PET. 3575/2017 0204 STAY 3698/2017	SMT VANDANA AGARWAL STATE OF RAJASTHAN AND ANR	PRASHANT CHAHAR-P P.P.-R
30	CRL.M.PET. 3661/2017 0204 STAY 3796/2017	NIMBA RAM STATE OF RAJASTHAN THROUGH PP	G S SODHI-P P.P.-R
31	CRL.M.PET. 3911/2017 0204 STAY 4083/2017	BHUPENDRA KUMAR MEENA STATE OF RAJASTHAN AND ANR	S S SUNDA-P P.P.-R

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FOR FRESH ADMISSION WITH STAY			
32	CRL.M.PET. 4072/2017 0204 STAY 4257/2017	JATAN SINGH SUSHILA DEVI	DINESH YADAV-P P.P.-R
33	CRL.M.PET. 4985/2017 0204 STAY 5229/2017	HARI SHANKAR STATE OF RAJASTHAN THROUGH PP	NITIN KUMAR SHARMA-P KARAN BHATNAGAR-R
With			
34	CRL.M.PET. 4650/2017 0204 STAY 4872/2017	MANJEET KUMAR MADNAWAT AND ORS STATE OF RAJ AND ANR	NITIN KUMAR SHARMA-P KARAN BHATNAGAR-R
35	CRL.M.PET. 5142/2017 0204 STAY 5388/2017	SHIV RATAN AND ORS STATE OF RAJ AND ANR	CHAIN SINGH RATHORE-P
36	CRL.M.PET. 5166/2017 0204 STAY 5410/2017	SMT CHANDRAKALA STATE OF RAJ AND ANR	GANESH CHATURVEDI-P
37	CRL.M.PET. 5178/2017 0204 STAY 5419/2017	PRAKASH CHAND STATE OF RAJASTHAN THROUGH PP	GOVIND CHOUDHARY-P
38	CRL.M.PET. 5489/2017 0204 STAY 5751/2017	PURANMAL VERMA AND ORS STATE OF RAJ AND ANR	RAJNEESH GUPTA-P
39	CRL.M.PET. 5494/2017 0204 STAY 5758/2017	PHOOL CHAND STATE OF RAJASTHAN THROUGH PP	AMITABH JATAV-P
40	CRL.M.PET. 5708/2017 0204 STAY 5972/2017	RITESH KUMAR PATWA AND ANR STATE OF RAJ AND ANR	UMASHANKER PANDEY-P DR SANJAY TIWARI-R
41	CRL.M.PET. 5722/2017 0204 STAY 5984/2017	KULDEEP TIWARI STATE OF RAJASTHAN THROUGH PP	RAVI KUMAR KASLIWAL-P
42	CRL.M.PET. 5763/2017 0204 STAY 6039/2017	SHYOLAL AND ORS STATE OF RAJ AND ANR	SUMER SAINI-P
43	CRL.M.PET. 5936/2017 0204 STAY 6231/2017	DEEPAK SHARMA STATE OF RAJ AND ANR	DR MAHESH SHARMA-P
44	CRL.M.PET. 5958/2017 0204 STAY 6260/2017	RAVINDRA KUMAR KEDIA STATE OF RAJ AND ANR	MUKESH AGARWAL-P
45	CRL.M.PET. 6024/2017 0204 STAY 6333/2017	SANJEEV KUMAR STATE OF RAJ AND ANR	HARENDRA SINGH SINSINWAR-P D G CHATURVEDI-R
46	CRL.M.PET. 6196/2017 0204 STAY 6503/2017	MOHAMMAD SALIM KHA @ PAPPU STATE OF RAJ AND ANR	HANISH KHAN-P
47	CRL.M.PET. 6211/2017 0204 STAY 6517/2017	VED PRAKASH @ LALA STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/ O P FAUZDAR-P
48	CRL.M.PET. 6379/2017 0204 STAY 6687/2017	YOONUS KHAN STATE OF RAJ AND ANR	V R BAJWA-P
49	CRL.M.PET. 6382/2017 0204 STAY 6689/2017	KARAM CHAND STATE OF RAJASTHAN THROUGH PP	BHARAT YADAV-P

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50	CRL.M.PET. 6384/2017 0204 STAY 6691/2017	PANKAJ KUMAR STATE OF RAJASTHAN THROUGH PP	B R CHOUDHARY-P	
51	CRL.M.PET. 6455/2017 0204 STAY 6758/2017	ASHA SHARMA STATE OF RAJASTHAN THROUGH PP	R R GOYAL-P	
52	CRL.M.PET. 6475/2017 0204 STAY 6782/2017	SITA RAM SHARMA STATE OF RAJ AND ORS	BHARAT YADAV-P	
53	CRL.M.PET. 6484/2017 0204 STAY 6795/2017	MOHAMMAD RAHEES AND ANR STATE OF RAJ AND ORS	SANJAY SHARMA-P	R S BHARDWAJ-R
54	CRL.M.PET. 6535/2017 0204 STAY 6857/2017	GHAMMAN AND ANR STATE OF RAJ AND ANR	D K DIXIT-P	
55	CRL.M.PET. 6572/2017 0204 STAY 6885/2017	GUDDI @ GULFAM STATE OF RAJ AND ORS	R S BHARDWAJ-P	SANJAY SHARMA-R
56	CRL.M.PET. 6578/2017 0204 STAY 6889/2017	PRABHURAM @ PRABHU DAYAL STATE OF RAJ AND ANR	SATYAPAL POSHWAL-P	
57	CRL.M.PET. 6581/2017 0204 STAY 6893/2017	ANIL AGARWAL MAHAVEER PRASAD YADAV	SANDEEP GARSSA-P	
58	CRL.M.PET. 6582/2017 0204 STAY 6895/2017	ANIL AGARWAL MAHAVEER PRASAD YADAV	SANDEEP GARSSA-P	
59	CRL.M.PET. 6583/2017 0204 STAY 6896/2017	ANIL AGARWAL MAHAVEER PRASAD YADAV	SANDEEP GARSSA-P	
60	CRL.M.PET. 6599/2017 0204 STAY 6900/2017	INSAR STATE OF RAJASTHAN THROUGH PP	HANISH KHAN-P	
61	CRL.M.PET. 6618/2017 0204 STAY 6918/2017	SARIF KHAN STATE OF RAJ AND ORS	DHEERAJ SINGHAL-P	
62	CRL.M.PET. 6626/2017 0204 STAY 6925/2017	GULLU KHAN STATE OF RAJ AND ANR	YOGESH SINGHAL-P	
63	CRL.M.PET. 6641/2017 0204 STAY 6943/2017	HANUMAN MEENA AND ANR STATE OF RAJ AND ANR	ASHOK MISHRA-P	VIPUL JAIMAN-R
64	CRL.M.PET. 6708/2017 0204 STAY 7016/2017	DEVKALYAN AND ANR STATE OF RAJ AND ANR	LIYAKAT ALI-P	
65	CRL.M.PET. 17/2018 0204 STAY 15/2018	JAKIR AND ANR STATE OF RAJ AND ANR	P S RAJAWAT/ AJIT SAHARAN-P P S RAJAWAT/ AJIT SAHARAN-P	
FOR FRESH ADMISSION WITHOUT STAY				
66	CRL.M.PET. 5614/2016 0204	B S MEENA STATE OF RAJASTHAN AND ORS	SUDHIR JAIN/VINOD DHANJA-P	P.P.-R
67	CRL.M.PET. 4724/2017 0204	SHER SINGH STATE OF RAJASTHAN AND ANR	ANIL JAIN/DUSHYANT JAIN-P	

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68	CRL.M.PET. 5758/2017 0204	KESHAV SINGH SOLANKI STATE OF RAJ AND ANR	YUNUS KHAN-P
69	CRL.M.PET. 6603/2017 0204	KISHAN KUMAR STATE OF RAJ AND ANR	JAI RAJ TANTIA /R R SONI-P
70	CRL.M.PET. 6616/2017 0204	PRADEEP KUMAR SONI STATE OF RAJASTHAN THROUGH PP	PRADEEP KUMAR SONI(SELF)-P
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
71	CRL.M.PET. 1359/2015 0204 STAY 1308/2015	RAMENDRA KUMAR SHARMA AND ANR STATE OF RAJASTHAN AND ANR	SANTOSH KUMAR JAIN-P P.P.-R SANDEEP JAIN-R
72	CRL.M.PET. 4229/2015 0204 STAY 3955/2015	BHURU SARPANCH @ IRSHAD STATE OF RAJASTHAN AND ANR	ANIL UPMAN/LIYAKAT KHAN-P P.P.-R AZAD AHMED-R D D KHANDELWAL-R
With			
73	CRL.M.PET. 4583/2015 0204 stay 4315/2015	JUNED AND ANR STATE OF RAJASTHAN AND ANR	ANKIT KHANDELWAL-P P.P.-R AZAD AHMED-R
74	CRL.M.PET. 5673/2015 0204 STAY 5368/2015	SURENDRA SINGH CHAUHAN STATE OF RAJASTHAN THROUGH PP	JITENDRA PANDEY-P P.P.-R
75	CRL.M.PET. 2254/2017 0204 STAY 2320/2017	VIMLA PAREEK STATE OF RAJASTHAN AND ORS	MADHAV MITRA/GUNJANPAREEK-P P.P.-R
76	CRL.M.PET. 3114/2017 0204 STAY 3219/2017	GOPAL DANGAYACH STATE OF RAJASTHAN THROUGH P P	NAMISH NIGOTIA-P P.P.-R SHAILENDER BALWADA-R
77	CRL.M.PET. 3714/2017 0204 STAY 3860/2017	PRAKASH ALLIAS OM PRAKASH STATE OF RAJASTHAN THROUGH P P	VIKRAM SINGH SHEKHAWAT-P P.P.-R
78	CRL.M.PET. 4939/2017 0204 STAY 5184/2017	PREM KUMAR SHARMA STATE OF RAJASTHAN AND ORS	PRAHLAD SHARMA-P NAWAL SINGH SIKARWAR-R
79	CRL.M.PET. 4987/2017 0204 STAY 5231/2017	BALVEER AND ORS STATE OF RAJ AND ANR	DHEERAJ SINGHAL-P ABDUL KALAM KHAN-R
80	CRL.M.PET. 5310/2017 0204 STAY 5556/2017	PRABHUDAYAL STATE OF RAJ AND ORS	ASGAR KHAN-P M K KAUSHIK-R
81	CRL.M.PET. 5742/2017 0204 STAY 6010/2017	VINOD STATE OF RAJ AND ANR	M K KAUSHIK-P O P JHAJHRIA-R
82	CRL.M.PET. 5873/2017 0204 STAY 6160/2017	HETAL VERMA DIRECTOR ARIEN METAL PVT LTD STATE OF RAJ AND ANR	SUDHIR JAIN-P SUMER SAINI/R K SAINI-R
83	CRL.M.PET. 6336/2017 0204 STAY 6648/2017	ASHOK KUMAR SHARMA AND ANR STATE OF RAJASTHAN THROUGH PP	MADHAV MITRA-P SUMIT KHANDELWAL-R
84	CRL.M.PET. 6386/2017 0204 STAY 6693/2017	RAHUL SHARMA STATE OF RAJ AND ORS	B M GURJAR-P SATISH KHANDAL-R

Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
85	CRL.M.PET. 6493/2017 0204 STAY 6807/2017	GOPAL PRASAD AND ANR STATE OF RAJ AND ANR	D N SHARMA-P D N SHARMA-R
86	CRL.M.PET. 6506/2017 0204 STAY 6827/2017	PRADEEP KUMAR SAINI STATE OF RAJ AND ORS	VIJAY KUMAR JANGID-P BHARAT SAINI/DR SONIYA-R
87	CRL.M.PET. 6702/2017 0204 STAY 7011/2017	M/S L&T CONSTRUCTION COMPANY LTD STATE OF RAJ AND ANR	AJATSHATRU MINA-P
FOR HEARING			
88	CRL.M.PET. 2520/2016 0204	JAGDISH KUMAR ARORA STATE OF RAJASTHAN AND ANR	SNEHDEEP KHAYALIA-P P.P.-R
With			
89	CRL.M.PET. 2519/2016 0204	JAGDISH KUMAR ARORA STATE OF RAJASTHAN AND ANR	SNEHDEEP KHAYALIA-P P.P.-R
With			
90	CRL.M.PET. 2521/2016 0204	JAGDISH KUMAR ARORA STATE OF RAJASTHAN AND ANR	SNEHDEEP KHAYALIA-P P.P.-R

ALL SB MATTERS RELATING TO PREVENTION OF CORRUPTION ACT
(CIVIL WRITS,CRIMINAL WRITS,CRIMINAL APPEALS, CRIMINAL REVISION
CRIMINAL MISC PET. U/S 482 CR P C.,CRIMINAL MISC. BAIL,CRIMINAL
MISC. TRANSFER PET.), SB CRIMINAL WRITS.

SB CRIMINAL MISC. PETITION U/S 482 OF CR P C UPTO YEAR 2014

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR HEARING				
1	CRL.R. 865/2001 0205	C.B.I. VINOD BHANDARI AND ANOR	N C CHOUDHARY-P B S CHHABA-P S.P.TYAGI-P	SHIV CHARAN GUPTA-R MAHESH GUPTA-R
2	CRL.M.PET. 2768/2014 0204 STAY 2460/2014	VARUN BEVERAGES LTD AND ANR STATE OF RAJASTHAN THROUGH PP	ANUROOP SINGHI-P	P.P.-R
FOR ORDERS				
3	CRL.M.PET. 3165/2012 0204 STAY 2586/2012	DR ALPANA THAREJA STATE OF RAJASTHAN AND ORS.	SANJAY RAHAR-P	P.P.-R RAVI KANT SHARMA-R
4	CRL.M.PET. 3966/2014 0204 STAY 3508/2014	NARESH KUMAR STATE OF RAJASTHAN AND ANR	MAHENDRA GOYAL-P	P.P.-R
5	CRL. B. CANC. 163/2017 0203 BEFORE	HAKMUDIN STATE OF RAJASTHAN AND ANR	SAJID ALI-P	HARENDRA SINGH SINSINWAR-R
6	CRL.W. 366/2017 0113 STAY 4597/2017	SATINDER PAL KAUR AND ANR STATE OF RAJ AND ORS	RAHUL TIWARI-P	HEMANT SINGH/AJAY PRATAP-R HEMANT SINGH/AJAY PRATAP-R
7	CRL.W. 463/2017 0113 STAY 5236/2017	POONAM MEENA AND ANR STATE OF RAJASTHAN AND ORS	AMITABH VIJAYWARGIA-P	
8	CRL.W. 525/2017 0113	DR SANJEEV GUPTA STATE OF RAJASTHAN AND ORS	S S HORA-P	
9	CRL.M.(BAIL) 11937/2017 0202 2ND BEFORE	ASHOK MEENA STATE OF RAJASTHAN THROUGH PP	NARENDRA MEWARA-P	P.P.-R SUDHIR JAIN-R
With				
10	CRL.M.(BAIL) 11938/2017 0202 2ND BEFORE	MUKESH MEENA@TOPI STATE OF RAJASTHAN THROUGH PP	NARENDRA MEWARA-P	P.P.-R SUDHIR JAIN-R
11	CRL.M.(BAIL) 16616/2017 0202 2ND BEFORE	PILLU@PRADEEP KUMAR STATE OF RAJASTHAN THROUGH PP	RAJEEV SURANA-P	P.P.-R DINESH KUMAR GARG-R
12	CRL.M.(BAIL) 7/2018 0201 PC ACT	DR PANKAJ KUMAR GUPTA STATE OF RAJASTHAN THROUGH PP	ANIRUDH SINGH RATHORE-P	P.P.-R
13	CRL.M.(BAIL) 579/2018 0202 3rd BEFORE	MANOJ KUMAR TAILOR STATE OF RAJASTHAN THROUGH PP	SANDEEP SHARMA-P	P.P.-R
FOR ORDERS ON INTERIM APPLICATIONS				

Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS				
14	CRL.W. 499/2016	TEJPAL SINGH NUNIA STATE OF RAJASTHAN AND ANR	AJAY KUMAR BAJPAI-P	V K SHARMA-R ANURAG SHARMA AAG-R MR ANURAG SHARMA, AAG-R
	0113 APPL 26560/2017 STAY 6633/2016			
15	CRL.W. 15/2017	RAJESH ARORA AND ORS STATE OF MADHYA PRADESH AND ORS	SURESH SAHNI/R M SHARMA-P	AJATSHATRU MINA-R GAURAV SINGH-R
	0113 APPL 21124/2017 STAY 224/2017			
With				
16	CRL.W. 211/2016	ANUBHAV AJMANI AND ORS STATE OF RAJASTHAN AND ORS	S S HORA/T C SHARMA-P SURESH SAHNI/R M SHARMA-P	SNEHDEEP KHAYALIA-R V R BAJWA-R
	0113 APPL 19349/2016 APPL 20255/2016 APPL 20556/2017 APPL 559/2018 STAY 2471/2016			
17	CRL.W. 137/2017	SMT SHASHI SHARMA STATE OF RAJASTHAN AND ORS	ANIL UPMAN/D K GARG-P	VIRENDRA DAVE/RITWICK-R
	0113 APPL 21459/2017 STAY 2100/2017			
18	CRL.W. 141/2017	RAMESH CHAND GUPTA C B I THROUGH P P AND ORS	R P VIJAY/SUNIL VIJAY-P	
	0113 APPL 27259/2017 STAY 2144/2017			
With				
19	CRL.W. 149/2017	RAJENDRA MOHAN SRIVASTAVA C B I THROUGH P P AND ORS	R P VIJAY/SUNIL VIJAY-P	
	0113 STAY 2259/2017			
20	CRL.W. 321/2017	NAWAL CHAND JAIN STATE OF RAJASTHAN AND ORS	LOKESH SHARMA/NITIN JAIN-P	DHARMENDRA PAREEK-R
	0113 APPL 19977/2017 STAY 4282/2017			
21	CRL.LV.A. 323/2017	CENTRAL BUREAU OF INVESTIGATION OM PRAKASH VERMA AND ORS	ASHWINI KUMAR SHARMA-P	
	0106 CMCR 539/2017 STAY 539/2017			
22	CRL.W. 673/2017	SHOBHA TOMAR STATE OF RAJASTHAN AND ORS	PANKAJ GUPTA-P	ACHINTYA KAUSHIK-R
	0113 APPL 18/2018 APPL 27539/2017 APPL 605/2018 STAY 6997/2017			
23	CRL.M.APPLI. 5/2018	KALYAN SINGH NAGAR STATE OF RAJASTHAN AND ANR	RAJNEESH GUPTA-P	
	0204 BEFORE			
HELD UP CASES				
24	CRL.R. 146/2016	PRAHLAD SHARMA STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P	P.P.-R
	0206 STAY 399/2016			
With				
25	CRL.R. 124/2016	RAGHUWAR DAYAL GARG STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P	P.P.-R
	0206 STAY 312/2016			

Daily Causelist(Filtered)
Tuesday Dated : 16/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
26	CRL.M.PET. 2481/2013 0204 STAY 2196/2013	AARIF KHAN STATE OF RAJASTHAN AND ORS	SUDHIR JAIN-P P.P.-R
With			
27	CRL.M.PET. 2286/2013 0204 STAY 2032/2013	LIYAKAT ALI AND ORS STATE OF RAJASTHAN AND ORS	SUDHIR JAIN/B P MEENA-P P.P.-R
28	CRL.M.PET. 3726/2013 0204 STAY 3298/2013	ISHAV AND ORS STATE OF RAJASTHAN AND ANR	V S FAUZDAR-P P.P.-R
29	CRL.M.PET. 3944/2013 0204 STAY 3497/2013	SANJAY SINGH STATE OF RAJASTHAN AND ANR	RIPU DAMAN SINGH NARUKA-P P.P.-R
30	CRL.M.PET. 4654/2013 0204 STAY 4152/2013	TIJARTI CHAMBER ANR STATE OF RAJ AND ORS	RAJAT RANJAN-P TARUN MISHRA-R P.P.-R
31	CRL.W. 104/2014 0113 STAY 2339/2014	RAM DEVI DAYAL STATE OF RAJASTHAN AND ANR	ANUROOP SINGHI-P
32	CRL.M.PET. 399/2014 0204 STAY 360/2014	ANWAR ALI STATE OF RAJASTHAN AND ANR	HARENDRA SINGH SINSINWAR-P P.P.-R
33	CRL.M.PET. 1070/2014 0204 STAY 924/2014	SHREE RAM STATE OF RAJASTHAN AND ANR	RAJESH GOSWAMI-P RAM MANOHAR SHARMA-R P.P.-R
34	CRL.M.PET. 1617/2014 0204 STAY 1422/2014	KISHOR AND ANR STATE OF RAJASTHAN AND ANR	S K JINDAL/AMIT JINDAL-P P.P.-R
35	CRL.M.PET. 1674/2014 0204 STAY 1486/2014	BHANWAR LAL JANGIR STATE OF RAJASTHAN AND ANR	KAMAL KUMAR MATHUR-P P.P.-R
36	CRL.M.PET. 2029/2014 0204 STAY 1824/2014	MUDSSAR BEG AND ORS STATE OF RAJASTHAN AND ANR	AZAD AHMED-P P.P.-R
37	CRL.M.PET. 2829/2014 0204 STAY 2511/2014	ASHOK KUMAR SHARMA STATE OF RAJASTHAN AND ANR	MAHAVEER KALWA-P P.P.-R
38	CRL.M.PET. 3829/2014 0204 STAY 3376/2014	RAJU@RAJMAL BHURI BAI	ALI MOHD KHAN-P P.P.-R
39	CRL.M.PET. 4141/2014 0204 STAY 3661/2014	NORATMAL AND ORS RAM CHANDRA AND ORS	TARUN MISHRA-P P.P.-R
40	CRL.M.PET. 4632/2014 0204 STAY 4119/2014	NARENDRA SODHANI ANSD ANR STATE OF RAJASTHAN AND ANR	ANIL UPMAN-P P.P.-R
41	CRL.W. 145/2015 0113 STAY 2395/2015	SMT MUBEENA STATE OF RAJASTHAN AND ORS	KAPIL GUPTA-P P.P.-R
42	CRL.W. 437/2016 0113 STAY 5355/2016	KISHAN HARISINGHANI STATE OF RAJASTHAN AND ORS	ANUROOP SINGHI/A JATAV-P
43	CRL.W. 313/2017 0113 STAY 4204/2017	DAULAT SINGH STATE OF RAJASTHAN AND ORS	DR MITHLESH KUMAR-P

Daily Causelist(Filtered)
Tuesday Dated : 16/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
44	CRL.W. 565/2017 0113 STAY 6183/2017	RAM SINGH MEENA STATE OF RAJ AND ORS	RAJNEESH GUPTA RAHUL SH-P MR BN SANDHU-R
45	CRL.W. 700/2017 0113 STAY 7139/2017	ANTARRASTRIYA SAMRASTA MANCH AND ANR UNION OF INDIA AND ORS	NALIN G NARAIN-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
46	CRL.M.PET. 1477/2012 0204	MOHAMMED SALEEM STATE OF RAJASTHAN THROUGH PP.	INTJAR ALI-P P.P.-R
47	CRL.M.PET. 501/2013 0204	KUMARI ANJU BUNKAR STATE OF RAJASTHAN THROUGH P P	JAI PRAKASH NARAYAN-P P.P.-R
48	CRL.M.PET. 1115/2013 0204	AHMED STATE OF RAJASTHAN AND ORS	VINAY PAL YADAV-P P.P.-R
49	CRL.M.PET. 1655/2013 0204	AARTI STATE OF RAJASTHAN AND ORS	BRIJ KISHORE SHARMA-P P.P.-R
50	CRL.M.PET. 3565/2013 0204	KAMAL YADAV STATE OF RAJASTHAN AND ORS	B S CHOUHAN-P P.P.-R
51	CRL.M.PET. 768/2014 0204	GANESH SINGH RAJAWAT STATE OF RAJASTHAN AND ANR	SANDEEP SHARMA-P P.P.-R
52	CRL.M.PET. 1577/2014 0204	MOHAMMAD TOFIK STATE OF RAJASTHAN THROUGH PP	VIJAY PUNIA-P P.P.-R
53	CRL.M.PET. 3192/2014 0204	RAMESH STATE OF RAJASTHAN AND ANR	MAHAVEER KALWA-P P.P.-R
54	CRL.M.PET. 3383/2014 0204	DEVENDRA KAUSHIK STATE OF RAJASTHAN AND ORS	NEMI CHAND CHOUDHARY-P P.P.-R
55	CRL.M.PET. 4122/2014 0204	KAN SINGH NATHAWAT STATE OF RAJASTHAN AND ORS	ANIL KUMAR SHARMA-P P.P.-R
56	CRL.M.PET. 5439/2014 0204	RADHEY SHYAM KHATIK STATE OF RAJASTHAN AND ORS	D K DIXIT-P P.P.-R
57	CRL.W. 427/2016 0113	YOGENDRA KUMAR JOSHI STATE OF RAJASTHAN AND ORS	MAHENDRA GAUR-P NARENDRA MEWARA-R KAPIL GUPTA/N MEWARA-R
58	CRL.W. 285/2017 0113	MULAYAM KANWAR STATE OF RAJASTHAN AND ORS	AJAY KUMAR JAIN/ADITYA-P
59	CRL.W. 570/2017 0113	JAMAN LAL @ JAMNA STATE OF RAJASTHAN AND ORS	S S SUNDA-P
60	CRL.W. 651/2017 0113	SABRINA STATE OF RAJASTHAN AND ORS	RAMBABU SHARMA-P
61	CRL.W. 666/2017 0113	TARA CHAND STATE OF RAJASTHAN AND ORS	D D KHANDELWAL-P

**Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITHOUT STAY/BAIL				
62	CRL.W. 693/2017 0113	ANIL SHARMA STATE OF RAJASTHAN AND ORS	PREM CHAND DEWANDA-P	
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
63	CRL.M.PET. 1274/2010 0204	RAHUL KHAN AND ANR STATE	VS CHAUHAN-P	P.P.-R
64	CRL.M.PET. 1704/2010 0204	RAMESH CHAND YADAV AND ANR STATE OF RAJASTHAN THROUGH P.P.	SHISHUPAL SINGH-P	P.P.-R
65	CRL.M.PET. 616/2011 0204 STAY 626/2011	RAJENDRA PRASAD NANDWANA STATE OF RAJ ASTHAN THROUGH PP	RAJEEV SURANA-P	P.P.-R ANISHA JAIN-R
66	CRL.M.PET. 750/2011 0204 STAY 754/2011	TARA AND ORS STATE OF RAJ ASTHAN THROUGH PP	RAJEEV SURANA-P	P.P.-R V S FAUZDAR-R
67	CRL.M.PET. 1427/2012 0204 STAY 1116/2012	DINESH VYAS STATE OF RAJASTHAN AND ANR.	M C JAIN-P	P.P.-R BHANU PRAKASH VERMA-R
68	CRL.M.PET. 2174/2012 0204 APPL 6899/2015 STAY 1724/2012	SURENDRA SINGH STATE OF RAJASTHAN THROUGH P.P.	JAI PRAKASH GUPTA-P	P.P.-R SURESH DEEGWAL-R
69	CRL.M.PET. 3410/2012 0204	MAHAVEER PRASAD STATE OF RAJASTHAN AND ORS.	ANIL BHARDWAJ-P	P.P.-R BHARAT SINGH-R DHARMENDRA BARALA-R
70	CRL.M.PET. 880/2013 0204 STAY 793/2013	MOHAMMED SHAFI URF SHAFI MOHAMMED STATE OF RAJASTHAN THROUGH P P.	ABDUL RAHIM KHAN-P	P.P.-R
71	CRL.M.PET. 919/2013 0204	SMT NARGIS BEGUM MOHD AKEEL KHAN AND ANR	RAJENDRA SINGH BHADAURIA-P	P.P.-R NAWAB ALI RATHOR-R
72	CRL.M.PET. 1152/2013 0204 APPL4451/2017 STAY 1039/2013	SMT PINKI DEVI STATE OF RAJASTHAN AND ANR.	SANGEETA SHARMA-P	P.P.-R TAKHAT SINGH RATHORE-R
73	CRL.M.PET. 1432/2013 0204 STAY 1287/2013	HARI NARAIN STATE OF RAJASTHAN THROUGH PP	NARENDRA MEWARA-P	P.P.-R
74	CRL.M.PET. 1671/2013 0204 STAY 1504/2013	MAHENDRA SINGH STATE OF RAJASTHAN AND ANR	DHEERAJ TRIPATHI-P	P.P.-R VIKRAM SINGH SHEKHAWAT-R
75	CRL.M.PET. 2400/2013 0204 STAY 2123/2013	GANPAT SINGH STATE OF RAJASTHAN THROUGH P P	YOGESH KUMAR SHARMA-P	P.P.-R
76	CRL.M.PET. 2855/2013 0204 STAY 2558/2013	SMT KHATOON BANO AND ANR STATE OF RAJASTHAN AND ANR	ASGAR KHAN-P	P.P.-R NEERAJ K TIWARI-R
77	CRL.M.PET. 3273/2013 0204 STAY 2884/2013	ASHOK SAXENA STATE OF RAJASTHAN AND ANR	S S HORA-P S GAHARANA/VIVEK SHARMA-P	P.P.-R MAHESH GUPTA-R
78	CRL.M.PET. 3527/2013 0204 STAY 3115/2013	AMARVEER SINGH STATE OF RAJASTHAN AND ORS	JITENDRA MITRUCKA-P	P.P.-R M K KAUSHIK-R

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
79	CRL.M.PET. 3635/2013 0204 STAY 3217/2013	RAM BABU SHARMA STATE OF RAJASTHAN AND ORS	SHASHI KANT SAINI-P P.P.-R SANJAY SHARMA-R
80	CRL.M.PET. 3963/2013 0204 STAY 3513/2013	NIHAL SINGH STATE OF RAJASTHAN AND ANR	SMT VEENA CHANDRAWAT-P P.P.-R
81	CRL.M.PET. 4047/2013 0204 STAY 3595/2013	SMT BEENA GOYAL STATE OF RAJASTHAN AND ANR	JAI RAJ TANTIA-P P.P.-R HARENDRA SINGH SINSINWAR-R S C MITTAL-R
With			
82	CRL.M.PET. 4033/2012 0204 STAY 3406/2012	SATISH GOYAL STATE OF RAJASTHAN AND ANR	SONIA SHANDILYA-P P.P.-R HARENDRA SINGH SINSINWAR-R
83	CRL.M.PET. 4489/2013 0204 STAY 3994/2013	DURGA LAL VERMA STATE OF RAJASTHAN AND ANR	SATYAVRAT SHARMA/SHRUTI-P P.P.-R L L GUPTA-R
84	CRL.M.PET. 4534/2013 0204 STAY 4034/2013	SATYANARAIN AND ORS STATE OF RAJASTHAN AND ANR	SANJAY MEHRISHI-P P.P.-R SHREY GAHARANA-R
85	CRL.M.PET. 100/2014 0204	MAHANT BHAGWATI PRASAD STATE OF RAJASTHAN AND ORS	R N SHARMA/DEEPAK SHARMA-P P.P.-R SUDHIR JAIN-R
86	CRL.M.PET. 343/2014 0204	GORDHAN LAL STATE OF RAJASTHAN AND ANR	SUDARSHAN LADDHA-P P.P.-R J K GUPTA-R
87	CRL.M.PET. 2266/2014 0204 STAY 2017/2014	SUSHILA DEVI STATE OF RAJASTHAN AND ANR	AMIT JINDAL-P R C JATAV-P P.P.-R
88	CRL.M.PET. 2709/2014 0204 STAY 2404/2014	HUKAM CHAND SHARMA AND ORS STATE OF RAJASTHAN AND ANR	LOKESH SHARMA-P P.P.-R GAYATRI RATHORE-R
89	CRL.M.PET. 3291/2014 0204 STAY 2927/2014	RAM NARAIAAN AND ANR STATE OF RAJASTHAN AND ORS	SARANSH SAINI-P P.P.-R ABHI GOYAL-R
90	CRL.M.PET. 3707/2014 0204 STAY 3268/2014	SMT NAMITA JINDAL AND ANR STATE OF RAJASTHAN AND ANR	PRAVEEN KUMAR AGARWAL-P VINOD GUPTA-P P.P.-R MANISH KUMAWAT-R R K DAGA-R
91	CRL.M.PET. 3757/2014 0204 STAY 3301/2014	BHANWAR LAL AND ANR STATE OF RAJASTHAN AND ANR	DILIP KUMAR-P MANOJ OJLA-P P.P.-R SANJAY KHEDAR-R
92	CRL.M.PET. 4199/2014 0204	SHYOPAL STATE OF RAJASTHAN AND ANR	BHARAT SAINI/SONIA SAINI-P P.P.-R LAXMI KANT (MALPURA)-R
93	CRL.M.PET. 4961/2014 0204 STAY 4382/2014	JOHARI LAL AND ORS STATE OF RAJASTHAN AND ORS	RAVI KUMAR KASLIWAL-P P.P.-R GANGARAM SHARMA-R K C SURELA-R SUDHANSHU JOSHI-R
94	CRL.M.PET. 5030/2014 0204 STAY 4466/2014	RAJU@KANHAIYALAL STATE OF RAJASTHAN AND ORS	SANDEEP SHARMA-P P.P.-R ARVIND SONI-R

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
95	CRL.M.PET. 5049/2014 0204 STAY 4479/2014	RAMPHOOL AND ORS STATE OF RAJASTHAN AND ANR	PRAHLAD SHARMA-P P.P.-R A R MEENA-R
96	CRL.M.PET. 5380/2014 0204 STAY 4790/2014	GIRISH THAKUR AND ANR STATE OF RAJASTHAN AND ORS	PAWAN SHARMA-P P.P.-R DEEPAK CHAUHAN-R
97	CRL.M.PET. 5444/2014 0204 STAY 4842/2014	ANAND SHARMA AND ORS STATE OF RAJASTHAN AND ANR	ANIL UPMAN-P P.P.-R SATISH KHANDAL-R
98	CRL.W. 327/2015 0113	HANUMAN PRASAD GOYAL STATE OF RAJASTHAN AND ORS	MAHESH GUPTA-P MEENAKSHI PAREEK PP-R
99	CRL.M.PET. 3394/2016 0204 STAY 3514/2016	ARVIND MEENA AND ANR STATE OF RAJASTHAN THROUGH PP	V R BAJWA-P MR. ANURAG SHARMA AAG-R
ADMISSION WITH NOTICE SERVED-REPLY FILED			
100	CRL.W. 240/2015 0113	ISLAM KHAN STATE OF RAJASTHAN AND ORS	R N SHARMA/DEEPAK SHARMA-P SH B N SANDHU G A CUM P P-R
101	CRL.W. 126/2016 0113 STAY 1430/2016	JITENDRA MEHTA STATE OF RAJASTHAN AND ANR	ANIL UPMAN/M C JAIN-P RAJESH GOSWAMI-R HEMANT KUMAR SHARMA-R KALYAN SAHAI AGARWAL-R RAJESH GOSWAMI-R SANJAY SHARMA-R
102	CRL.W. 131/2016 0113 STAY 1567/2016	MADAN STATE OF RAJASTHAN AND ANR	M C TAYLOR-P VANDANA CHAUHAN-P SUDHIR JAIN/MONU KUMAR-R
With			
103	CRL.W. 74/2016 0113	MADAN LAL STATE OF RAJASTHAN AND ORS	M C TAYLOR-P
With			
104	CRL.W. 132/2016 0113 STAY 1568/2016	MADAN LAL STATE OF RAJASTHAN AND ANR	M C TAYLOR-P VANDANA CHAUHAN-P SUDHIR JAIN/MONU KUMAR-R
105	CRL.W. 476/2017 0113 STAY 5407/2017	MANISHA CHOUDHARY AND ANR STATE OF RAJASTHAN AND ORS	YUNUS KHAN-P ASHOK MISHRA-R

Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018
Court No :12
HON'BLE MR. JUSTICE INDERJEET SINGH

10.30 AM TO 01.00PM
2.00PM TO 04.30 PM

S B CIVIL MISC APPEALS (NON M A C MATTERS)
S B SALES TAX REVISION.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	C.M.A. 487/1993	STEEL AUTHORITY OF INDIA U O I	S.KASLIWAL-P AAG/S S HASAN/GS BRIJWASI-R GHANSHYAM BRIJWASI-R P C SHARMA-R S S HASAN-R
	1703		
With			
2	C.M.A. 466/2003	STELL AUTHORITY OF INDIA UNION OF INDIA	S KASLIWAL-P ALOK GARG-R G C GARG-R
	1704		
3	C.M.A. 1588/2000	NATIONAL INSURANCE COMPANY LTD SMT. KAILI AND ANR.	TRIPURARI SHARMA-P L L GUPTA-R O P GOYAL-R
	0603		
4	C.M.A. 1601/2004	M/S VIKAS TRADRS & ORS RAJANI MEENA	B L GUPTA-P J K SINGHI/BC RAWAT/RKXAN-R B C RAWAT-R DHARMENDRA JAIN-R RAMESH KHANNA-R
	1504		
With			
5	C.M.A. 2924/2006	RAJANTI M/S VIKAS TRADERS	RAMESH KHANNNA, B C RAWAT-P J K SINGHI-R
	1504		
6	C.M.A. 1892/2006	UNION OF INDIA SMT KAMALA DEVI AND ORS	P C SHARMA-P VINOD SINGHAL-R
	1504		
7	C.M.A. 2999/2006	SMT SABINA B AND ORS BHAGWANDAS GUPTA AND ORS	SUDARSHAN LADDHA-P ASHWANI CHOBISA-R SHRUTI DIXIT-R
	1504		
8	C.M.A. 2701/2007	NEW INDIA ASS CO LTD SMT VIJAY KANWAR & ORS	S C SRIVASTAVA-P MR.RAM SINGH RATHORE-P ASHISH CHAUHAN-R ANOOP AGRAWAL-R
	1504		
9	C.M.A. 2916/2007	UNITED INDIA INSURANCE CO LTD JANNAT & ORS	VIRENDRA AGRAWAL-P J P GUPTA-R D S POONIA-R SUNIL JAIN-R
	1504		
10	C.M.A. 2962/2007	KALU MEENA BABU LAL	SANJAY VERMA-P ANOOP AGRAWAL-R
	1504		
11	C.M.A. 3654/2007	ANUJ KUMAR SHARMA JASWANT KUMAR	RITESH JAIN-P SHARAD PUROHIT-R L M BHARADWAJ-R
	1700		
12	C.M.A. 3011/2008	UNITED INDIA INSURANCE CO LTD SANTOSHI & ORS	VIRENDRA AGRAWAL-P SHISH RAM YADAV-R AKHILESH KUMAR SAINI-R
	1504		
13	C.M.A. 3268/2008	UNITED INDIA INSURANCE CO LTD SHANTI DEVI & ORS	PRITAM BIJLANI-P ANOOP DHAND-R AMIT SINGH SHEKHAWAT-R
	1504		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
14	C.M.A. 3288/2008 1504	UNITED INDIA INSURANCE CO LTD MAHAVIR PRASAD SHARMA & ORS	TRIPURARI SHARMA-P GAURAV GUPTA-R HARSH SAINI-R
15	C.M.A. 3695/2008 1504	NATIONAL INSURANCE CO LTD SMT SUPYAR DEVI & ORS	PYARE LAL-P AMIT SINGH SHEKHAWAT-R KAMAL CHAMARIYA-R
FOR ORDERS			
16	C.M.A. 3990/2006 4000	SMT RAMESHWARI DEVI RAJENDRA SINGHAL AND ORS	D K BHARDWAJ-P VIRENDRA SINGH CHOUDHARY-R
17	C.M.A. 1792/2009 1504 STAY 971/2009	ORIENTAL INSURANCE CO LTD BUNTY HARIJAN	AMARNATH PAREEK-P P S SIROHI-R
18	C.M.A. 3786/2009 1504	I C I C I LOMBARD GENERAL INSURANCE RAJESH@ BHUPENDRA & ORS	VIRENDRA AGRAWAL-P RAKESH BHARGAVA-R
19	C.M.Appl. 135/2011 4201	PARMESHWAR NATH BOHRA MANMOHAN DHAMU AND ORS	ANIL MEHTA-P MRS ALANKRITA SHARMA-R B L SHARMA-R
20	C.M.A. 2390/2011 4000	KRISHAN PRATAP SINGH AND OTHERS SMT SAYAR KANWAR AND OTHERS	PARAG RASTOGI-P
21	C.M.A. 87/2012 1504 STAY 94/2012	NEW INDIA ASSURANCE CO LTD HANUMAN AND ANOTHER	PRAVEEN JAIN-P PEUSH NAG-R SANDEEP MATHUR-R SURESH CHARAN-R
22	C.M.A. 290/2012 1703 CMS 260/2012	UNION OF INDIA M/S CHAMBAL FERTILIZERS AND CHEMICALS LT	SHAILESH PRAKASH SHARMA-P DEEPAK GOYAL-R
With			
23	C.M.A. 272/2012 1703	UNION OF INDIA M/S CHAMBAL FERTILIZERS AND CHEMICALS LT	SHAILESH PRAKASH SHARMA-P DEEPAK GOYAL-R
With			
24	C.M.A. 1040/2012 4000	UNION OF INDIA M/S CHAMBEL FERTILIZERS AND CHEM LTD	SHAILLESH PRAKASH SHARMA-P DEEPAK GOYAL-R
25	C.M.A. 4689/2015 1504	NATIONAL INSURANCE CO LTD VIMLA DEVI AND OTHERS	PRAVEEN KUMAR JAIN-P
26	C.M.A. 1183/2016 4000	SMT KARISHNA KUMARI SMT MITHLESH KUMARI AND ANOTHER	R K DAGA-P VINEET MEHTA-R
FOR ORDERS ON INTERIM APPLICATIONS			
27	C.M.A. 7201/2011 1007 APPL 4509/2017	SMT POONAM ALIAS DIMPLE JITENDRA KUMAR GOYAL	N C GOYAL-P M C JAIN-R
28	C.M.A. 3417/2012 1600 APPL 6976/2017	RAMESH CHAND STATE/L A O(S D O) DHOLPUR	JEETENDRA KUMAR SHARMA-P MR. DHARMENDRA PAREEK-R

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FOR ORDERS ON INTERIM APPLICATIONS				
29	C.M.A. 4988/2012 1200 APPL 44925/2017	STATE TH SECRETARY PHED AND OTHERS M/S GEO MILLERS AND COMPANY	DINESH YADAV(AAG)-P RAJENDRA PRASAD(AAG)-P	S D SINGH/S K SINGH-R HARSH VARDHAN NANDWANA-R
30	C.R.VV. 53/2015 4201 (LIMITATION) APPL 1188/2015	THE REGIONAL DIRECTOR E S I JAIPUR ALL RAJASTHAN COTTAGE INDUSTRI	DR A S KHANGAROT-P	
31	C.M.A. 2179/2016 4000 APPL 39538/2017 CMS 1300/2016	PARSHURAM AND OTHERS VISHWANATH AND OTHERS	S R JOSHI/RAHUL JOSHI-P	D P PUJARI-R ADITYA MATHUR-R ADITYA NARAIN SHARMA-R T S PARMAR-R
32	C.M.A. 3500/2016 1504 (LIMITATION) APPL 1323/2016	PREM DEVI AND ANOTHER SHIVPAL SINGH AND ANOTHER	JITENDRA MITRUCKA-P	
33	C.M.A. 4383/2016 4000 (LIMITATION) APPL 2508/2017	LAXMAN SINGH SMT NARBADA DEVI AND OTHERS	HRIDAYESH SINGH-P LAXMI KANT SHARMA-P	
FOR FRESH ADMISSION WITH STAY/BAIL				
34	C.M.A. 4501/2015 4000 STAY 3085/2015	AMAR CHAND AND ANOTHER KUMARI MUKLESH AND OTHERS	NEERAJ K TIWARI-P	
35	C.M.A. 6569/2016 1200 STAY 3701/2016	STATE OF RAJ THR EX ER W R D DHOLPUR SMT KRISHNA KUMARI	SANJEEV SINGHAL-P	AMBRISH VASHISHTHA-R
36	C.M.A. 5700/2017 1504 STAY 4222/2017	SHRIRAM GENERAL INSURANCE CO LTD RASHID KURESHI AND ANR	R P VIJAY/SUNIL VIJAY-P SUNIL VIJAY/ R P VIJAY-P	
37	C.M.A. 201/2018 1504 STAY 108/2018	THE NEW INDIA ASSURANCE CO LTD SMT KAMLESH KUBERA AND ORS	TRIPURARI SHARMA-P	
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
38	C.M.A. 897/2002 1504 STAY 1417/2002	ASSTT ENGINEER J V V NIGAM LTD YUSUF KHAN	MANISH BHANDARI-P	G C GARG-R KAMLESH PAREEK-R
39	C.M.A. 1388/2008 700 STAY 920/2008	RAMESHWAR LAL NAND KUMAR	VINODI LAL MATHUR-P	CHAMAN MEENA-R
40	C.M.A. 5385/2009 1504	BHIKKHAN AND ANOTHER RAM SINGH AND OTHERS	SATISH KHANDAL-P	AMARNATH PAREEK-R
41	C.M.A. 287/2013 1103 STAY 172/2013	SUWA LAL AND ANOTHER MOTI AND OTHERS	ANOOP DHAND-P	AJAY GUPTA-R
42	C.M.A. 2327/2013 4000 APPL 21169/2014 STAY 1717/2013	M/S SHRI BALA MURUGAN MATCH WORKS M/S GHANSHYAM DAS BHIKAM CHAND	SUDESH BANSAL-P	G D BANSAL-R
43	C.M.A. 1314/2014 2800 STAY 954/2014	ZAHUR MOHAMMED MOHAMMAD SIRAJUDDIN	AZAD AHMED-P	MOHAMMED ANEES-R
44	C.M.A. 2531/2014 4000 STAY 1778/2014	CHHITTAR LAL NAGAR PALIKA CHHABRA AND OTHERS	CHHITAR LAL(SELF)-P ANUROOP SINGHI-P	N K SINGHAL-R JINESH JAIN-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
45	C.M.A. 886/2015 4000 STAY 761/2015	RAJ HOUSING BOARD AND OTHERS ARVIND GUPTA	P C SHARMA-P ASHWANI CHOBISA-R
46	C.M.A. 911/2015 4000	M/S HANUMAN PRASAD AND BORTHERS U O I THROUGH CHIEF ENGINEER CPWD JAIPUR	HANUMAN PRASAD(SELF)-P PRADEEP MATHUR-P R D RASTOGI(ASG)-R MR. ANAND SHARMA-R
With			
47	C.M.A. 1320/2015 4000	U O I THROUGH SECRETARY CPWD & ORS M/S HANUMAN PRASAD AND BROS & ANR	KUNAL RAWAT-P R D RASTOGI(ASG)-P DEVIDUTT SHARMA-R
48	C.M.A. 1790/2015 4000 CMS 1338/2015	RAM PRASAD MANGI LAL AND OTEHRS	SARANSH SAINI-P B L AGARWAL-R
49	C.M.A. 4712/2015 4000 STAY 3284/2015	AMIT ALIAS LILU AND OTHERS PAPPU AND ANOTHER	GAJENDRA SINGH RATHORE-P R S YADAV-R
50	C.RVV. 29/2016 4201	KARTIKEYA SINGH SMT PUSHPA	R B SHARMA(GANTHOLA)-P N C SHARMA-P
51	C.M.A. 2065/2016 1700	JAWANA RAM SMT BHANWARI DEVI AND OTHERS	HARENDRA SINGH SINSINWAR-P CHADERDEEP SINGH JODHA-R AKSHAT CHAUDHARY-R
52	C.M.A. 5844/2016 1103 STAY 3197/2016	MOHD SALEEM AND ORS SMT SHAHDA BANO AND ORS	KAPIL GUPTA-P RAGHUNANDAN SHARMA-R
53	C.M.A. 2416/2017 1103 STAY 1682/2017	SATYANARAYAN AND ORS VIJAY LAXMI PARASHAR AND ORS	SANJAY GANGWAR-P O P MISHRA-R
54	C.M.A. 3176/2017 1703	LAXMI NARAYAN AND ANR UNION OF INDIA HR GEN MANAGER NWR	VINAY MATHUR-P
55	C.M.A. 4379/2017 4000 STAY 3139/2017	PRATEEK SHARMA VIACOM AND ANR	G D BANSAL/ASHWANI GUPTA-P S S HORA/PEUSH NAG-R
56	C.M.A. 4583/2017 4000	POKAR MAL CHOUTU RAM AND ORS	M K JAIN-P
57	C.M.A. 4586/2017 4000 CMS 3252/2017	ABDUL AZIZ NAGAR PALIKA SAWAI MADHOPUR	M L GOYAL-P NITIN SINSINWAR-R
58	C.M.A. 5254/2017 4000 STAY 3733/2017	RAMLAL MEERA AND ORS	BIPIN GUPTA-P RAM NARESH VIJAY-R
With			
59	C.M.A. 5253/2017 4000	MATHURA AND ORS MEERA AND ORS	BIPIN GUPTA-P
60	C.M.A. 6100/2017 1805 STAY 4384/2017	ASHWANI DIXIT NISHIT DIXIT AND ORS	G P SHARMA/M C GUPTA-P PRAHLAD SHARMA-R VIVEK SHARMA/ MANOJ-R
FOR HEARING			

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FOR HEARING			
61	C.M.A. 3590/2009 1504	I C I C I LOMBARD GENERAL INSURANCE CO SMT BANARSI DEVI & ORS	VIRENDRA AGRAWAL-P GAURAV GUPTA-R
62	C.M.A. 3594/2009 1700	UNITED INDIA INSURANCE CO LTD KANHAIYA LAL & ORS	TRIPURARI SHARMA-P
63	C.M.A. 4185/2009 1700	NATIONAL INSURANCE CO LTD CHOUTH MAL & ORS	MRS MANJU JAIN-P ASHINDRA GAUTAM-R
64	C.M.A. 4310/2009 1504	IFFCO TOKIO GEN.INSURANCE CO RANG LAL MEENA & ORS	VIZZY AGARWAL-P VINAY MATHUR-R
65	C.M.A. 1392/2010 1504	NATIONAL INSURANCE CO LTD SMT JAMALI DEVI AND OTHERS	S R JOSHI/RAHUL JOSHI-P SANDEEP MATHUR-R
66	C.M.A. 1066/2014 1704	OMI DEVI A ND OTHERS RAM SINGH AND ANOTHER	PREM CHAND DEWANDA-P ARVIND SHARMA-R
67	C.M.A. 3786/2014 4000	M/S SHRI BHAGYA LAXMI CONSTRUCTION CO STATE/P SECRETAY P W D AND OTHERS	NAWAL SINGH SIKARWAR-P A.S. KHANGAROT-R
68	C.M.A. 2910/2016 1001	SMT URMILA DEVI RAHUL ALIAS HUKUM CHAND SAINI	RAVI JANGIR-P

**SB CIVIL SERVICE WRITS (DISCIPLINARY PROCEEDINGS & PENALTIES,
MATTERS RELATING TO REMOVAL/DISMISSAL/TERMINATION
COMPULSORY RETIREMENT FROM SERVICE, REVERSIONS, SALARY &
ALLOWANCES, SELECTION SCALES, MATTERS RELATING TO INDUSTRIAL
DISPUTES ACT, TRADE UNION ACT, WORKMEN COMPENSATION ACT
EMPLOYEES STATE INSURANCE ACT, FACTORIES ACT, EMPLOYEES
PROVIDENT FUND AND MISC PROVISION ACT, PAYMENT OF GRATUITY ACT
PAYMENT OF BONUS ACT, PAYMENT OF WAGES ACT, CONTRACT
LABOUR (REGULATION OF PAYMENT ACT)**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	C.W. 3623/1999 0507	YAKUB ISAAC STATE & ORS	RAJESH KAPOOR-P H K PUROHIT-P Y R VYAS-P G A-R MR SANJEEV SINGHAL DGC-R
2	C.W. 3962/1999 0507	LAXMAN SINGH STATE & ORS	R K SHARMA-P ANIL BENIWAL-P PRADEEP LATA MATHUR-R
3	C.W. 6661/1999 0507	KAPIL MAHERE RAJ KHADI GRAMODYOG BOARD & OR	SANDEEP SAXENA-P DR SAUGATH ROY-P G S ASHIYA-P HEMANT MATHUR-P VINEET PAREEK-P K.S.GUPTA,G.S.BAPNA-R G S RATHORE-R PADAM SINGH GURJAR-R
4	C.W. 1755/2000 0507	RAMESHWAR DAYAL JANGID SECRETARY SPORTS COUNCIL JAIPU	ANISHA JAIN-P C P SHARMA-P DHARMENDRA JAIN-R JAI RAJ TANTIA-R NALIN G NARAIN-R VIJAY PATHAK-R
5	C.W. 2301/2000 0502	BHOOP SINGH U O I & ORS	HANUMAN CHOUDHARY-P G K JAIN-P AJAY SHUKLA,S S RAGHAV-R BHANWAR BAGRI-R R D RASTOGI-R
6	C.W. 3637/2000 0502	RAM GOPAL KHANDELWAL R R S U S LTD	ARJUN LAL TOLANI-P M D AGRAWAL-R ANURAG AGARWAL-R
7	C.W. 4672/2000 0511	TULSI RAM STATE	G C GUPTA-P ASHOK KHANDELWAL-P B L CHOUDHARY-P G A-R B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R
8	C.W. 1247/2001 0503	DHARMA RANI STATE AND ORS	AJEET BHANDARI-P A.K.BHANDARI-P VIDHI BHANDARI-P G A-R DINESH YADAV AAG-R RAJENDRA PRASAD AAG-R VIRENDRA LODHA-R
9	C.W. 1466/2001 0502	MANAGING COMMITTEE, SARASWATI RAJ NON GOVT EDUCATIONAL INSTI	GAURAV SHARMA-P MR ANKIT SETHI-P MS PRIYA PAREEK-P KESHAV AGRAWAL-R AKHIL SIMLOTE-R B K SHARMA ADD G C-R GANESH MEENA G C-R
10	C.W. 1474/2001 0502	DEEN DAYAL GUPTA STATE OF RAJ AND ORS	VIKRANT GUPTA-P RB MATHUR-P ABHISHEK SHARMA-R

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FOR HEARING			
11	C.W. 1639/2001 0502	MOOL CHAND STATE AND ORS	PV CALLA-P MR. ASHOK JOSHI-P B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R
12	C.W. 2325/2001 1502	SHESHA DAN THE JUDGE, LABOUR COURT JAIPUR	KS CHANDEL-P G A-R DR M S KACHHAWA ADD G C-R G A-R N K BHATTA ADD G C-R SURESH H MATHUR-R
13	C.W. 4443/2001 0511	RAMESH CHAND BUNDEL L I C OF INDIA & ORS	A L VERMA-P HEMANT SHARMA-R B L AGARWAL-R
14	C.W. 2150/2002 0502	CASTROL INDIA LTD THE PRES AUTH UNDER RAJ SHOPS	GOPI CHAND GARG,A GARG-P LP SINGHAL-P RAJENDRA PRASAD-R B.BAGRI,VIJAY SINGH-R DEEPAK SHARMA-R
15	C.W. 7768/2002 0504 CMS 7255/2002	NAND KISHORE BATHARA THE R S R T C JAIPUR	S R SURANA,RAJEEV SURANA-P N S SIKARWAR-P VIRENDRA LODHA-R
16	C.W. 8643/2002 0501	MANGHA RAM SANKHLA STATE OF RAJ & ORS	PRAHLAD SHARMA-P ALADEEN KHAN DY G C-R DR M S KACHHAWA-R N K BHATT ADD G C-R
17	C.W. 1651/2003 0504	ASHMAT ALI SIDDIQUI HIGH COURT OF JUDICATURE FOR R	RAJENDRA SONI-P R K AGRAWAL-R
18	C.W. 2382/2003 0507	MISS VIBHA BALUNI R N G E I T JAIPUR & ORS	D P SHARMA-P MR GANESH MEENA GC-R
19	C.W. 2712/2003 0507	GAJANAND SHARMA R S R T C JAIPUR & ORS	BABU LAL GUPTA-P MANJU JAIN-R
20	C.W. 6067/2003 0502	JAGDISH PRASAD SHARMA STATE OF RAJ & ORS	PRAHLAD SHARMA-P R P AGARWAL-R A G SARVESH JAIN-R B P AGARWAL A G-R
21	C.W. 6351/2003 0502	DEEPAK SONI STATE OF RAJ & ORS	B B L SHARMA-P MAHENDRA SHAH V SHAH-P MR GANESH MEENA GC-R
22	C.W. 3110/2004 0502	LEELA RAM UNION OF INDIA & ANR	GANESH MEENA-P S N MEENA-P DR M S KACHHAWA-R MR. R.D. RASTOGI-R RAJNEESH GUPTA-R
23	C.W. 4728/2004 0502	NAND RAM UNION OF INDIA & ANR	S K SHARMA-P K S PAREEK-P M R YADAV-P SUSHIL SHARMA-R B S CHHABA-R
24	C.W. 5897/2004 1502	KHETRI COPPER COMPLEX OM SINGH	AJEET BHANDARI-P RAVI BHOJAK-P M.F.BAIG-R
25	C.W. 94/2005 0503	VED SWAROOP SHARMA STATE OF RAJ & ORS	ABHISHEK PAREEK-P B S RAJAWAT DY G C-R A.S.KHANGAROT A.G.C.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
26	C.W. 9593/2005 1502	KRISHAN KUMAR GARG THE PRESIDING OFFICER CENTRAL	MADHAV MITRA-P M D AGRAWAL-R M D AGARWAL-R
27	C.W. 6069/2006 0504	GOPAL LAL SEN STATE	DR.RAM KISHAN SHARMA-P SARANSH SAINI-P B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R
28	C.W. 8835/2006 0507	UMESH CHANDRA TRIVEDI UNITED INDIA INSURANCE CO.LTD,	R N MATHUR-P PRATEEK MATHUR-P ASHOK MEHTA-R
29	C.W. 9736/2007 0502	PREM RAJ MEENA STATE OF RAJ AND ORS	ARVIND GUPTA-P DR A S KHANGAROT-R
30	C.W. 13476/2008 0516	GULAB RAM STATE OF RAJ AND ORS	ASHWINI JAIMAN-P G A-R DHEERAJ TRIPATHI DY. GC-R NALIN G NARAIN DY G C-R NEERAJ TRIPATHI DY G C-R RISHI PAL AGARWAL ADD G C-R
31	C.W. 9777/2009 0511	RAM KHILADI MEENA STATE OF RAJ AND ANR	GAURAV SHARMA-P SANDEEP SINGH SHEKHAWAT-P RAJ SHARMA ADD G C-R B L AVASTHI ADD G C-R
FOR ORDERS			
32	C.W. 23789/2017 0507 CMS 20677/2017	RAJENDRA SINGH U O I AND ORS	TANVEER AHAMAD-P ARUN SHARMA-R
33	C.W. 23798/2017 0507 CMS 20682/2017	JAIPAL SINGH U O I AND ORS	TANVEER AHAMAD-P ARUN SHARMA-R
34	C.W. 23802/2017 0507 CMS 20685/2017	SANJAY KUMAR U O I AND ORS	TANVEER AHAMAD-P ARUN SHARMA-R
FOR FRESH ADMISSION WITH STAY/BAIL			
35	C.W. 6716/2015 1502 CMS 5901/2015	C M R S R T C (PRABHAT ACHARYA) REGIONAL SECRE	OM PRAKASH SHEORAN-P ASHISH JOSHI-R ASHISH JOSHI-R
36	C.W. 22739/2017 0503 CMS 19839/2017	BALDEV SINGH SIDDHU STATE (AGRICULTURE DEP)&ORS	JAI LODHA-P DINESH BISHONI-R J M SAXENA AAG-R NEERAJ CHOUDHARY-R
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
37	C.W. 8441/2016 0523	ASHOK KUMAR DIXIT STATE (EDUCATION DEPARTMENT)ORS	ASHWINI JAIMAN-P
38	C.W. 21733/2017 0523	CHOTU RAM SAINI R S R T C AND ORS	AJAY GUPTA KAVITA-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
39	C.W. 12190/2017 0511 SENIOR CITIZEN	GIRWAR SINGH SHEKHAWAT STATE OF RAJ AND ORS	SANDEEP BHAGWATI SAURABH-P DINESH YADAV-R
40	C.W. 15626/2017 0507 CMS 13814/2017	RDPL KAMGAR UNION UNION OF INDIA AND ORS	SANDEEP SINGH SHEKHAWAT-P RISHABH KHANDELWAL-R ASHISH KUMAR-R

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41	C.W. 8470/2009 0507	SHASHI MISHAR AND ANR STATE OF RAJ AND ORS	B M SHARMA-P MS. SUMITI DAVE-P	G K GARG-R ANANT BHANDARI DY G C-R
42	C.W. 13963/2010 0502 CMS 6707/2010	KUSHAL CHOUDHARY STATE OF RAJ & ORS	GAURAV SHARMA-P	GANESH PARIHAR AGC-R DR GANESH PARIHAR DY G C-R SANDEEP SINGH SHEKHAWAT-R
43	C.W. 4053/2012 0502	TARA BAI RAJPUT STATE (WOMEN AND CHILDREN DEP)ORS	R D RASTOGI-P SARTHAK RASTOGI-P	B K SHARMA ADD G C-R DHARAMVEER THOLIA AAG-R YASHWANT KANKHERIA-R
With				
44	C.W. 2869/2005 0523	SMT ROSHAN DEVI CHOUDHARY & OR STATE OF RAJ & ORS	ASHOK KUMAR BHARGAVA-P	B K SHARMA ADD G C-R DHARAMVEER THOLIA AAG-R
45	C.W. 19215/2013 0507	PRAKASH CHAND GUPTA STATE (TOURISM AND) ORS	SANDEEP BHAGWATI-P	AJAY SINGH POONIA-R
46	C.W. 8813/2015 0523	DR SANJAY KUMAR STATE (EDUCATION DEPARTMENT)ORS	LOKENDRA SINGH SHEKHAWAT-P	MANU BHARGAVA G C-R AAG AASHISH SHARMA-R
With				
47	C.W. 12049/2015 0523	DR SAROJ MEHTA STATE (EDUCATION DEPARTMENT)ORS	LOKENDRA SINGH SHEKHAWAT-P	AAG AASHISH SHARMA-R
With				
48	C.W. 12556/2015 0523	DR MEENAKSHI BHATNAGAR STATE (EDUCATION DEPARTMENT)ORS	LOKENDRA SINGH SHEKHAWAT-P	MANU BHARGAVA G C-R
With				
49	C.W. 16264/2015 0523	DR (SMT KAUSHALYA SHARMA STATE (HIGHER EDUCATION DEP)ANR	LOKENDRA SINGH SHEKHAWAT-P	MANU BHARGAVA G C-R
With				
50	C.W. 10478/2016 0523	DR ANSHU RANI SAXENA STATE (HIGHER EDUCATION DEP)ANR	LOKENDRA SINGH SHEKHAWAT-P	MANU BHARGAVA G C-R
With				
51	C.W. 5441/2017 0523	DR (SMT) PREMLATA SHARMA STATE OF RAJ AND ANR	LOKENDRA SINGH SHEKHAWAT-P	MR.MANU BHARGAVA, GC-R
With				
52	C.W. 5522/2017 0523	DR RAJKUMAR KHANDELWAL STATE OF RAJ AND ANR	LOKENDRA SINGH SHEKHAWAT-P	MR. MANU BHARGAVA GC-R
With				
53	C.W. 5523/2017 0523	DR (SMT) RADHA DEVPURA STATE OF RAJ AND ANR	LOKENDRA SINGH SHEKHAWAT-P	MR. MANU BHARGAVA GC-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
54	C.W. 1392/2016	RAMESH KUMAR STATE (EDUCATION DEPARTMENT)ORS	P C DEWANDA/ R BOCHALYA-P SANJAY KUMAR SHARMA G C-R
	0518 CMS 1150/2016		
With			
55	C.W. 1390/2016	BANWARILAL STATE (EDUCATION DEPARTMENT)ORS	P C DEWANDA/ R BOCHALYA-P
	0518 CMS 1148/2016		
With			
56	C.W. 1391/2016	KARAN SINGH STATE (EDUCATION DEPARTMENT)ORS	P C DEWANDA/ R BOCHALYA-P SANJAY KUMAR SHARMA G C-R
	0518 CMS 1149/2016		
57	C.W. 13697/2016	DAV COLEGE MANAGING COMM&NR DIRECTOR /COMMISSIONER &ORS	NAINA SARAF-P D P SHARMA-R
	0502		

SB CIVIL SERVICE WRITS (MATTERS RELATING TO RECRUITMENT, RESERVATION IN SERVICE, REGULARISATION AND ABSORPTION OF EMPLOYEES, PROMOTIONS, SENIORITY, TRANSFER, PENSION MATTERS, RETIREMENT BENEFITS, VOLUNTARY RETIREMENTS, AND ALL RESIDUE MATTERS)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	C.W. 2163/1990	MAHENDRA KUMAR ACHARYA STATE	J K YADAV-P A K BHARGAVA-P P B KALLA-P ASHISH JOSHI-R G.C.GARG,-R J.P.SHARMA,S.K.SINGH-R MAN SINGH GUPTA-R MR. MANU BHARGAVA-R R.A.KATTA,G.A.-R SANJEEV SINGHAL DY G C-R SONAL SINGH-R
	0505		
2	C.W. 5994/1998	RAJESH KUMAR SHARMA STATE	PRAHLAD SHARMA-P ANIL MATHUR-P G S ASHIYA-P GAURAV SHARMA-P HEMANT MATHUR-P REASHM BHARGAVA-P TANVEER AHAMAD-P VIKRANT GUPTA-P VINEET PAREEK-P BHANWAR BAGRI-R HITESH BAGRI-R
	0507		
	BEFORE		
3	C.W. 1849/1999	MAHESH CHAND AWASTHI RSEB JAIPUR	PRAHLAD SINGH-P ANISHA JAIN-R SHAILESH PRAKASH SHARMA-R
	0505		
4	C.W. 4814/1999	RAMESH CHAND SAINI R H B	R A KATTA-P R N MATHUR-P V P MATHUR-R
	0505		
5	C.W. 2970/2000	KUSHAL SINGH & ORS STATE & ORS	VIRENDRA LODHA-P JAI LODHA-P RAJENDRA YADAV-R G.C.GUPTA, YOGESH GUPTA-R MANJU JOSHI ADD G C-R
	0513		
6	C.W. 5298/2000	SHANKAR LAL MEENA VICE CHANCELLOR RAJ AGRICULTUR	LOKESH SHARMA-P KEDAR SOLANKI-P NORANG LAL SAINI-P RAKESH BHARGAVA-P K K SHARMA-R PARIKSHIT SINGH DY G C-R
	0513		
FOR ORDERS - DEFECT CASES			
7	C.W. 22874/2017	MANISH KUMAR NAMA STATE OF RAJ AND ORS	MANISH SHARMA PRADEEP-P
	0515	SENIOR CITIZEN	
8	C.W. 22917/2017	AZIMUDDIN ZARIF STATE (MEDICAL & HEALTH) ORS	TANVEER AHAMAD-P
	0509	SENIOR CITIZEN	
9	WRIT REVIEW 363/2017	MEENU BARIWAL & ORS STATE OF RAJ AND ANR	GIRRAJ P SHARMA-P
	4201		
10	W.M.APPL. 606/2017	NISHANT SWAMI STATE OF RAJ AND ORS	M FAISAL BAIG-P
	4201		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
11	WRIT RAP 742/2017 4201	RAMESH MOURYA STATE OF RAJ AND ORS	TANVEER AHAMAD-P
12	C.W. 9341/2017 0515	GOVIND SAHAY SHARMA AND ORS STATE OF RAJ AND ANR	S N MEENA NARENDRA MEENA-P
13	C.W. 10561/2017 0515	PINTU KUMAR SAINI INDO TIBETAN BORDER AND ANR	NARESH KUMAR-P
14	C.W. 15463/2017 0515	UMESH KUMAR SHARMA &ORS UNIVERSITY OF RAJ	PRAHLAD SINGH MANJU GARG-P
15	C.W. 15470/2017 0515	NEERAJ MEEL AND ORS STATE (RURAL DEVELP & PANCHAYATI) ORS	MANISH SHARMA PRADEEP-P
16	C.W. 16383/2017 0515	DEEPAK KUMAR PANDIA STATE (RURAL DEVELP & PANCHAYATI) ORS	NEERAJ KUMAR SHARMA-P
17	C.W. 16735/2017 0515	MONU KUMAR DHAKAR STATE OF RAJ AND ORS	R K JAT SUDHINDRA KUMAWAT-P
18	C.W. 16774/2017 0515	OM PRAKASH SEWDA STATE (PANCHAYATI RAJ) ANR	RAKESH KUMAR SAINI-P
19	C.W. 18525/2017 0515	PUSHPENDRA SINGH STATE OF RAJ AND ANR	SAMAY SINGH-P
20	C.W. 18759/2017 0515	ANITA GURJAR STATE (MEDICAL & HEALTH) ORS	SANJAY MEHLA SUNITA MEHLA-P
21	C.W. 18853/2017 0515	PUSHPENDRA KUMAR SHARMA STATE (MEDICAL & HEALTH) ORS	SUNIL KUMAR SINGODIYA-P
22	C.W. 21257/2017 0515	DHIRENDRA SINGH AND ANR SSC	J K MOOLCHANDANI-P
23	C.W. 22558/2017 0515	RUPENDRA DHAKER STATE (PANCHAYATI RAJ) ORS	MANISH SHARMA-P
24	C.W. 22871/2017 0515	CHUNNI LAL MEGHWAL STATE (RURAL DEVELP & PANCHAYATI) ORS	R K GOUTTAM G S GOUTTAM-P
25	C.W. 22873/2017 0516	SHER SINGH MEENA J V V N L	ASHWINI JAIMAN-P
26	C.W. 22877/2017 0515	NARESH CHAND R P S C AJMER	S K BENIWAL-P
FOR ORDERS			
27	C.W. 10871/2014 0502 BEFORE CMS 10155/2014	YASHWANT KUMAR MATHUR ORS STATE (EDUCATION DEPARTMENT)ORS	ASHWINI JAIMAN-P VIKAS KABRA-P NITIN JAIN-R S.K. GUPTA AAG-R S.N.KUMAWAT ADV-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With 28	C.W. 10391/2014	RANJIT SINGH CHAUHAN AND ANR STATE (EDUCATION DEPARTMENT)ORS	RAM PRATAP SAINI-P S N KUMAWAT-R MR SK GUPTA AAG-R NITIN JAIN-R
	0502		
With 29	C.W. 10392/2014	OM PRAKASH AND ORS STATE (EDUCATION DEPARTMENT)ORS	HIMANSHU JAIN-P NITIN JAIN-R AKHIL SIMLOTE-P HIMANSHU JAIN-P MR S N KUMAWAT-R MR SK GUPTA AAG-R
	0502		
With 30	C.W. 10393/2014	BABULAL SHARMA AND ORS STATE OF RAJ AND ORS	HIMANSHU JAIN-P S N KUMAWAT-R HIMANSHU JAIN-P T L PANDEY-P MR SK GUPTA AAG-R NITIN JAIN-R
	0502		
With 31	C.W. 10397/2014	VIKAS KUMAR AGRAWAL STATE OF RAJ AND ORS	RAM PRATAP SAINI-P S N KUMAWAT-R MR SK GUPTA AAG-R NITIN JAIN-R
	0502		
With 32	C.W. 10398/2014	CHANDRESH RAWAL AND ANR STATE OF RAJ AND ORS	RAM PRATAP SAINI-P S N KUMAWAT-R MR SK GUPTA AAG-R NITIN JAIN-R
	0502		
With 33	C.W. 10409/2014	NARENDRA KUMAR SHARMA STATE OF RAJ AND ORS	C P SHARMA-P S N KUMAWAT-R NITIN JAIN-R S K GUPTA AAG-R
	0502		
With 34	C.W. 10569/2014	ASHOK KUMAR JOSHI AND ORS STATE (EDUCATION DEPARTMENT)ORS	PRATEEK MATHUR-P S K GUPTA A A G-R S N KUMAWAT-R
	0502		
With 35	C.W. 10730/2014	VISHNU DUTT DADICH AND ORS STATE OF RAJ AND ORS	VIKASH KABRA-P S N KUMAWAT-R NITIN JAIN-R S K GUPTA AAG-R
	0515		
With 36	C.W. 14294/2014	DHARMENDRA KUMAR BIYALA STATE (EDUCATION DEPARTMENT)ORS	VIKASH KABRA-P MR S N KUMAWAT-R MR SK GUPTA AAG-R
	0515		

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With			
37	C.W. 35/2015	KARNI DAN VYAS STATE (EDUCATION DEPARTMENT)ORS	VIKASH KABRA-P S K GUPTA AAG-R S N KUMAWAT-R
	0515		
38	C.W. 10097/2016	SMT HEERA DEVI STATE OF RAJ AND ANR	DR SHIVENDRA S RATHORE-P
	0519 CMS 9085/2016		
39	WRIT REVIEW 307/2017	SMT URMILA JAIN RAJ KHADI & VILLAGE INDUSTRIES	SHALINI SHEORAN-P
	4201		
40	WRIT RAP 772/2017	RESHAM RAM JANGU AND ANR STATE OF RAJ AND ORS	PUNIT SINGHVI-P
	4201		
41	C.W. 10058/2017	SUMITRA MEENA STATE (EDUCATION DEPARTMENT)ORS	MAHENDRA SHAH V SHAH-P SATISH KHANDAL-R MF BAIG-R SANJAY KUMAR SHARMA-R
	0515 2ND STAY 14186/2017 STAY 9145/2017		
42	C.W. 17892/2017	HEM SINGH AND ANR STATE (EDUCATION DEPARTMENT) ORS	S S OLA INDRAPAL JAKHAR-P
	0515 CMS 15856/2017		
43	C.W. 18222/2017	LOKESH KUMAR SHARMA AND ANR STATE (EDUCATION DEPARTMENT) ORS	RAM RAKH SHARMA-P AJAY CHAUDHARY-R MR SK GUPTA AAG-R
	0515 BEFORE CMS 16153/2017		
44	C.W. 18324/2017	MANJEET KUMARI STATE (MEDICAL & HEALTH) ORS	NAVEEN DHUWAN-P
	0515 CMS 16233/2017		
45	C.W. 18767/2017	ARVIND KUMAR STATE (PANCHAYATI RAJ) ORS	VIKRAM SINGH SHEKHAWAT-P MR. S.K. GUPTA AAG-R
	0515 CMS 16626/2017		
46	C.W. 19217/2017	DHARMENDRA KUMAR VYAS STATE (EDUCATION DEPARTMENT) ANR	N K MEENA-P
	0515		
47	C.W. 21480/2017	ISHWAR MEENA R P S C AJMER	S MEEL ANIL LORA-P
	0515 CMS 18775/2017		
48	C.W. 21586/2017	DINESH CHAND MEENA R S R T C AND ANR	ABHINAV KASLIWAL-P
	0515 CMS 18855/2017		
49	C.W. 22323/2017	SUMAN KUMARI MEENA AND ANR STATE OF RAJ AND ORS	R A VERMA M K MAHARDA-P
	0515 CMS 19484/2017		
50	C.W. 22355/2017	NOPARAM STATE (MEDICAL AND HEALTH)ORS	ASHOK BANSAL-P
	0510 CMS 19508/2017		
51	C.W. 23283/2017	JAGDISH CHAND RATHOR STATE OF RAJ AND ORS	SUNIL KUMAR JAIN PRABHATI-P MR SANJAY SHARMA-R
	0510 CMS 20275/2017		
52	C.W. 23551/2017	GIRIRAJ VERMA AND ORS STATE OF RAJ AND ORS	SUNIL KUMAR JAIN PRABHATI-P SANJAY KUMAR SHARMA GC-R
	0510		
FOR ORDERS - ON INTERIM APPLICATIONS			

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
53	C.W. 12125/2014 0515 APPL 73782/2017 CMS 11210/2014	ABHIMANYU SINGH DEORA R R V P N LTD AND ANR	PUNIT SINGHVI-P HANUMAN CHOUDHARY-P ANUROOP SINGHI-R RIBHU DUTT-R
54	C.W. 3016/2015 0515 APPL 52038/2017 CMS 2703/2015	BHAVANA TIWARI STATE (PERSONNEL DEPARTMENT)ANR	SANDEEP SINGH SHEKHAWAT-P B L AVASTHI ADD G C-R M FAISAL BAIG-R
55	C.W. 16321/2015 0515 APPL 73830/2017	ASHWIN SINGH MEENA S B B J AND ORS	SUNIL KUMAR SINGODIYA-P SURUCHI KASLIWAL-R SURUCHI KASLIWAL-R
With			
56	C.W. 16320/2015 0515	NIKHLESH SHARMA P N B AND ORS	SUNIL KUMAR SINGODIYA-P
57	WRIT REVIEW 251/2016 4201 BEFORE CMCW 737/2017 (LIMITATION) CMS 15529/2016	R R V P N LTD BHAGWAN DAS BHARGAVA &ORS	ANUROOP SINGHI-P RAJVIR SHARMA-R MR PRADEEP SINGH-R
58	C.W. 1633/2016 0505 APPL 65776/2017	DINESH KUMAR GARG &ANR R H B AND ORS	RAJENDRA SONI VISHAL SONI-P DR P C JAIN-R MR SANDEEP SAXENA-R MR. MANU BHARGAVA GC-R P C SHARMA-R PARAG RASTOGI-R
With			
59	C.W. 16505/2016 0506 CMS 14683/2016	RAJENDRA SINGH AND ORS R H B AND ORS	RAJENDRA SONI-P P C SHARMA-R MR. P.C. SHARMA-R MR. SANDEEP SAXENA-R SANDEEP SAXENA SAVITA-R
60	C.W. 2353/2016 0515 APPL 66825/2017 CMS 2017/2016	HIMANSHU KUMAR STATE (MEDICAL AND HEALTH)ORS	TANVEER AHMED-P MR SANJAY KUMAR SHARMA GC-R
61	WRIT REVIEW 25/2017 4201 BEFORE CMCW 56/2017 (LIMITATION)	STATE OF RAJ AND ORS KUNDAN MAL JAIN ANR	AASHISH SHARMA AAG-P
With			
62	WRIT REVIEW 24/2017 4201 CMCC 57/2017 (LIMITATION)	STATE OF RAJ AND ORS DR SMT USHA PURI AND ANR	AAG-P AAG AASHISH SHARMA-P
63	C.W. 3876/2017 0515 APPL 66237/2017 CMS 3520/2017	RAVI CHOUDHARY STATE OF RAJ AND ORS	MONU KUMAR ARVIND SH-P BHARAT SAINI-R ACHINTYA KAUSHIK-R BHARAT SAINI-R SANJAY KUMAR SHARMA G C-R SHYAM ARYA AAG-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
64	With C.W. 16712/2016	BALBEER DHANKAR AND ORS STATE OF RAJ AND ORS	RAJVEER GURJAR-P BHARAT SAINI-R ACHINTYA KAUSHIK-R MR. SHYAM ARYA, AAG-R SHYAM ARYA AAG-R
	0516 APPL 1570/2018		
65	C.W. 4092/2017	GOPAL PRASAD SHARMA RAJASTHAN COOPER DAIRY FEDERATION ORS	A K BAJPAI-P LAXMI KANT-R LAXMI KANT-R
	0510 APPL 1252/2018 APPL 25359/2017 CMS 3691/2017		
66	C.W. 9921/2017	KULDEEP KUMAR SAIN AND ANR STATE OF RAJ AND ORS	R D MEENA N P MEENA-P S K GUPTA AAG-R
	0515 APPL 46603/2017 CMS 9013/2017		
67	C.W. 10889/2017	MANNA RAM JAT AND ORS STATE OF RAJ AND ORS	ASHOK YADAV-P S K GUPTA AAG-R
	0515 APPL 2381/2018 CMS 9832/2017		
68	C.W. 15060/2017	BHARAT SHARMA STATE OF RAJ AND ORS	P N PALIWAL-P
	0515 APPL 63093/2017 CMS 13317/2017		
69	C.W. 20113/2017	TIKARAM MEENA STATE (HOME DEPARTMENT) ORS	RAM PRATAP SAINI-P DR A S KHANGAROT ADD G C-R DR. A.S. KHANGAROT AGC-R
	0516 APPL 932/2018 CMS 17775/2017		
FOR FRESH ADMISSION WITH STAY/BAIL			
70	C.W. 1230/2017	ANIL KUMAR STATE OF RAJ AND ANR	MAHENDRA SHARMA-P
	0516 STAY 1135/2017		
71	C.W. 9507/2017	JAGDISH PRASAD JAT STATE (FINANCE DEPARTMENT) AND ORS	R D MEENA N P MEENA-P
	0513 CMS 8565/2017		
72	C.W. 11240/2017	DR RAVINDRA KUMAR STATE OF RAJ AND ORS	MANOJ AVASTHI-P
	0502 BEFORE CMS 10066/2017		
73	C.W. 16523/2017	BACHCHU LAL KOLI STATE OF RAJ AND ORS	RAJENDRA SONI MOHIT SONI-P
	0515 CMS 14617/2017		
74	C.W. 17014/2017	MOHAN SINGH AND ANR UNION OF INDIA AND ORS	MUNESH BHARDWAJ-P
	0505 CMS 15037/2017		
75	C.W. 17728/2017	DESH RAJ YADAV R S R T C AND ORS	VINOD GOYAL-P
	0515 CMS 15140/2017		
76	C.W. 19648/2017	YUTENDRA KUMAR DISTRICT COLLECTOR	J K MOOLCHANDANI-P
	0515 CMS 17360/2017		
77	C.W. 20060/2017	ANIL KUMAR SHARMA STATE OF RAJ AND ORS	R K GOUTTAM G S GOUTTAM-P
	0515 CMS 17734/2017		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
78	C.W. 21764/2017 0515 CMS 19007/2017	MS PRAGYA SHARMA STATE (LOCAL SELF DEP)ANR	S L KUMAWAT-P
79	C.W. 22160/2017 0513 CMS 19356/2017	ASHOK KUMAR SHARMA CHAIRMAN R S R D AND ORS	GANESH CHATURVEDI-P
With			
80	C.W. 21730/2017 0513 CMS 18979/2017	KAILASH CHAND RAIGAR CHAIRMAN R S R D C C LTD AND ORS	GANESH CHATURVEDI-P
With			
81	C.W. 22169/2017 0513 CMS 19362/2017	SHANKAR LAL YOGI CHAIRMAN R S R D AND ORS	GANESH CHATURVEDI-P
82	C.W. 22252/2017 0515 CMS 19426/2017	MS VEENA SINGH STATE OF RAJ AND ANR	DR PUSHPENDRA PAL SINGH-P
83	C.W. 22626/2017 0509 CMS 19737/2017	RAHUL KASHYAP STATE OF RAJ AND ORS	SHAMSUDDIN ANSARI-P
84	C.W. 23040/2017 0515 CMS 20057/2017	RAJENDRA KUMAR PASWAN STATE OF RAJ AND ORS	ASGAR KHAN-P
85	C.W. 23644/2017 0513 CMS 20576/2017	PAWAN KUMAR SHARMA J R R S U AND ANR	VINOD GOYAL-P
86	C.W. 24259/2017 0515 CMS 20999/2017	RATAN LAL STATE OF RAJ AND ORS	NAVEEN DHUWAN-P
87	C.W. 24261/2017 0515 CMS 21001/2017	VIJAY KUMAR STATE OF RAJ AND ORS	NAVEEN DHUWAN-P
88	C.W. 24388/2017 0515 CMS 21112/2017	VIJENDRA SINGH STATE (PANCHAYATI RAJ)ORS	I R SAINI-P
89	C.W. 4/2018 0515 CMS 2/2018	MANJU DEVI STATE (RURAL DEVELP & PANCHAYATI) ORS	NAVEEN DHUWAN-P
90	C.W. 5/2018 0515 CMS 3/2018	PARAS MAL STATE (RURAL DEVELP & PANCHAYATI) ORS	NAVEEN DHUWAN-P
91	C.W. 6/2018 0515 CMS 4/2018	RAM KUMAR BHATI STATE (RURAL DEVELP & PANCHAYATI) ORS	NAVEEN DHUWAN-P
92	C.W. 7/2018 0515 CMS 5/2018	BANSHI RAM SAHARAN STATE (RURAL DEVELP & PANCHAYATI) ORS	NAVEEN DHUWAN-P
93	C.W. 395/2018 0515 CMS 287/2018	SHIVPAL SINGH VERMA UNION OF INDIA AND ORS	HEMANT GAJRAJ-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
94	C.W. 423/2018 0515 CMS 308/2018	SHYOKARAN GURJAR UNION OF INDIA AND ANR	SHREE RAM DHAKAR-P
95	C.W. 558/2018 0515 CMS 426/2018	MAMTA DEVI SHARMA STATE (WOMEN & CHILD DEVELOPMENT) ORS	SANGEETA SHARMA-P
96	C.W. 800/2018 0515 CMS 598/2018	BRIJ MOHAN AND ORS STATE OF RAJ AND ORS	MANOJ KUMAR CHOUDHARY-P
97	C.W. 832/2018 0515 CMS 625/2018	KRIPAL SINGH STATE (RURAL DEVELP & PANCHAYATI) ORS	VANDANA SHARMA-P
98	C.W. 835/2018 0515 CMS 628/2018	KAILASH CHAND KHATIK STATE OF RAJ AND ORS	VANDANA SHARMA-P
99	C.W. 884/2018 0510 CMS 656/2018	MANISH MEENA STATE (EDUCATION DEPARTMENT) ORS	SURESH KASHYAP-P
100	C.W. 885/2018 0510 CMS 657/2018	MUKESH KUMAR MEENA STATE (EDUCATION DEPARTMENT) ORS	SURESH KASHYAP-P
101	C.W. 898/2018 0515 CMS 670/20-18	NAGENDRA SINGH AND ORS UNION OF INDIA AND ANR	SHREE RAM DHAKAR P KUNTAL-P
102	C.W. 901/2018 0515 CMS 673/2018	PINKY STATE OF RAJ AND ANR	GAURAV SHARMA-P
103	C.W. 909/2018 0515 CMS 682/2018	MAHENDAR CHOUDHARY STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
104	C.W. 915/2018 0515 CMS 686/2018	KRISHNA SAINI STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
105	C.W. 916/2018 0515 CMS 687/2018	KAVITA AND ANR STATE OF RAJ AND ANR	GAURAV SHARMA-P
106	C.W. 927/2018 0515 CMS 693/2018	MAMTA SHARMA SECRETARY RAJ VIDHAN SABHA &ANR	PULKIT GARG-P
107	C.W. 941/2018 0515 CMS 703/2018	ABDUL IRFAN CHISHTI STATE OF RAJ AND ORS	S S HASAN-P
108	C.W. 943/2018 0506 CMS 705/2018	HARIRAM GURJAR STATE OF RAJ AND ORS	GHANSHYAM DASS-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
109	C.W. 24230/2017 0509 SENIOR CITIZEN	P D YADAV STATE OF RAJ AND ORS	ANITA AGARWAL LAXMI KANT-P
110	C.W. 9048/2015 0505	TARA DEVI STATE (EDUCATION DEPARTMENT)ANR	PREM KRISHAN SHARMA-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
111	C.W. 15300/2016 0510	MUKESH KUMAR AND ORS STATE (PANCHAYAT RAJ)ORS	DINESH SAINI S R SAINI-P
112	C.W. 1046/2018 0510	RAVINDRA SINGH STATE OF RAJ AND ORS	RAJENDRA GAUTAM-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
113	C.W. 13709/2011 0513	HAMIR SINGH R S R T C AND ORS	BABU LAL GUPTA-P RAJEEV SURANA-R ALOK CHATURVEDI-R
114	C.W. 9626/2017 0515 CMS 8679/2017	DALU RAM MEENA STATE (EDUCATION DEPARTMENT)ORS	NIDHI KHANDELWAL-P MR.S.K.GUPTA AAG-R
115	C.W. 9655/2017 0505 CMS 8723/2017	DHARMPAL SINGH STATE OF RAJ AND ORS	SANJAY MEHLA SUNITA MEHLA-P SANJAY SHARMA-R
116	C.W. 19802/2017 0515 CMS 17515/2017	RAM NIWAS SAINI STATE OF RAJ AND ORS	BHARAT SAINI SONIYA SAINI-P S.K. GUPTA AAG-R
117	C.W. 22072/2017 0513 CMS 19277/2017	KULWANT KURRA STATE OF RAJ AND ORS	ANKUL GUPTA-P SANJEEV SINGHAL DY G C-R
118	C.W. 22251/2017 0505 CMS 19425/2017	MUKAT BIHARI SHARMA AND ANR STATE OF RAJ AND ANR	K C SHARMA NIDHI SHARMA-P
ADMISSION WITH NOTICE SERVED - REPLY FILED			
119	C.W. 13955/2016 0505 SENIOR CITIZEN	RAM KARAN JAT STATE OF RAJ AND ORS	MAHENDRA SHAH-P NAINA SARAF-R AAG AASHISH SHARMA-R
120	C.W. 1111/2006 0515 APPL 62343/2016 BEFORE	HEMANT S.MATHUR AND ORS. STATE OF RAJASTHAN	ANISHA JAIN-P ASHWINI JAIMAN-P RAJ SHARMA-P TANVEER AHAMAD-P H V NANDWANA-R C P SHARMA S SINGH-R H V NANDWANA-R J M SAXENA AAG-R M FAISAL BAIG-R sahir hussain-R
121	C.W. 1410/2011 0505	CHET RAM BHIMWAL STATE OF RAJ AND ORS	ANAND SHARMA-P NALIN G NARAIN DY G C-R SUNIL KUMAR YADAV ADD G C-R
122	C.W. 7594/2011 0515 CMS 6953/2011	RAJU JANGID U O I AND (MINISTRY OF HOME)AND ORS	RAGHUNANDAN SHARMA-P ANURADHA UPADHAYAY-R
123	C.W. 10221/2011 0516	TRILOK NATH STATE (EDUCATION DEPARTMENT)ORS	D P SHARMA-P MOHD RAHIL KALAM-R MR JM SAXENA AAG-R SANJAY KUMAR SHARMA G C-R
With			
124	C.W. 10241/2011 0516	DAUDAYAL SHARMA STATE (EDUCATION DEPARTMENT)ORS	D P SHARMA-P MOHD RAHIL KALAM-R VIKASH SHARMA-R
125	C.W. 21530/2013 0505	NAND KISHORE BALAI R H B AND ANR	GAURAV SHARMA-P ANUROOP SINGHI-R ABHISHEK SHARMA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
126	C.W. 4885/2014 0509 2ND CMS 1474/2015 CMS 4503/2014	ABDUL SATTAR KHAN U O I AND ORS	PREM KRISHAN SHARMA-P S S RAGHAV-R ADITYA SHARMA-R R D RASTOGI-R S.S, RAGHAV-R
127	C.W. 6094/2014 0516	RAJ KUMAR REGIONAL FOREST OFFICER	MUKESH SHARMA-P N K BHATT ADD G C-R
128	C.W. 286/2015 0515 STAY 256/2015	UMAKANT SHARMA STATE (EDUCATION DEPARTMENT)ORS	SHIV CHARAN GUPTA-P AMIT KURI-R MAHENDRA KAPUR SHARMA-R MR SANJAY KUMAR SHARMA GC-R
129	C.W. 14025/2015 0515 CMS 12377/2015	YOGESHWARI SHARMA STATE (PERSONNEL DEPARTMENT)ANR	M M MEHRISHI-P BANWARI SHARMA N N SHARMA-P B L AVASTHI ADD G C-R AMIT KURI-R
130	C.W. 661/2016 0513	BHINWARAM &ANR STATE (AGRICULTURE DEP)ORS	LOKENDRA SINGH SHEKHAWAT-P MANJU JOSHI ADD G C-R
131	C.W. 1024/2016 0515	SATYA PRAKASH &ORS STATE (AYURVED DEPARTMENT)ORS	RISHABH KHANDELWAL-P PARIKSHIT SINGH DY G C-R D K BHARDWAJ-R PARIKSHIT SINGH DY G C-R
With			
132	C.W. 1413/2016 0515	PRAHLAD NARAYAN SHARMA &ORS STATE (MEDICAL AND HEALTH)ORS	AJATSHATRU MINA-P SHYAM ARYA AAG-R SHYAM ARYA AAG-R
With			
133	C.W. 2609/2016 0515	BANWARI LAL SHARMA&ORS STATE (FINANCE DEPARTMENT)ORS	TANVEER AHMED-P SHYAM ARYA AAG-R SHRI SHYAM ARYA AAG-R
With			
134	C.W. 4088/2016 0516	BAJRANG LAL &ORS STATE (AYURVED DEPARTMENT)ORS	MUKESH BIJARANIA-P SHYAM ARYA AAG-R
With			
135	C.W. 4363/2016 0515	VINOD KUMAR SHARMA &ORS STATE OF RAJ AND ORS	AJATSHATRU MINA-P MR SHYAM ARYA AAG-R
With			
136	C.W. 5443/2016 0515	KAMAL SINGH &ORS STATE (AYURVED DEPARTMENT)ORS	RISHABH KHANDELWAL-P SHYAM ARYA AAG-R
137	C.W. 6276/2016 0515 STAY 5627/2016	SUNIL KUMAR U O I AND ANR	ANOOP DHAND-P B S CHHABA-R
138	C.W. 11562/2016 0509	YATISH KUMAR SHARMA&ORS U O I AND ORS	DIVESH SHARMA-P N L AGARWAL-P MANJEET KAUR-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
139	C.W. 13564/2016 0505	RAJENDRA SINGH GEHLOT R F C	JITENDRA SHARMA-P MANJEET KAUR-R MS. MANJEET KAUR ADV.-R
140	C.W. 15845/2016 0516 CMS 14104/2016	VINOD KUMAR DEWANDA STATE OF RAJ AND ORS	P C DEWANDA R BOCHALYA-P S K GUPTA AAG-R
141	C.W. 18199/2016 0516 CMS 16277/2016	SHEKH AYAJ MOHAMMAD STATE (MEDICAL AN HEALT DEPT) ORS	TANVEER AHAMAD-P SANJAY KUMAR SHARMA G C-R MR. RAM PRATAP SAINI-R MR. SANJAY SHARMA-R
142	C.W. 11921/2017 0516 CMS 10657/2017	RAVINDRA PAL SINGH STATE OF RAJ AND ORS	PRADEEP KALWANIA SUSHILA-P VISHWANATH KRAN RATHORE-R AAG AASHISH SHARMA-R
With			
143	C.W. 17370/2015 0505 APPL 54529/2017 STAY 15404/2015	GAURI SHANKAR JEENGAR &ORS STATE (ENERGY DEP)ORS	PRADEEP KALWANIA-P BABU LAL SAINI DY G C-R BABU LAL SAINI DY G C-R MR RAJENDRA PRASAD AAG-R SHOBHIT TIWARI-R
144	C.W. 15038/2017 0515 CMS 13298/2017	RAJU MEENA STATE (RURAL DEVELP & PANCHAYATI) ORS	MAHIPAL KHARRA-P S K GUPTA AAG-R
145	C.W. 15881/2017 0515	GAJANAND GARHWAL STATE OF RAJ AND ANR	NAWAL SINGH SIKARWAR-P S K GUPTA AAG-R
146	C.W. 16068/2017 0515 CMS 14208/2017	NAVITA KUMARI STATE OF RAJ AND ORS	MAHIPAL KHARRA S K SHARMA-P S K GUPTA AAG-R
FOR HEARING			
147	C.W. 1643/2001 0505	RAM GOPAL SHARMA STATE AND ORS	SD SHARMA-P SHANTANU SHARMA-R ANOOP DHAND-R DINESH YADAV AAG-R G S GILL AAG H KANDPAL-R R N MATHUR-R RISHI PAL AGARWAL ADD G C-R
148	C.W. 5639/2001 0515	DR RAJ KUMAR YADAV RAJ PUBLIC SERVICE COMMISSION	SHIV CHARAN GUPTA-P BIRDHILAL,KC GUPTA-P RATNA MALA,A.SAINI-P S N KUMAWAT-R MANU BHARGAVA G C-R MIRZA FAISAL BAIG-R SANJAY KUMAR SHARMA GC-R
With			
149	C.W. 4686/1999 6100	DR RAJ KUMAR STATE & ORS	S C GUPTA, BIRDHI LAL-P ARVIND PAREEK-P PAANKAJ BHANDARI-P SANJAY PAREEK-P V S YADAV-P AJAY GUPTA-R G A-R MANU BHARGAVA G C-R

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FOR HEARING				
150	C.W. 2309/2002 0505	RAKESH KUMAR SHARMA STATE OF RAJ & ORS	KAILASH CHANDRA SHARMA-P	B K SHARMA-R JINESH JAIN G C-R
151	C.W. 9385/2006 0505	HAJARI LAL YADAV STATE	GAURAV SHARMA-P GAURAV SHARMA-P	DR. V.B. SHARMA, ADV.-R MR SANJEEV SINGHAL DY G C-R
With				
152	C.W. 9386/2006 0505	RAMAKANT SHARMA STATE	GAURAV SHARMA-P	MR J K AGARWAL ADDL G A-R
153	C.W. 11001/2011 0900 BEFORE	RAM SHARAN MODI STATE (MINES DEPARTMENT)ORS	S D SHARMA-P L L GUPTA-P RACHIT SHARMA-P SUNIL TYAGI-P V K SHARMA-P	SONIA SHANDILYA-R ANURAG SHARMA AAG-R N S CHAUHAN DY G C-R R K DAGA-R VIMAL CHOUDHARY-R ZAKIR HUSSAIN AGC-R

SB CRIMINAL MISCELLANEOUS BAILS U/S 439 OF CR PC
SB CRIMINAL MISCELLANEOUS BAILS U/S 438 OF CR PC
SB CRIMINAL APPEALS U/S 14-A OF SC & ST (POA) ACT RELATING
TO BAILS

NOTE: ADVOCATES WHO ARE DESIROUS TO TAKE ADJOURNMENT ARE REQUESTED
TO FURNISH WRITTEN REQUEST IN THIS REGARDS TO THE COURT MASTER,
A DAY BEFORE THE DATE OF HEARING, AFTER SEEKING NO OBJECTION
FROM THE OPPOSITE COUNSEL. IN ABSENCE OF SUCH WRITTEN REQUEST
THE MATTER WILL NOT BE ADJOURNED.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
1	CRL. B. CANC. 63/2017 0203	SMT REKHA VERMA STATE OF RAJASTHAN AND ORS	SARANSH SAINI-P P P-R
2	CRL. B. CANC. 75/2017 0203	BISHAN SINGH STATE OF RAJASTHAN AND ORS	D P PUJARI/SUSHIL PUJARI-P V S CHAUHAN-R
3	CRL. B. CANC. 145/2017 0203	MURARI LAL SHARMA STATE OF RAJASTHAN AND ANR	SAHIR HUSSAIN-P DURGA PRASAD SHARMA-R RAJNEESH GUPTA-R
With			
4	CRL. B. CANC. 127/2017 0203	MURARI LAL SHARMA STATE OF RAJASTHAN AND ORS	SAHIR HUSSAIN-P RAJNEESH GUPTA-R
5	CRL. B. CANC. 147/2017 0203	ASHOK KUMAR STATE OF RAJASTHAN AND ANR	GIRISH KHANDELWAL-P ARVIND KUMAR GUPTA-P KAPIL GUPTA-R AMIT PURII-R
6	CRL. B. CANC. 148/2017 0203	DATARAM STATE OF RAJASTHAN AND ANR	MANISH GUPTA-P DHANNA RAM/ANNU SHARMA-R
7	CRL.M.(BAIL) 15484/2017 0202	GOVIND SHARMA STATE OF RAJASTHAN THROUGH PP	AMIT SINGH SHEKHAWAT-P P.P.-R AMITABH VIJAYVARGIYA-R
8	CRL.M.(BAIL) 16497/2017 0202	SUSHIL KUMAR STATE OF RAJASTHAN THROUGH PP	ARUN SINGH SHEKHAWAT-P P.P.-R
9	CRL.M.(BAIL) 16550/2017 0202	RAGHUNATH STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P R R BAISLA-P P.P.-R SUMIT JAIN/ABHISHEK SANGI-R
10	CRL.M.(BAIL) 16842/2017 0202	KALA SINGH STATE OF RAJASTHAN THROUGH PP	SHAMSUDDIN ANSARI-P P.P.-R
11	CRL.M.(BAIL) 16953/2017 0202	SHAKUL KHAN STATE OF RAJASTHAN THROUGH PP	MAMRAJ JAT/DILIP-P P.P.-R
12	CRL.M.(BAIL) 17142/2017 0202	PRAHLAD STATE OF RAJASTHAN THROUGH PP	ATUL KUMAR JAIN-P P.P.-R
13	CRL.M.(BAIL) 17242/2017 0202	SALEEM STATE OF RAJASTHAN THROUGH PP	SAMARTH SHARMA-P P.P.-R
14	CRL.M.(BAIL) 17360/2017 0202 2ND BEFORE	PRAKASH CHAND STATE OF RAJASTHAN THROUGH PP	DINESH SHARMA-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
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15	CRL.M.(BAIL) 17396/2017 0202 2ND BEFORE	RAMU STATE OF RAJASTHAN THROUGH PP	SATYAPAL POSHWAL-P P.P.-R
16	CRL.M.(BAIL) 17554/2017 0202	RAJAT MEENA STATE OF RAJASTHAN THROUGH PP	REASHM BHARGAVA-P P.P.-R
With			
17	CRL.M.(BAIL) 15856/2017 0201	SURENDRA SINGH RAWAT STATE OF RAJASTHAN THROUGH PP	VINAY PAL YADAV-P P.P.-R
18	CRL.M.(BAIL) 17599/2017 0202 2ND	MUKESH KUMAR KULDEEP STATE OF RAJASTHAN THROUGH PP	UMESH KUMAR SHARMA-P P.P.-R O P JHAJHRIA-R
19	CRL.M.(BAIL) 17626/2017 0202	AKHTAR STATE OF RAJASTHAN THROUGH PP	V S CHAUHAN-P P.P.-R
20	CRL.M.(BAIL) 17779/2017 0202	AMIT KUMAR STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P P.P.-R
21	CRL.M.(BAIL) 17867/2017 0202	ANKIT TYAGI STATE OF RAJASTHAN THROUGH PP	KUNAL SHARMA-P P.P.-R
22	CRL.M.(BAIL) 17960/2017 0202	BRAHMANAND AND ANR STATE OF RAJASTHAN AND ANR	P S SHARMA/G L GAOUR-P P.P.-R
23	CRL. B. CANC. 5/2018 0203	SMT ANITA SINGH STATE OF RAJASTHAN AND ANR	AJAY KUMAR JAIN/ADITYA-P
24	CRL.M.(BAIL) 19/2018 0202	SURESH KUMAR SONI STATE OF RAJASTHAN THROUGH PP	PRATISHTHA SUNGAR-P P.P.-R
25	CRL.M.(BAIL) 26/2018 0202	ABDUL REHMAN@KALU STATE OF RAJASTHAN THROUGH PP	SHIVRAJ CHAUHAN-P P.P.-R
26	CRL.M.(BAIL) 44/2018 0202	REHMAN STATE OF RAJASTHAN THROUGH P P	AMIR AZIZ-P P.P.-R
27	CRL.M.(BAIL) 57/2018 0202	RAMAVTAAR @AVTAAR JAIN STATE OF RAJASTHAN THROUGH PP	SUNIL KUMAR JAIN-P P.P.-R
28	CRL.M.(BAIL) 92/2018 0202 2ND BEFORE	RAHUL KUMAR MEENA STATE OF RAJASTHAN THROUGH PP	RAVI MEENA-P P.P.-R SUDHIR JAIN-R
29	CRL.M.(BAIL) 265/2018 0202	FAKRU STATE OF RAJASTHAN THROUGH PP	GIRISH KHANDELWAL-P P.P.-R
30	CRL.M.(BAIL) 275/2018 0202	RASMUDDIN AND ANR STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R
31	CRL.M.(BAIL) 329/2018 0202	LOKESH STATE OF RAJASTHAN THROUGH PP	N P MEENA-P P.P.-R
32	CRL.M.(BAIL) 347/2018 0202	VIKRAM @VIKKI STATE OF RAJASTHAN THROUGH PP	DEVANSHU SHARMA-P P.P.-R

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33	CRL.M.(BAIL) 358/2018 0202 2ND BEFORE	CHHAGANLAL STATE OF RAJASTHAN THROUGH PP	K N SHARMA-P P.P.-R
34	CRL.M.(BAIL) 361/2018 0202	MAHESH CHAUDHARY STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R GANGA RAM SHARMA-R
35	CRL.M.(BAIL) 362/2018 0202	MUSTAK STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R
36	CRL.M.(BAIL) 385/2018 0202 2ND BEFORE	NAND KISHORE STATE OF RAJASTHAN THROUGH PP	MAHENDRA SHARMA-P P.P.-R AZAD AHMED-R
37	CRL.M.(BAIL) 390/2018 0202	BABULAL GURJAR AND ANR STATE OF RAJASTHAN THROUGH PP	KUMUD SINGH-P P.P.-R
38	CRL.M.(BAIL) 393/2018 0202	ROHITASH@KHAYALI STATE OF RAJASTHAN THROUGH PP	VINOD KUMAR SHARMA-P P.P.-R
39	CRL.M.(BAIL) 401/2018 0202	NARESH STATE OF RAJASTHAN THROUGH PP	MOHAR PAL MEENA/B P MEENA-P P.P.-R
40	CRL.M.(BAIL) 402/2018 0202 2ND BEFORE	UMESH STATE OF RAJASTHAN THROUGH PP	KARAN PAL SINGH-P P.P.-R
41	CRL.M.(BAIL) 414/2018 0202	SADDAM KHAN STATE OF RAJASTHAN THROUGH PP	M ASLAM-P P.P.-R
42	CRL.M.(BAIL) 415/2018 0202	NARESH STATE OF RAJASTHAN THROUGH PP	DHEERAJ SINGHAL-P P.P.-R
43	CRL.M.(BAIL) 417/2018 0202	NAKUL AGARWAL STATE OF RAJASTHAN THROUGH PP	AJAY GUPTA/R K SAINI-P P.P.-R N K SINGHAL-R
44	CRL.M.(BAIL) 418/2018 0202	UMAR KHAN STATE OF RAJASTHAN THROUGH PP	JIYA UR RAHMAN-P P.P.-R
45	CRL.M.(BAIL) 419/2018 0202	RAMJAN@BABBAN STATE OF RAJASTHAN THROUGH PP	SHIKHA PARNAMI-P P.P.-R
46	CRL.M.(BAIL) 420/2018 0202	JAMSHED STATE OF RAJASTHAN THROUGH PP	DINESH SHARMA/SANTOSH-P P.P.-R
With			
47	CRL.M.(BAIL) 645/2018 0202	DEENU KHAN@DEEN MOHAMMAD STATE OF RAJASTHAN THROUGH PP	PRADEEP SHARMA-P P.P.-R
48	CRL.M.(BAIL) 421/2018 0202	KALU SINGH STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R
49	CRL.M.(BAIL) 422/2018 0202	PAWAN KUMAR STATE OF RAJASTHAN THROUGH PP	AMIT PUNIA-P P.P.-R
50	CRL.M.(BAIL) 423/2018 0202	MUKESH KUMAR STATE OF RAJASTHAN THROUGH PP	VIJAY PUNIA-P P.P.-R

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FOR ORDERS (439 CR.P.C.)			
51	CRL.M.(BAIL) 425/2018 0202	BABLU@SAMEER AND ORS STATE OF RAJASTHAN THROUGH PP	SHAILESH KUMAR PANWAR-P P.P.-R
52	CRL.M.(BAIL) 426/2018 0202	PANKAJ SHARMA@DHOLU STATE OF RAJASTHAN THROUGH PP	M K KAUSHIK-P P.P.-R
53	CRL.M.(BAIL) 428/2018 0202	KALURAM STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P P.P.-R
54	CRL.M.(BAIL) 430/2018 0202	MOHARPAL@SUNDAR STATE OF RAJASTHAN THROUGH PP	BHEEM SAIN BAIRWA/BABULAL-P P.P.-R
55	CRL.M.(BAIL) 435/2018 0202	NARVAR SINGH STATE OF RAJASTHAN THROUGH PP	ROHIT KHANDELWAL-P P.P.-R
56	CRL.M.(BAIL) 436/2018 0202 2ND BEFORE	DUNGAR SINGH AND ANR STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R
57	CRL.M.(BAIL) 437/2018 0202	GOKUL RATHORE STATE OF RAJASTHAN THROUGH PP	PRS RAJAWAT/SPS RAJAWAT-P P.P.-R
58	CRL.M.(BAIL) 438/2018 0202	TAUFIQ STATE OF RAJASTHAN THROUGH PP	SANJAY KHAN/AJAY GADHWAL-P P.P.-R
59	CRL.M.(BAIL) 441/2018 0202	VASEEM AKARAM@AKARAM AND ORS STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R
60	CRL.M.(BAIL) 442/2018 0202	DHANRAJ SHARMA STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R
61	CRL.M.(BAIL) 443/2018 0202	TEEPU SULTAN STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R
62	CRL.M.(BAIL) 444/2018 0202	ARUN PATHAK STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R
63	CRL.M.(BAIL) 445/2018 0202	SHAKIR ALI STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R MOHAMMAD ANEES-R
64	CRL.M.(BAIL) 448/2018 0202	RAJKUMAR STATE OF RAJASTHAN THROUGH PP	PRAHLAD SHARMA-P P.P.-R
65	CRL.M.(BAIL) 451/2018 0202 2ND BEFORE	MURARI LAL BAIRWA STATE OF RAJASTHAN THROUGH PP	SANTOSH KUMAR JAIN-P P.P.-R
66	CRL.M.(BAIL) 453/2018 0202	TAUFIQ@KANJHA STATE OF RAJASTHAN THROUGH PP	SANJAY KHAN/AJAY GADHWAL-P P.P.-R
67	CRL.M.(BAIL) 454/2018 0202	HARUN AND ANR STATE OF RAJASTHAN THROUGH PP	SANJAY KHAN/AJAY GADHWAL-P P.P.-R
68	CRL.M.(BAIL) 458/2018 0202	AJAY@TUNDA STATE OF RAJASTHAN THROUGH PP	PRATEEK KHANDELWAL-P P.P.-R

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69	CRL.M.(BAIL) 459/2018 0202	SHRAVAN LAL BUNKAR STATE OF RAJASTHAN THROUGH PP	VIVEK CHOUDHARY-P P.P.-R
70	CRL.M.(BAIL) 460/2018 0202	NEERAJ@MONU STATE OF RAJASTHAN THROUGH PP	RIPU DAMAN SINGH NARUKA-P P.P.-R
71	CRL.M.(BAIL) 461/2018 0202	AJEET STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P P.P.-R DHEERAJ SINGHAL-R
72	CRL.M.(BAIL) 462/2018 0202	DHANSINGH AND ORS STATE OF RAJASTHAN THROUGH PP	T C SHARMA-P P.P.-R
73	CRL.M.(BAIL) 466/2018 0202	MANOHAR AND ANR STATE OF RAJASTHAN THROUGH PP	DEEPAK ASOPA-P P.P.-R
74	CRL.M.(BAIL) 476/2018 0202	RAVI KUMAR GUPTA STATE OF RAJASTHAN THROUGH PP	Y C SHARMA/VISHESH/ASHISH-P P.P.-R
75	CRL.M.(BAIL) 479/2018 0202	RAJJO AND ANR STATE OF RAJASTHAN THROUGH PP	ANSHUL SHARMA-P P.P.-R
76	CRL.M.(BAIL) 483/2018 0202	DESHRAJ AND ORS STATE OF RAJASTHAN THROUGH PP	RIPU DAMAN SINGH NARUKA-P P.P.-R
77	CRL.M.(BAIL) 484/2018 0202	RAJKUMAR SHARMA STATE OF RAJASTHAN THROUGH PP	GAJENDRA S RATHORE-P P.P.-R
78	CRL.M.(BAIL) 494/2018 0202	JEEVAN AND ANR STATE OF RAJASTHAN THROUGH PP	AMIR AZIZ-P P.P.-R
79	CRL.M.(BAIL) 513/2018 0202	RANJEET BHAKHAR STATE OF RAJASTHAN THROUGH PP	J R BIJARNIA-P P.P.-R
80	CRL.M.(BAIL) 518/2018 0202	BHIM SINGH STATE OF RAJASTHAN THROUGH PP	PREM CHAND DEWANDA-P P.P.-R
FOR ORDERS			
81	CRL.A. 1201/2017 0101 U/A 14 A SC/ST ACT	RAJKUMAR BARMAN STATE OF RAJASTHAN THROUGH P P	NISHANT SHARMA/RAJNEESH-P PP-R
82	CRL.A. 2041/2017 0113 U/A 14A SC/ST ACT	SACHIN STATE OF RAJASTHAN THROUGH PP	AMIT DADHICH-P
83	CRL.A. 2263/2017 0113 U/A 14 A SC/ST ACT	JITENDRA KUMAR @ LALA STATE OF RAJASTHAN THROUGH P P	SHAILENDER BALWADA-P
84	CRL.A. 2326/2017 0113 U/A 14 A SC/ST ACT	BANWARI STATE OF RAJASTHAN THROUGH PP	D K GARG-P DHEERAJ SINGHAL-R
85	CRL.A. 2336/2017 0113 U/A 14 A SC/ST ACT	ANKIT KHANDELWAL @ LAKHAN STATE OF RAJASTHAN THROUGH PP	DINESH SHARMA/PANKAJ SH.-P
86	CRL.A.S. 41/2018 0113 U/S 14 A SC/ST ACT	RAMKHILADI @ RAMKALYAN STATE OF RAJASTHAN THROUGH P P	PRADEEP MATHUR-P

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FOR ORDERS				
87	CRL.A.S. 49/2018 0113 U/S 14 A SC/ST ACT	KESAR SINGH STATE OF RAJASTHAN THROUGH P P	ARVIND KUMAR GUPTA-P	
88	CRL.A.S. 56/2018 0113 U/S 14 A SC/ST ACT	MOHAMMED DILSHAD STATE OF RAJASTHAN THROUGH P P	AMIR AZIZ-P	
FOR ORDERS (438 CR.P.C.)				
89	CRL.M.(BAIL) 15035/2017 0201	VIKRAM SINGH STATE OF RAJASTHAN THROUGH PP	P S RAJAWAT/ AJIT SAHARAN-P HRIDAYESH SINGH-P	P.P.-R
90	CRL.M.(BAIL) 16092/2017 0201	RAMKESH STATE OF RAJASTHAN THROUGH PP	CHETAN KUMAR JAIN-P	P.P.-R
With				
91	CRL.A.S. 61/2018 0113 DEFECT U/S 14 A SC/ST ACT	RAMJILAL STATE OF RAJASTHAN THROUGH P P	R S MEENA-P	
92	CRL.M.(BAIL) 17187/2017 0201	SHRIPHOOL STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P	P.P.-R MUKESH KUMAR GOYAL-R
93	CRL.M.(BAIL) 17259/2017 0201	SUKHVEER SINGH AND ANR STATE OF RAJASTHAN THROUGH PP	N S SIKARWAR/NIRMAL-P	P.P.-R
94	CRL.M.(BAIL) 17315/2017 0201	AVINASH AJMERA AND ANR STATE OF RAJASTHAN THROUGH PP	V R BAJWA/AMAR KUMAR-P	P.P.-R
95	CRL.M.(BAIL) 17357/2017 0201	SURENDRA SINGH STATE OF RAJASTHAN THROUGH PP	MANISH LAWANIYA-P	P.P.-R ANIL K SHARMA-R
96	CRL.M.(BAIL) 17390/2017 0201	SMT KAMLA STATE OF RAJASTHAN THROUGH PP	V S CHAUHAN-P	P.P.-R HARI KISHAN SAINI-R
97	CRL.M.(BAIL) 17399/2017 0201	RAMKESH AND ANR STATE OF RAJASTHAN THROUGH PP	SUNITA PAREEK-P	P.P.-R
98	CRL.M.(BAIL) 17400/2017 0201	JAMSHED STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P	P.P.-R
99	CRL.M.(BAIL) 17440/2017 0201 2ND	VIKRAM SINGH STATE OF RAJASTHAN THROUGH PP	SUMIT JAIN/G R RAJORIA-P	P.P.-R
100	CRL.M.(BAIL) 17447/2017 0201	CHANDA DEVI@SANTOSH STATE OF RAJASTHAN THROUGH PP	TAKHAT SINGH RATHORE-P	P.P.-R YUNUS KHAN-R
101	CRL.M.(BAIL) 17453/2017 0201	MUKESH MEENA STATE OF RAJASTHAN THROUGH PP	RAMAVTAR MEENA-P	P.P.-R
With				
102	CRL.M.(BAIL) 17454/2017 0201	PAWAN MEENA STATE OF RAJASTHAN THROUGH PP	RAMAVTAR MEENA-P	P.P.-R
103	CRL.M.(BAIL) 17455/2017 0201	BABLU@KISHAN SAHAY STATE OF RAJASTHAN THROUGH PP	B R VASHISTH/DEVENDRA-P	P.P.-R

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (438 CR.P.C.)			
104	CRL.M.(BAIL) 17465/2017 0201	LOKESH PUNIA STATE OF RAJASTHAN THROUGH PP	O P JHAJHRIA-P P.P.-R
105	CRL.M.(BAIL) 280/2018 0201	RAM MOHAN STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R
With 106	CRL.M.(BAIL) 405/2018 0201 BEFORE	RAMJEET STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R
107	CRL.M.(BAIL) 354/2018 0201	SANDEEP@SANJAY STATE OF RAJASTHAN THROUGH PP	ANSHUL SHARMA-P P.P.-R
108	CRL.M.(BAIL) 356/2018 0201	JEEVAN AND ORS STATE OF RAJASTHAN THROUGH PP	V S POONIA-P P.P.-R
109	CRL.M.(BAIL) 371/2018 0201	GINDODI DEVI STATE OF RAJASTHAN THROUGH PP	GAJANAND YADAV-P P.P.-R
110	CRL.M.(BAIL) 377/2018 0201	RAMAVTAR STATE OF RAJASTHAN THROUGH PP	JAI KISHAN YOGI-P P.P.-R
111	CRL.M.(BAIL) 409/2018 0201	KAILASH STATE OF RAJASTHAN THROUGH PP	KAPIL BARDHAR/RAJENDRA-P P.P.-R
112	CRL.M.(BAIL) 410/2018 0201	SAHEED STATE OF RAJASTHAN THROUGH PP	S S SUNDA-P P.P.-R
113	CRL.M.(BAIL) 412/2018 0201	LABHCHAND SONI STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P P.P.-R
114	CRL.M.(BAIL) 413/2018 0201	MANOJ KUMAR YADAV STATE OF RAJASTHAN THROUGH PP	NEERAJ SHARMA-P P.P.-R
115	CRL.M.(BAIL) 424/2018 0201	SMT LEELA AND ANR STATE OF RAJASTHAN THROUGH PP	ANSHUL SHARMA-P P.P.-R
116	CRL.M.(BAIL) 431/2018 0201	GANESH GOSWAMI AND ANR STATE OF RAJASTHAN THROUGH PP	BHEEM SAIN BAIRWA/BABULAL-P P.P.-R MUKESH PAL JADOUN-R
117	CRL.M.(BAIL) 433/2018 0201	RAMSWROOP SHARMA AND ORS STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P P.P.-R
118	CRL.M.(BAIL) 434/2018 0201	DINESH SAINI STATE OF RAJASTHAN THROUGH PP	RAJESH MOOTHA-P P.P.-R
119	CRL.M.(BAIL) 452/2018 0201	BHARAT SINGH SOMRA STATE OF RAJASTHAN THROUGH PP	GAJANAND YADAV-P P.P.-R
120	CRL.M.(BAIL) 477/2018 0201	JODHRAJ AND ORS STATE OF RAJASTHAN THROUGH PP	AKSHAY SHARMA-P P.P.-R
With 121	CRL.M.(BAIL) 478/2018 0201	HANSRAJ AND ANR STATE OF RAJASTHAN THROUGH PP	AKSHAY SHARMA-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITH STAY/BAIL				
122	CRL.M.PET. 2238/2016	ANURADHA RATHORE STATE OF RAJASTHAN THROUGH PP	AJAY KUMAR JAIN/ADITYA-P	P.P.-R MANISH KUMAR SHARMA-R RAM MANOHAR SHARMA-R SANDEEP SINGH SHEKHAWAT-R SURESH SAHNI/R M SHARMA-R
	0204 BEFORE STAY 2274/2016			
With				
123	CRL.W. 257/2015	EX. CAPTAIN DEEP SINGH RATHORE STATE OF RAJASTHAN AND ORS	SANDEEP SINGH SHEKHAWAT-P RAM MANOHAR SHARMA-P SURESH SAHNI/R M SHARMA-P	AJAY KUMAR JAIN/ADITYA-R
	0113 STAY 3952/2015			
124	CRL.M.PET. 3774/2017	NARENDRA SINGH SODHA STATE OF RAJASTHAN AND ANR	AJAY KUMAR JAIN/ADITYA-P	P.P.-R ANIL K SHARMA-R
	0204 BEFORE STAY 3921/2017			
125	CRL.M.PET. 5480/2017	GOPAL PUNIYA STATE OF RAJ AND ORS	RAVINDRA SINGH SHEKHAWAT-P	
	0204 BEFORE STAY 5742/2017			

SB CIVIL MISCELLANEOUS APPEALS (MAC MATTERS)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	C.M.A. 391/1998 0602	UNITED INDIA INSURENCE CO LTD YOGENDRA KUMAR & ORS	ASHOK MEHTA-P RAJESH JAIN-R MANOJ SHARMA-R
2	C.M.A. 2127/2003 4000 BEFORE	SUDHIR SAREEN M/S MULTI METALS LTD & ORS	S KASLIWAL-P N K MALOO-R
3	C.M.A. 549/2007 1700	RAMESH CHAND KOTHARI TEJ SINGH AND ORS	J P GUPTA-P D K GARG-R DEEPAK GOYAL-R
With			
4	C.M.A. 123/2007 1700	TEJ SINGH AND ORS KALU SINGH AND ORS	L P SINGHAL-P J K SINGHI-R J P GUPTA-R
5	C.M.A. 3132/2008 0603 STAY 1887/2008	NATIONAL INSURANCE CO TLD BABU LAL & ORS	DINESH KALA-P BALVINDRA SINGH-R BALVINDER SINGH-R M S GURJAR-R
6	C.M.A. 4032/2008 1700	RAM SINGH SURESH CHAND & ORS	S S SUNDA-P MISS RAJ SHARMA-R KANTA CHANCHALANI-R
7	C.M.A. 4192/2008 1700	BADAM BAI & ORS MUKHTYA AHMED & ORS	KAMAL GUPTA-P PANKAJ GUPTA-R SHIV LAL MEENA-R
8	C.M.A. 4246/2008 1700	SMT MANORAMA RASTOGI LAKHAN SINGH & ORS	PARAG RASTOGI-P R P VIJAY-R
9	C.M.A. 4299/2008 1700	VINOD KULMAR AMRIT LAL & ORS	VEYANKATESH GARG-P I R SAINI AAG-R J K SINGHI-R
10	C.M.A. 632/2011 0603	RAGHURAJ SINGH CHAJU LAL MEENA AND OTHERS	V S CHAUHAN-P SH. R. P. VIJAY-R
FOR ORDERS - DEFECT CASES			
11	C.M.A. 1371/2015 1700 APPL 39844/2017 CMCC 660/2015	SMT SUMAN DEVI AND ORS RAJENDRA KUMAR AND ORS	RITESH JAIN-P
12	C.M.A. 4662/2017 1700 APPL 34952/2017	ANITA AND ORS GYARSI LAL GURJAR AND ORS	VINAY MATHUR-P
13	C.M.A. 5431/2017 1700 APPL 33248/2017	SMT SARBO AND ORS KAILASH CHAND VIJAY AND ORS	GAURAV JAIN-P
FOR ORDERS			
14	C.M.A. 679/2012 1700	NATIONAL INSURANCE CO LTD SMT ASHA AND OTHERS	RIZWAN AHMED-P BIPIN GUPTA-R
15	C.M.A. 2492/2014 1700	SMT ANOKHA AND OTHERS PRAVEEN KUMAR AND OTHERS	RAM SHARAN SHARMA-P RIZWAN AHMED-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
16	C.M.Appl. 420/2017 4201	SANJEEV KUMAR PARIHAR AND ANR U I I C O LTD AND ANR	MANJU JAIN-P
With			
17	C.M.A. 6579/2017 1703 STAY 4812/2017	UNION OF INDIA THR GEN MANAGER NWR MAHENDRA SINGH AND ANR	P C SHARMA-P
18	C.M.A. 4588/2017 1700	SMT BRIJ KANWAR AND ORS SANWAL SINGH AND ORS	D K BHARDWAJ-P
FOR ORDERS ON INTERIM APPLICATION			
19	C.M.A. 3739/2011 1700 APPL 762/2018	MALI RAM AND ANOTHER JAI RAM AND OTHERS	S C GUPTA-P MRS SHRUTI DIXIT-R VIZZY AGARWAL-R
20	C.M.A. 2901/2014 1700 APPL 29718/2017	NATIONAL INSURANCE CO LTD SUNITA DEVI AND OTHERS	S R JOSHI/RAHUL JOSHI-P S R JOSHI/RAHUL JOSHI-P RAJNEESH GUPTA-R TANVEER AHMED-R
With			
21	C.M.A. 2900/2014 0602	NATIONAL INSURANCE CO LTD PAWAN AND OTHERS	YOGESH KHARBANDA(A O)-P S R JOSHI/RAHUL JOSHI-P TANVEER AHMED-R
With			
22	C.M.A. 2983/2014 1700	SMT SUNITA DEVI AND OTHERS BHUPENDRA ALIAS BABLU AND OTHERS	SUNITA(SELF)-P RAJNEESH GUPTA-P S R JOSHI/RAHUL JOSHI-R TANVEER AHMED-R
23	C.M.A. 2319/2015 1700 (LIMITATION) APPL 1019/2015	AVD HESH KUMAR AND OTHERS YUSUF MOHAMMAD AND OTHERS	BHANU PRAKASH-P RISHIPAL AGARWAL-R
24	C.M.A. 6771/2016 4000 APPL 159/2018 STAY 3845/2016	GHASIRAM MAHESH NARAYAN AND ORS	JAIDEEP SINGH RATHORE-P MAMOON KHALID-R RAJEEV BHUSHAN BANSAL-R SATISH KHANDAL-R
25	C.R.L.M.APPLI. 573/2017 BEFORE	DHOKALRAM STATE OF RAJASTHAN AND ANR	D P PUJARI/SUSHIL PUJARI-P
26	RES.APPL. 747/2017 4201 (LIMITATION) APPL 2901/2017	POLICE ADHIKSHAK JHALAWAR AND OTHERS MANGI LAL AND OTHERS	DEEN DAYAL SHARMA-P
27	C.M.A. 4208/2017 0602 (LIMITATION) APPL 1654/2017	DALBIR SINGH MOHAN LAL AND ORS	RITESH JAIN/BHRAMPRAKASH-P
28	C.M.A. 4820/2017 0602 (LIMITATION) APPL 1899/2017	KUMARI UMISHA SITARAM YADAV AND ORS	VIJAY KUMAR JANGID-P
29	C.M.A. 5403/2017 1700 APPL 43806/2017	SMT RUCHIKA KALA AND ANR SHAMBHU DAYAL JANGID AND ORS	PRAVEEN KUMAR JAIN-P TRIPURARI SHARMA-R
FOR FRESH ADMISSION WITH STAY/BAIL			
30	C.M.A. 404/2014 1700 STAY 317/2014	UNITED INDIA INSURANCE CO LTD SURAJ MAL AND OTHERS	RIZWAN AHMED-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
31	C.M.A. 942/2017 0603 STAY 708/2017	UNITED INDIA INSURANCE CO LTD LOKESH KUMAR CHEETA AND ORS	A S OBERAI/LOKESH PARIHAR-P	
32	C.M.A. 2316/2017 1700 STAY 1655/2017	R S R T C THR CHAIRMAN AND ANR SMT DWARKYA BAI AND ORS	S C MITTAL-P	
33	C.M.A. 2434/2017 1700 STAY 1690/2017	R S R T C AND ANR SMT CHHOTI BAI AND ORS	S C MITTAL-P	
34	C.M.A. 5233/2017 1700 STAY 3718/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD SMT SANTOSH ALIAS SOHNI DEVI AND ORS	SANDEEP PATHAK-P	
35	C.M.A. 5802/2017 1700 STAY 4117/2017	HDFC ERGO GENERAL INSURANCE CO LTD MAYA DEVI AND ORS	VIRENDRA AGRAWAL-P	
36	C.M.A. 6079/2017 1700 STAY 4378/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD SHARDA DEVI AND ORS	SANDEEP PATHAK-P	
37	C.M.A. 6453/2017 1700 STAY 4702/2017	R S R T C SMT RAMESHWARI DEVI AND ORS	V P MATHUR-P	
38	C.M.A. 6650/2017 1700 STAY 4883/2017	UNITED INDIA INSURANCE CO LTD RAJARAM AND ORS	A S OBERAI/LOKESH PARIHAR-P	
39	C.M.A. 6773/2017 1700 STAY 4999/2017	UNITED INDIA INSURANCE CO LTD SMT DRAUPATI SAINI AND ORS	RIZWAN AHMED-P	
40	C.M.A. 6830/2017 0602 STAY 5034/2017	SHIMBHU KUMAR KAMLESH AND ORS	R D MEENA/N P MEENA-P	
41	C.M.A. 137/2018 0603 STAY 77/2018	NEW INDIA ASSURANCE CO LTD AASHISH BHARGAVA AND ORS	PRAVEEN KUMAR JAIN-P	
42	C.M.A. 138/2018 0603 STAY 78/2018	NEW INDIA ASSURANCE CO LTD NITIN DAVNIYA AND ORS	PRAVEEN KUMAR JAIN-P	
FRESH ADMISSION WITHOUT STAY/BAIL				
43	C.M.A. 3561/2015 1700	SMT SHANTI DEVI AND OTHERS MANA RAM AND OTHERS	BHANU PRAKASH-P K KISHORE-P	
44	C.M.A. 4550/2015 1700	SMT KIRAN DEVI AND OTHERS CHETAN SHARMA AND ANOTHER	AKSHAT CHAUDHARY-P	VIZZY AGARWAL-R
45	C.M.A. 1090/2016 1700	SMT SANJU DEVI AND OTHERS UNITED INDIA INSURANCE CO LTD AND OTHERS	VIPIN SHARMA-P	RAM SINGH BHATI-R
46	C.M.A. 3418/2016 1700	SMT MAMTA BHATIYA AND OTHERS SANJEEV YADAV AND OTHERS	SANDEEP MATHUR-P	CHANDERDEEP SINGH JODHA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FRESH ADMISSION WITHOUT STAY/BAIL				
With				
47	C.M.A. 1859/2016 1700	RELIANCE GEN INSURANCE CO LTD SMT MAMTA BHATIA AND OTHERS	CHANDERDEEP SINGH JODHA-P	SANDEEP MATHUR-R
48	C.M.A. 4495/2016 0603	DESHRAJ ALIAS PANCHURAM MEENA KAMLESH AND OTHERS	RAM SHARAN SHARMA-P	AVDESH PUROHIT-R AVADESH KUMAR PUROHIT-R
49	C.M.A. 928/2017 1700	SMT MANJU DEVI AND ORS IFFCO TOKYO GEN INSURANCE CO LTD AND ORS	AKSHAT CHOUDHARY-P	
50	C.M.A. 1727/2017 1700	SMT SANTOSH DEVI AND ORS SHRI SHEESHRAM GURJAR AND ANR	GAURAV GUPTA/PAWAN-P	
51	C.M.A. 1920/2017 0603	SUNNY BAL KISHAN AND ORS	JITENDRA BAJAJ-P	
52	C.M.A. 2156/2017 1700	NARESHI AND ORS LALARAM JAGA AND ORS	RITESH JAIN-P	
53	C.M.A. 2738/2017 1700	SMT MANJU CHOUDHARY AND ANR CHARULATA CHOUDHARY AND ORS	POONAM CHAND SHARMA-P	
54	C.M.A. 3989/2017 1700	SMT GEETA DEVI AND ORS SURJAN AND ORS	SANDEEP MATHUR-P	
55	C.M.A. 4882/2017 1700	SMT PINKI DEVI AND ORS MAHIPAL SINGH AND ANR	RAVI JANGIR-P	
56	C.M.A. 5094/2017 1700	SMT CHAND KANWAR AND ORS SUWALAL AND ORS	KAMAL GUPTA-P KAMAL GUPTA-P	
57	C.M.A. 5810/2017 1700	MANOHAR LAL GURJAR AND ANOTHER SITA RAM GURJAR AND OTHERS	DEEPAK GOYAL-P	
58	C.M.A. 6185/2017 1700	RAMVATI AND ORS RAMESH CHAND AND ORS	JAI KISHAN YOGI-P	
59	C.M.A. 6220/2017 1700	SMT KRISHNA AND ORS KALURAM AND ORS	RITESH JAIN-P	
60	C.M.A. 6720/2017 0603	SHANKAR SINGH MAHENDRA SINGH AND ORS	RAMIT PAREEK-P	
61	C.M.A. 6777/2017 0603	RAVI KUMAR RAKESH KUMAR AND ANR	AMITABH VIJAYWARGIYA-P AMITABH VIJAY WARGIA-P	
62	C.M.A. 6778/2017 0603	RAMKUMAR VIJAY BUDDHRAM MEENA AND ANR	AMITABH VIJAYWARGIYA-P AMITABH VIJAY WARGIA-P	
63	C.M.A. 6947/2017 1700	SMT MOTA AND ORS MANGILAL AND ORS	SUNIL YADAV/VIJAY YADAV-P	

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FRESH ADMISSION WITHOUT STAY/BAIL				
64	C.M.A. 6948/2017 1700	SMT ANITA AND ORS MANGILAL AND ORS	SUNIL YADAV/VIJAY YADAV-P	
65	C.M.A. 134/2018 1700	RICHHPAL AND ANR RICHHPAL YADAV AND ORS THR LRS	SANDEEP MATHUR-P	
66	C.M.A. 139/2018 1700	REVADMAL AND ORS BAHADUR SINGH AND ORS	SANDEEP MATHUR-P	
67	C.M.A. 140/2018 0603	KISHAN LAL RAJENDRA KUSHWAH AND ORS	SANDEEP MATHUR-P	
68	C.M.A. 141/2018 0602	MATHURA LAL DINESH AND ORS	SANDEEP MATHUR-P	
69	C.M.A. 144/2018 1700	SMT RAJKARANTA AND ANR ARIF HUSAIN AND AND ANR	SANDEEP MATHUR-P	
70	C.M.A. 145/2018 1700	SMT RAJKARANTA AND ORS ARIF HUSAIN AND AND ANR	SANDEEP MATHUR-P	
71	C.M.A. 146/2018 1700	SMT RAHILA AND ORS CHANDRA AND ORS	SANDEEP MATHUR-P	
72	C.M.A. 147/2018 1700	BHAWANI DASS AND ANR CHANDRA AND ORS	SANDEEP MATHUR-P	
73	C.M.A. 148/2018 1700	BHAWANI DASS AND ANR CHANDRA AND ORS	SANDEEP MATHUR-P	
74	C.M.A. 152/2018 0603	BHAWANI DASS CHANDRA AND ORS	SANDEEP MATHUR-P	
75	C.M.A. 153/2018 1700	MOMINOOR AND ORS CHANDRA AND ORS	SANDEEP MATHUR-P	
76	C.M.A. 158/2018 1700	SURENDRA KUMAR AND ORS DHEERENDRA AND ORS	BUDDHI PRAKASH SHARMA-P	
77	C.M.A. 159/2018 1700	MOMINOOR AND ORS CHANDRA AND ORS	SANDEEP MATHUR-P	
78	C.M.A. 160/2018 0603	KESHA RAM KHEM CHAND AND ORS	VINAY MATHUR-P	
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
79	C.M.A. 894/2007 1700	SMT BARJI AND ORS NATIONAL INSURANCE COMPANY LIM	RAM SINGH RATHORE-P	DEEPAK GOYAL-R
80	C.M.A. 1493/2017 1700	MAN SINGH AND ANR UNITED INDIA INSURANCE CO LTD AND ORS	RAM SHARAN SHARMA-P	RAAJ PAL CHAUDHARY-R

SB CIVIL CONTEMPT MATTERS

SB CIVIL MISC WRITS (CIVIL COURT ORDERS)

COMPANY MATTERS

NOTE: IN HEARING CASES, LEARNED COUNSEL FOR THE PARTIES ARE REQUESTED TO KEEP AVAILABLE SHORT SYNOPSIS AND LIST OF DATES ALONG WITH PHOTOCOPY OF THE JUDGMENTS RELIED UPON

CASES LISTED IN HEARING CATEGORY EITHER IN MAIN LIST OR IN SUPPLEMENTARY LIST OR IN WEEKLY LIST WILL BE TAKEN YEAR WISE i e IN CHRONOLOGICAL ORDER

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	C.W. 23053/2017 4300 SENIOR CITIZEN	SIDHRAJ TAKSALI SHRI NAKUL SETHI AND ORS	ANAND SHARMA-P
2	C.W. 23055/2017 4300 SENIOR CITIZEN	SIDHRAJ TAKSALI SHRI ANIMESH SETHI AND ORS	ANAND SHARMA-P
3	C.W. 23066/2017 2800 SENIOR CITIZEN	SUVALAL SMT ANOP SHARMA AND ORS	SHRIKANT MEENA VISHNU-P
4	C.W. 23374/2017 4300 APPL 0352/2018 SENIOR CITIZEN	SH GHANSHYAM VAISHNAV STATE OF RAJ AND ANR	PRADEEP CHAUDHARY-P
5	C.W. 17675/2016 4300	RAJA LAXMAN SINGH SHRI ASHOK PARNAMI AND ANR	HANSRAJ KULDEEP-P
6	C.C.P. 1992/2017 2401	JAI RAM GURJAR SHRI KULDEEP RANKA MD R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P
7	C.C.P. 1996/2017 2401	MUKESH CHAND GURJAR SHRI PAWAN ARORA PRINCIPAL SEC DLB	TANVEER AHAMAD-P
8	C.W. 22544/2017 4300	JAGDISH MALIK RAJKUMAR MEHTA	MOHIT GUPTA-P
9	C.W. 22845/2017 4300	ABHINAV RAWAT AMIT JAIN	AJAY GOYAL-P
10	C.W. 22847/2017 4300	MAYA AAGARWAL BABITA SHARMA AND ORS	AJAY GOYAL-P
11	C.W. 23050/2017 4300	RAMCHANDRA MEENA MUNNARAM URF MOHAL LAL MEENA &ORS	SUMER SAINI-P
12	C.W. 23074/2017 4300	RAMDAS TRUST DIGEE MU ANUP DEVI AND ORS	ASHISH KUMAR SINGH V K-P
FOR ORDERS			
13	WRIT RAP 743/2017 4201 SENIOR CITIZEN	MOHAN STATE OF RAJ AND ORS	SWARAJ PANWAR-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
14	C.W. 8401/2017 4300 CMS 7563/2017 SENIOR CITIZEN	CHUNNI LAL SHARMA AND ANR J D A AND ORS	D K DIXIT-P MANOJ AJMERA-P
15	C.W. 21460/2017 4300 CMS 18757/2017 SENIOR CITIZEN	SMT JETHI BAI SMT MURLI AND ORS	P K SHARMA MANEESH-P
16	WRIT REVIEW 174/2013 4201 CMS 15050/2013	GOPAL SHARMA AND ANR RAM PRASAD AND ORS	P S SHARMA-P
17	WRIT RAP 1150/2014 4201	ASHOK KUMAR &ANR CIVIL JUDGE (J D) AND ORS	AJAY GUPTA-P ANOOP DHAND-R LOKESH SHARMA-R
18	C.W. 10856/2015 4300 CMS 9509/2015	SUBASH CHAND AND ANR MEENAWALA GRIH NIRMAN SAHKARI	SANJAY SHARMA-P VISHAL JOSHI-P
19	C.W. 14876/2015 4300 CMS 13113/2015	MANMOHAN RAM PRASAD AND ORS	RAJESH SHARMA-P
20	WRIT RAP 14/2016 4201	CHANDA AND ORS ADDI DISTRICT JUDGE AND ANR	SATISH PACHORI S K JAIN-P
21	C.M.Appl. 553/2016 4201	SHARWAN LAL CHOUDHARY SHRI RAJESH YADAV AND OTHERS	SANDEEP GARSSA-P
22	C.C.P. 981/2016 2401	ROOP CHAND SHARMA SHAILENDRA KUMAR AGARWAL AND ANR	GOVIND UPADHAYAY-P VINAYAK JOSHI-R
23	C.C.P. 1486/2016 2401	SMT ANJANA GUPTA SHRI J C MOHANTI	MAHENDRA SHAH-P
24	C.C.P. 1750/2016 2401	RANVIR SINGH SOLANKI SHRI RAJESH YADAV THR R S R T C &ANR	RAJEEV SOGARWAL-P
25	C.C.P. 704/2017 2401	GOPAL LAL PALSANIYA STATE OF RAJ THR CHIEF SECRETARY AND ANR	ANAND SHARMA-P
26	C.C.P. 722/2017 2401	DR ARVIND CHOWDHARY KUNJI LAL MEENA	S S HORA SANDEEP HORA-P
27	C.C.P. 1395/2017 2401	SHEELA BAIRW &ANR NARESH GANGWAR AND ORS	NAWAL SINGH SIKARWAR-P RAJNEESH GUPTA-R
28	C.C.P. 1407/2017 2401	MUKESH KUMAR BAJIA SHRI ASHIM KHURANA CHAIRMAN CUM SECRETAR	R B SHARMA (GANTHOLA)-P
29	C.C.P. 1426/2017 2401	SURENDRA KUMAR SHRI ASHIM KHURANA CHAIRMAN S S C	R B SHARMA GANTHOLA-P
30	C.C.P. 1437/2017 2401	PRAHLAD SINGH SHRI ASHIM KHURANA CHAIRMAN S S C	R B SHARMA (GANTHOLA)-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
31	C.C.P. 1487/2017 2401	RAJSINGH PANCHOLI MUKESH KUMAR SHARMA AND ORS	DILIP SHARMA/S K SHARMA-P	
32	C.C.P. 1543/2017 2401	GULAM RASOOL SHRI KULDEEP RANKA AND ANR	ASHISH SHARMA UPADHAYAY-P	
33	C.C.P. 1616/2017 2401	VINOD SINGH SHRI ASHIM KHURANA CHAIRMAN S S C	R B SHARMA (GANTHOLA)-P	
34	C.C.P. 1623/2017 2401	SUNITA JAIN AND ANR NARESH GANGWAR AND ORS	NAWAL SINGH SIKARWAR-P	RAJNEESH GUPTA-R
35	C.C.P. 1855/2017 2401	PRAVEEN KUMAR SHRI DEEPAK UTTPRETI AND ORS	POORAN CHAND VERMA-P	G S GILL AAG-R
36	C.C.P. 1982/2017 2401	KAILASH CHAND SEN SHRI KULDEEP RANKA CHAIRMAN &MD R S R TC	SANDEEP GARSSA-P	
37	C.C.P. 2017/2017 2401	GOPAL LAL KALWAR SMT NEEL KAMAL DARBARI AND ORS	RAJEEV SOGARWAL-P	
38	CRL.M.(BAIL) 506/2018 0202 2ND BEFORE	ROSHAN STATE OF RAJASTHAN THROUGH PP	LIYAKAT KHAN-P	P.P.-R
FOR ORDERS - ON INTERIM APPLICATIONS				
39	C.C.P. 290/2013 2401 APPL 35697/2017	PUKHRAJ PAREEK MANJEET SINGH	MOHAN CHOUDHARY-P DEEPAK SHARMA-P	VINAYAK JOSHI-R
40	C.C.P. 1717/2016 2401 APPL 38747/2017	JAGDSIH PRASAD SHARMA SHRI O P MEENA	NAINA SARAF-P	DHARAM VEER THOLIA AAG-R
41	C.C.P. 1124/2017 2401 APPL 43046/2017	SMT ANJANA SALT SMT VEENU GUPTA AND ORS	ASHOK BANSAL-P	
HELD UP CASES				
42	C.W. 6651/2009 4300 APPL 69169/2017	GHANSHYAM GUPTA MAHESH CHAND SHARMA &ORS	MANISH SHARMA-P	NALIN G NARAIN DY G C-R DHEERAJ TRIPATHI DY G C-R PALAV SHARMA-R SUDESH BANSAL-R SUNITA PAREEK-R
FOR FRESH ADMISSION- WITH STAY/BAIL				
43	C.W. 20841/2017 4300 CMS 18255/2017 SENIOR CITIZEN	NANAGRAM AND ORS KAJODMAL CHOUDHARY AND ANR	M FAISAL BAIG-P	
44	C.W. 21614/2017 4300 CMS 18877/2017 SENIOR CITIZEN	ADISAL BABU LAL GURJAR &ORS	SANDEEP PATHAK-P	
45	C.W. 22769/2017 4300 CMS 19866/2017 SENIOR CITIZEN	MANGAL KISHORE BRIJ KISHORE AND ORS	ALOK SOGANI-P	

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITH STAY/BAIL				
46	C.W. 644/2018 2800 CMS 480/2018 SENIOR CITIZEN	KAMROODIN CHOTI BAI AND ORS	PIYUSH SHARMA UDIT-P	
47	C.W. 691/2018 4300 CMS 520/2018 SENIOR CITIZEN	CHHOTU LAL JUGAL KISHORE THROUGH HIS LRS	NASEEMUDDIN QAZI-P	
48	C.W. 692/2018 4300 CMS 521/2018 SENIOR CITIZEN	SITARAM JUGAL KISHORE THROUGH HIS LRS	NASEEMUDDIN QAZI-P	
49	C.W. 930/2018 1600 CMS 695/2018 SENIOR CITIZEN	SADA KANWAR LAND ACQUISITION OFFICER & ANR	NAVEEN DHUWAN-P	
50	C.W. 13134/2011 4300 CMS 12114/2011	UMARDEEN RAVI SHANKAR AND ORS	USMAN KHAN-P	R K DAGA-R
51	C.W. 13837/2014 0703 CMS 12711/2014	SATYA VEER SINGH NEHRA RENT CONTRAL TRIBUNAL ORS	RAJAT RANJAN-P	
52	C.W. 9425/2015 4300 STAY 8270/2015	DHARMENDRA AGARWAL KAILASH CHAND MEENA&ORS	S K JINDAL AMIT JINDAL-P	
53	C.W. 10547/2015 4300 STAY 9233/2015	SUNIL GUPTA SMT SUDHARANI BANSAL &ANR	V K TAMOLIYA-P	
54	C.W. 7416/2017 4300 CMS 6714/2017	RATAN LAL SAINI AND ANR GYAN CHAND AND ANR	SUMER SAINI-P	
55	C.W. 18889/2017 4300 CMS 16733/2017	KAYAMUDDIN HAJI BABU AND ORS	YUNUS KHAN-P	
56	C.W. 22534/2017 4300 CMS 19656/2017	LOKESH GOYAL SMT POONAM DEVI AND ORS	R K DAGA-P	
57	C.W. 22572/2017 1103 CMS 19684/2017	MOHAR SINGH SARJEET AND ORS	MOHIT GUPTA-P	
58	C.W. 23445/2017 4300 CMS 20410/2017	M/S LAXMI PRIME BUILD AND ANR SMT RUCHIKA DIWAN	MAHENDRA SHAH VIGYAN SHAH-P	
59	C.W. 275/2018 2800 CMS 199/2018	BABU AND ORS RAISINGH AND ANR	HEMANT SHARMA VISHRAM-P	
60	C.W. 748/2018 1103 CMS 557/2018	MANISH GAUTAM MAHAVEER SHARMA AND ORS	AMIT DADHICH-P	
61	C.W. 1035/2018 4300 CMS 773/2018	RAJENDRA KUMAR CHHANYA @ SEEMA AND ANR	JAI PRAKASH GUPTA-P	
FOR FRESH ADMISSION- WITHOUT STAY/BAIL				
62	C.W. 21035/2017 2800 SENIOR CITIZEN	BALLABH DAS KATTA AND ANR GYAN CHAND SUKHLECHA	BHARTESH GOYAL-P	

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
63	C.C.P. 625/2013 2401	BABU LAL SAINI VISHNU CHARAN MALIK	RAVI BHOJAK-P
64	C.C.P. 1802/2017 2401	M/S AKSH OPTIFIBRE LTD MUKESH KUMAR SHARMA AND ORS	SHASHANK AGARWAL-P
65	C.C.P. 1882/2017 2401	KANA RAM MEENA DEEPAK UPRETI AND ORS	G S GAUTAM ANURAG PAREEK-P
66	C.C.P. 1888/2017 2401	NORATAN KUMAR SHRI ALOK PR SECRETARY PWD &ORS	RAJEEV SOGARWAL-P
67	C.C.P. 2026/2017 2401	YOGESH KUMAR AND ORS SHRI SHAILENDRA AGARWAL AND ORS	D D KHANDELWAL-P
68	C.C.P. 2027/2017 2401	LAT SAHAB SHRI SHAILENDRA AGARWAL AND ORS	D D KHANDELWAL-P
69	C.C.P. 2028/2017 2401	LAXMI DEVI NARESH PAL GANGWAR AND ORS	RAM PRATAP SAINI-P
70	C.C.P. 2029/2017 2401	PAPPU RAM GURJAR AND ORS ANAND AND ORS	RAM PRATAP SAINI-P
71	C.C.P. 2030/2017 2401	RAJENDRA PAL RAWAT&ORS NARESH PAL GANGWAR AND VORS	RAM PRATAP SAINI-P
72	C.C.P. 2031/2017 2401	NAVNEET BHARTI NARESH PAL GANGWAR	RAM PRATAP SAINI-P
73	C.C.P. 2032/2017 2401	ANIL KUMAR SHARMA NAVEEN MAHAJAN	RAM PRATAP SAINI-P
74	C.C.P. 2033/2017 2401	SOHAN SINGH RAWAT &ANR NARESH PAL GANGWAR AND ORS	RAM PRATAP SAINI-P
75	C.C.P. 2034/2017 2401	ASHA VERMA NAVEEN MAHAJAN AND ORS	RAM PRATAP SAINI-P
76	C.C.P. 2035/2017 2401	MUKESH TRIVEDI AND ANR MR NARESH PAL GANGWAR AND ORS	RAM PRATAP SAINI-P
77	C.C.P. 2036/2017 2401	RANJEET SINGH BAIRWA NARESH PAL GANGWAR AND ORS	RAM PRATAP SAINI-P
78	C.C.P. 2048/2017 2401	DEVENDRA YADAV SHRI NARESH PAL GANGWAR AND ORS	ASHOK BANSAL-P
79	C.C.P. 2052/2017 2401	PANNALAL KUMAWAT SHRI RAJAT KUMAR MISHRA AND ORS	C P SHARMA-P
80	C.C.P. 2059/2017 2401	OM PRAKASH MEENA THE STATE OF RAJ AND ORS	TANVEER AHAMAD-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
81	C.C.P. 2060/2017 2401	SURENDRA SINGH STATE OF RAJ AND ORS	TANVEER AHAMAD-P
82	C.C.P. 2073/2017 2401	MANGE LAL SAINI AND ANR SHRI NARESH PAL GANGWAR AND ORS	B B L SHARMA-P
83	C.C.P. 2080/2017 2401	SHANKAR LAL MEENA SUDERSHAN SETHI AND ORS	SHIKHA PARNAMI-P
84	C.C.P. 2083/2017 2401	SMT DHANNI DEVI SHRI PAWAN ARORA AND ORS	CHIRANJI LAL SAINI-P
85	C.C.P. 2090/2017 2401	KARTAR SINGH DR V K MATHUR AND ORS	SUMIT KHANDELWAL-P
86	C.C.P. 2092/2017 2401	BADARI PRASAD DR V K MATHUR AND ORS	SUMIT KHANDELWAL-P
87	C.C.P. 2103/2017 2401	HARI MOHAN SHARMA NARESH PAL GANGWAR AND ORS	RAM PRATAP SAINI-P
88	C.C.P. 2120/2017 2401	PURUSHOTTAM SHARMA KULDEEP RANKA AND ANR	RAJEEV SURANA-P
89	C.C.P. 2122/2017 2401	DEVAKI NANDAN KULDEEP RANKA AND ANR	RAJEEV SURANA-P
90	C.C.P. 2128/2017 2401	PRADESH JANTA JAL YOJNA SHRAMIK UNION SHRI ASHOK JAIN AND ORS	VINAYAK JOSHI-P VINAYAK JOSHI-P
91	C.C.P. 2137/2017 2401	RAMNIWAS CHOUDHARY MR NARESH PAL GANGWAR AND ORS	RAM PRATAP SAINI-P
92	C.C.P. 2159/2017 2401	RAM GOPAL SHARMA SHRI KULDEEP RANKA MD R S R T C AND ANR	V K TAMOLIYA AJIT MALOO-P V K TAMOLIYA/AJEET MALOO-P
93	C.C.P. 2206/2017 2401	NARAYAN LAL SHARMA AND ORS SHRI K K PATHAK AND ANOTHER	SANDEEP SAXENA-P
94	C.C.P. 6/2018 2401	DR MAHESH KUMAR SHARMA SMT VEENU GUPTA AND ORS	SANDEEP SAXENA-P
95	C.C.P. 9/2018 2401	GANGA RAM MR NARESH PAL GANGWAL AND ORS	NAINA SARAF-P
96	C.C.P. 10/2018 2401	ROOP SINGH AND ANR MR NARESH PAL GANGWAL AND ORS	NAINA SARAF-P
97	C.C.P. 12/2018 2401	MURARI LAL MEENA MR NARESH PAL GANGWAL AND ORS	NAINA SARAF-P
98	C.C.P. 13/2018 2401	DEEPAK KUMAR MEHTA AND ORS MR NARESH PAL GANGWAL AND ORS	NAINA SARAF-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITHOUT STAY/BAIL				
99	C.C.P. 14/2018 2401	SHYAM LAL BHAWALIYA &ORS MR NARESH PAL GANGWAL AND ORS	NAINA SARAF-P	
100	C.C.P. 15/2018 2401	MAHENDER SINGH AND ORS MR NARESH PAL GANGWAL AND ORS	NAINA SARAF-P	
101	C.C.P. 16/2018 2401	RAJESH KUMAR SHAH MR NARESH PAL GANGWAL AND ORS	NAINA SARAF-P	
102	C.C.P. 18/2018 2401	BABULAL &ANR MR NARESH PAL GANGWAL AND ORS	NAINA SARAF-P	
103	C.C.P. 19/2018 2401	CHAINARAM AND ORS MR NARESH PAL GANGWAL AND ORS	NAINA SARAF-P	
104	C.C.P. 20/2018 2401	CHANDRA PRAKASH SHRIMALI AND ORS MR NARESH PAL GANGWAL AND ORS	NAINA SARAF-P	
105	C.C.P. 29/2018 2401	RAJEEV TIWARI SHRI NARESH PAL GANGWAR AND ANR	DR R K SHARMA BHRIGU-P	
106	C.C.P. 30/2018 2401	DR DEEPAK SHARMA SHRI NARESH PAL GANGWAR AND ANR	DR R K SHARMA BHRIGU-P	
107	C.C.P. 58/2018 2401	MAMTA RANI SMT VEENU GUPTA AND ORS	H P SINGH-P	
108	C.C.P. 59/2018 2401	PRAMOD KUMAR VERMA SHRI OM PRAKASH GALHOTRA AND ORS	SANDEEP KALWANIYA-P	
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED				
109	C.W. 14399/2017 4300 CMS 12738/2017 SENIOR CITIZEN	RADHEY SHYAM SHARMA AND ORS DR MADHUSUDAN SHARMA & ORS	SATISH KHANDAL-P	DEEPAK ASOPA-R
110	C.W. 18253/2017 4300 CMS 16177/2017 SENIOR CITIZEN	SMT MANPHOOLI DEVI B B M PROPRIETIES PVT LTD AND ANR	RAJESH PARASHAR-P	
111	C.C.P. 74/2008 2401	MANOHAR LAL SHARMA D C SAMANT & ORS	ARVIND KR SHARMA-P	MANOJ SHARMA-R BHARAT VYAS AAG-R MANOJ SHARMA,BHARAT VYAS-R
112	C.W. 10146/2015 4300 CMS 8900/2015	KUSHAL CHAND BADER&ORS RAM AVTAR GUPTA&ORS	AJEET BHANDARI-P	HANUMAN CHOUDHARY-R
113	C.C.P. 76/2017 2401	RAMKISHAN MEENA SHRI NARESH PAL GANGWAR AND ORS	BY POST-P M FAISAL BAIG-P RAM RAKH SHARMA-P	S K GUPTA AAG-R
114	C.C.P. 1865/2017 2401	VIKAS KUMAR NAIN SHRI KULDEEP RANKA CHAIRMAN &MD R S R TC	B L DHAKAR-P	

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED			
115	C.W. 4870/2017 4300 CMS 4451/2017	BACHHU SINGH JAIN AND ORS MAGAN CHAND JAIN	SUNIL KUMAR JAIN-P AJAY GOYAL-R
116	C.W. 7043/2017 4300 CMS 6385/2017	CHAJU LAL AND ORS KESAR AND ORS	HARI KRISHAN SHARMA-P NAWAL SINGH SIKARWAR-R
117	C.W. 13905/2017 4300 CMS 12324/2017	HARIRAM SADHURAM	SHYAM KANT SHARMA-P RAJ KAMAL GAUR-R
FOR ADMISSION - NOTICE SERVED REPLY FILED			
118	C.W. 18191/2017 4300 CMS 16122/2017 SENIOR CITIZEN	DWARIKA PRASAD MUNICIPAL COUNCIL & ORS	ANAND SHARMA-P DEEN DAYAL SHARMA DY G C-R
119	C.W. 2542/2011 4300	KAVINDRA GUPTA AND ANR SMT MEENA JAIN AND ORS	V K SHARMA RACHIT SHARMA-P RAHUL AGARWAL-R B R RANA-R
120	C.W. 6583/2012 4300	RAMESHWAR PRASAD SHARMA ORS STATE (REVENUE DEPARTMENT)ORS	M C JAIN-P RAJENDRA PRASAD-R R K DAGA-R
121	C.C.P. 393/2014 2401	SMT HEMRANI SAIN T RAVI KANT	ADITYA MATHUR-P DHARMENDRA PAREEK(ADD GC)-R SANJAY SHARMA (GC)-R
122	C.C.P. 443/2014 2401	RAM KUNWAR POLU ALIAS POLURAM AND ANOTHER	VINEET MEHTA-P DEVENDRA SINGH RAGHAVAL-R
123	C.C.P. 899/2015 2401	PUKHRAJ PRAJAPATI SHRI NARENDRA DAYAMA AND OTHERS	SHARAD PUROHIT-P B N SANDU(G A)/AAG-R A K GUPTA-R B N SANDU(G A)/AAG-R RINESH GUPTA-R
124	C.C.P. 951/2016 2401	BASANT KUMAR SHRI MOTI LAL MEENA	DR P C JAIN-P JAI RAJ TANTIA-R
With			
125	C.C.P. 262/2017 2401	BASANT KUMAR SHRI MOTI LAL MEENA	DR P C JAIN-P
126	C.C.P. 1161/2016 2401	DHARMENDRA SINGH SHRI AKHIL ARORA AND ANOTHER	MAHENDRA SHAH V SHAH-P S. K. GUPTA AAG-R
With			
127	C.C.P. 718/2016 2401	MOHD ARIF BAIG AND ORS SHRI AKHIL ARORA AND ANOTHER	TANVEER AHMED-P S K GUPTA(AAG)-R
128	C.C.P. 1180/2016 2401	BANSI RAMANAND SHARMA	NAWAL SINGH SIKARWAR-P DHARMVEER THOLIA-R
129	C.C.P. 1364/2016 2401	RANJHNA SINGH AND ORS MR UKTANAND AGARWAL	DEVENDRA KUMAR BHARDWAJ-P D K BHARADWAJ-P DHARMENDRA PAREEK-R
130	C.C.P. 1463/2016 2401	DR BEENA SINGH SHRI BHANWAR LAL GURJAR	D P SHARMA-P PRATEEK MATHUR-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION - NOTICE SERVED REPLY FILED				
131	C.W. 17877/2016 1800	RANJEET SINGH AND ORS HANUMAN SINGH AND ANR	ANOOP DHAND-P SURESH CHARAN Y RATHORE-P	GAURAV SHARMA SARASWAT-R
132	C.C.P. 657/2017 2401	SMT SUSHILA DEVI SHRI PURUSHOTTAM BIYANI AND ORS	ASHWINI JAIMAN-P HIMANSHU JAIN-P	AMIT KURI-R
133	C.C.P. 951/2017 2403	SUO MOTU PRESIDENT GRAMSABHA GRAMDANI VILLAGE	BY COURT-P	
134	C.C.P. 1166/2017 2401	BAJRANG LAL THE STATE OF RAJ AND ORS	MAHENDRA SHAH-P	DR A S KHANGAROTADD GC-R
FOR HEARING				
135	C.W. 2601/2008 4300	SHIV NARAIN AND ORS CIVIL JUDGE (J D)CHOMU AND ORS	AJAY GUPTA-P	S S CHOUDHARY-R JINESH JAIN G C-R MANU BHARGAVA G C-R
136	C.W. 4947/2012 2800	RAMESH CHAND AGARWAL MOHAN LAL AND ORS	ALOK GARG-P	ANIL MEHTA-R KRISHAN VERMA-R

SB CIVIL MISC WRITS (RENT CONTROL ACT, EVICTION, TRANSPORT MATTERS, ELECTION MATTERS, ACADEMIC AND ADMISSION MATTERS, PANCHAYAT ACT, ELECTRICITY MATTERS, MUNICIPALITIES ACT, UIT ACT HOUSING BOARD, AGRICULTURAL PRODUCE MARKETING ACT, INDIAN STAMPS ACT, AND SB CIVIL SECOND APPEALS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATION			
1	C.IInd.APPL 697/2006 703 APPL 16208/2014 AS A FIRST CASE	BASANTI BAI AND ORS KANHAIYA LAL	VIKAS JAIN-P MAHENDRA SINGH-R TANVEER AHMED-R
FOR HEARING			
2	C.IInd.APPL 167/1995 3900 AS A FIRST CASE	SAVITRI DEVI SHYAM SUNDER	R.S.MEHTA,-P M.S.YADAV-P VIPIN BAPNA-P MAHENDRA GOYAL-R ANIL MEHT-R PALLVI MEHTA-R
3	C.IInd.APPL 197/1990 3900	SMT. ABIDA BIBI WAZIR ALI	A K BHANDARI-P ARJUN KARNANI-P DEEPAK PAREEK-R AJEET BHANDARI-R R K AGARWAL-R
4	C.IInd.APPL 191/1995 2800	SMT.LAXMI DEVI HANUMAN PRASAD	JAGDISH RASTOGI-P RAJAT RANJAN-P PARAG RASTOGI-R R.S.MEHTA,ANIL MEHTA-R
5	C.IInd.APPL 494/1996 3900	MAA BHARTI SHIKSHA SAMITI SHIVJYOTI BALVIDYA NIKETAN SHIKSHA SAMIT	R K AGARWAL,K.VERMA-P ASHVIN GARG-P DR.S.K.TIWARI-P MADHAV MITRA/NISHANT-P PRADEEP CHAUDHARY-P R.D.RASTOGI-P RAJENDRA PRASAD-R ASHISH SHARMA-R B L AGARWAL-R L L GUPTA/K A KHAN-R S D SHARMA-R
6	C.IInd.APPL 134/1999 3900	RADHEY SHYAM & ORS BABU LAL SHARMA & ORS	R K AGRAWAL,K.VERMA-P M.M.RANJAN-R
7	C.IInd.APPL 120/2000 3900	LALIT KUMAR SANMATI KUMAR	A.K.BHANDARI,-P AJEET BHANDARI-P R.K.AGARWAL-R DEEPAK PAREEK-R
8	C.IInd.APPL 137/2001 0702	GULAB CHAND FIRM RAMESHWAR DAS KISHAN GOPA	J S RASTOGI-P R K AGRAWAL-R PARAG RASTOGI-R SUNITA PAREEK-R
9	C.IInd.APPL 400/2003 0800	SHYAM LAL DINESH KUMAR	SANJAY MEHRISHI-P MAHENDRA SINGH-R HIMMAT SINGH-R MRS KAMLA JAIN-R
10	C.IInd.APPL 20/2006 702	SMT BHAGIRATHI DEVI JHUNJHUNU KENDRIYA SAHKARI BAN	R K AGARWAL-P RAJAT RANJAN-R RAJAT RANJAN-R V AGRAWAL-R VIRENDRA DANGI-R
11	C.IInd.APPL 445/2006 3900	SANWARMAL RAM GOPAL MALPANI AND ORS	M M RANJAN-P AJAY GUPTA,ARVIND SHARMA-R AKHILESH KUMAR SAINI-R AMIT DADHICH-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR HEARING				
12	C.Ind.APPL 493/2008 3900 CMS 800/2017	ZAHOR MOHAMMAD & ORS POONAM CHAND BANTHIA & ORS	AJEET BHANDARI-P ATUL BHARDWAJ-P	SATISH KHANDAL-R ANANT BHANDARI-R R P GARG-R
13	C.Ind.APPL 168/2014 3900	STATE OF RAJASTHAN AND ORS GOPAL AND ORS	SANJEEV SINGHAL-P	PRAVEEN KUMAR JAIN-R ASHWANI CHOBISA-R
FOR FRESH ADMISSION- WITH STAY				
14	C.Ind.APPL 472/2008 3900 STAY 3234/2008	KARAM CHAND JAIN MOHAN LAL & ORS	SARANSH SAINI-P	
15	C.Ind.APPL 24/2014 0800 CMS 127/2014	BHUPESH ROONGTA AND OTHES GANGA SHARAN DUSAD AND OTHERS	D D PATODIYA-P L L GUPTA-P	ALOK GARG / SARVESH-R
16	C.Ind.APPL 121/2015 3900 CMS 596/2015	BHAGWAN DAS AND ORS SRICHAND AND ORS	ANITA AGGARWAL-P	V K TAMOLIYA-R
17	C.Ind.APPL 406/2015 3900 CMS 1623/2015	STATE OF RAJ AND OTHERS DEEPAK AWASTHI AND OTHERS	H P BAIRWA(DY GC)-P S K GUPTA-P S K GUPTA AAG-P	DINESH KUMAR GARG-R DINESH PATHAK-R
With				
18	C.Ind.APPL 327/2015 3900 STAY 1954/2015	HARI SHANKAR AND OTHERS STATE/DISTT COLLECTOR DHOLPUR & ORS	DINESH PATHAK-P S K GUPTA AAG-P	DINESH KUMAR GARG-R
With				
19	X.OBJECTION 16/2016 4201	STATE OF RAJ AND OTHERS DEEPAK AWASTHI AND OTHERS	DINESH KUMAR GARG-P	
20	C.Ind.APPL 283/2016 3900 STAY 2536/2016	GHANSHYAM THROUGH LRS HARIHAR NATH AND OTHERS	MAHESH GUPTA-P	
With				
21	C.Ist.Appl 394/2002 1103	KUMARI USHA & ORS GHANSHYAM NATH SHARMA & ORS	MAHESH GUPTA-P	REASHM BHARGAVA-R SANJAY VERMA-R
22	C.Ind.APPL 265/2017 0800 STAY 1505/2017	MURLIDHAR THR LR GAJADHAR THR LRS AND ANR	SUNITA PAREEK/MAMOON-P	ANIL KUMAR SHARMA-R
23	C.Ind.APPL 486/2017 3900 STAY 2806/2017	ABDUL LATEEF AND ORS DIST FOREST OFFICER TONK	VIKAS KABRA-P	
24	C.Ind.APPL 505/2017 0800 CMS 2938/2017	SHRI NAND KISHORE SHRI NAWAL KISHORE	RAJAT RANJAN-P	VEYANKATESH GARG-R
25	C.Ind.APPL 532/2017 0800 STAY 3248/2017	MOHAMMAD ASIF MOHAMMAD IQBAL	A K BAJPAI-P	
26	C.Ind.APPL 548/2017 3900 STAY 3321/2017	SHRI BAKSHA SINGH AND ANR THR LRS GIRDHARI SINGH AND ORS	NAWAL SINGH SIKARWAR-P	S B GUPTA-R
27	C.Ind.APPL 576/2017 0800 CMS 3436/2017	RAMESH CHAND SMT SATYABHAMA AND ANR	PARINITOO JAIN-P	RAHUL AGARWAL-R

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITH STAY				
28	C.IInd.APPL 579/2017 3900 STAY 3492/2017	MAHAVEERA AND ORS NATHUA THR LR AND ORS	DILEEP SINGH JADOUN-P	
29	C.IInd.APPL 581/2017 3900 STAY 3494/2017	SHRI HAIHAY VASHIYA THATHERA SAMAJ &ORS SHRI JAI KUMAR THR LRS	AJEET BHANDARI-P	
30	C.IInd.APPL 624/2017 2800 APPL 32258/2017 STAY 3690/2017	LADDULAL AND ORS RAMKESH AND ANR	P S SHARMA-P	DHARMENDRA PAREEK-R
31	C.IInd.APPL 652/2017 3900 STAY 3965/2017	RAMBHAROSI LAL DILIP DALELA AND ANR	K N SHARMA-P	
32	C.IInd.APPL 666/2017 3900 STAY 4046/2017	RAMPRASAD CHOUDHARY MANOHAR SINGH	J R CHOUDHARY/M I ABBASI-P	
33	C.IInd.APPL 709/2017 1103 CMS 4333/2017	RADHEY SHYAM ALIAS LALA MADAN LAL AND ORS	JAI PRAKASH GUPTA-P	RAJ KUMAR SHARMA-R L L GUPTA-R
34	C.IInd.APPL 713/2017 3900 CMS 4338/2017	SIRAJUDEEN AND ORS STATE OF RAJ THR DIST COLLECTOR &ORS	ASHOK MISHRA-P	ANIL TIWARI-R
35	C.IInd.APPL 732/2017 3900 STAY 4506/2017	RAMKALI AND ORS RAMAN	P K SHARMA-P	
36	C.IInd.APPL 766/2017 3900 STAY 4773/2017	SURESH CHAND ATRI DEVI AND ANR	ASGAR KHAN-P	
37	C.IInd.APPL 771/2017 3900 STAY 4804/2017	RAM KISHORE AND ANR VYAPAR MANDAL NEW MANDI	A K BAJPAI-P	SHRAWAN GUPTA-R SUDESH BANSAL/SHRAWAN-R
38	C.IInd.APPL 789/2017 0800 STAY 4983/2017	SHANKARLAL SUSHIL KUMAR THR LRS AND ORS	SUNITA PAREEK/MAMOON-P	
39	C.IInd.APPL 819/2017 3900 STAY 5112/2017	RAMANAND YADAV BISHAMBHAR AND ORS	H P SINGH-P	
40	C.IInd.APPL 4/2018 0800 STAY 81/2018	MAHAVEER PRASAD SAINI BHAGWATI PRASAD	ALOK SOGANI-P	
41	C.IInd.APPL 5/2018 0800 STAY 82/2018	NIRANJAN LAL SAINI BHAGWATI PRASAD	ALOK SOGANI-P	
FOR ADMISSION FRESH WITHOUT STAY				
42	C.IInd.APPL 449/2017 3900 AT 2-00 PM	RAM NATH AND ANR MADAN LAL AND ORS	J K SINGHI-P ANUROOP SINGHI-P	
FOR ORDERS- DEFECT CASES				
43	C.IInd.APPL 237/2012 3900 APPL 29297/2012 CMCC 951/2012	RADHEY SHYAM AND OTHERS MUKESH AND OTHERS	SANGEETA SHARMA-P	N K SINGHAL-R

Daily Causelist(Filtered)
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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- DEFECT CASES				
44	C.IInd.APPL 172/2013 3900 APPL 32402/2017	POORAN LIME INDUSTRY PUNJAB NATIONAL BANK	HARI KISHAN SAINI-P	
45	RES.APPL. 406/2013 4201 CMCC 969/2013	MUNICIPAL BOARD SRIMADHOPUR MAHAVEER PRASAD & ORS	SAGHEER AHAMED QURESHI-P	
46	RES.APPL. 407/2013 4201 CMCC 970/2013	DHANRAJ SMT NATHI BAI	ABHI GOYAL-P	
47	C.IInd.APPL 413/2015 3900	SATYENDRA KUMAR DUBE BRANCH MANAGER STATE BANK OF INDIA	SAJID ALI-P	
48	C.IInd.APPL 342/2016 0702 CMCC 1858/2016	GOPAL M B LALSOT THROUGH EXECUTIVE OFFICER	MUKESH KUMAR VERMA-P	
49	C.IInd.APPL 285/2017 0800	BHOPAL SINGH KOSHLIYA DEVI AND ORS	SUNIL JAIN-P	DEEPAK KHANDELWAL-R
50	C.IInd.APPL 350/2017 0800	SHAHID AHMAD AZIZ THR LRS	MOHAMMAD AKBAR-P	ZEESHAN KHAN-R
51	C.IInd.APPL 575/2017 3900 APPL 31041/2017	YADVENDRA SINGH YADAV AND ORS SHRI RAMSWAROOP VIJAY AND ORS	ASHOK MISHRA-P	RAHUL AGARWAL-R B L AGARWAL-R
52	C.IInd.APPL 723/2017 3900	DHARMVEER AND ANR LALI ALIAS CHAMELI AND ANR	SUNIL YADAV/VIJAY YADAV-P	
53	C.IInd.APPL 725/2017 3900	CHHITAR HAZARI LAL	MAHENDRA SINGH-P	
FOR ORDERS				
54	C.IInd.APPL 357/1999 3900	JAIPUR VIDHYUT VITRAN NIGAM LTD. SAWAI MADHOPUR OIL & PULSES IN	G C GARG-P	N.K.MALOO-R
55	RES.APPL. 12/2010 4201	RAM NARAYAN BIRDHI CHAND LAKHOTIYA & ORS.	ARJUN KARNANI-P M C JAIN/ANKIT JAIN-P	RAJESH SHARMA-R V K SINGH/ BHRIGU SHARMA-R
56	C.IInd.APPL 71/2010 3900	KRISHI UPAJ MANDI SAMITI KRAY-VIKRAYA SAHAKARI SAMITI LTD AND OTH	MANJU JOSHI-P DILIP SINSINWAR-R	
57	C.IInd.APPL 393/2012 0800	SMT YASHODA SHRI VYAPAR DHARMASALA	MANISH GUPTA-P	
58	C.IInd.APPL 76/2014 3900	R R V V N LTD & ORS. HARNANDA	SHAILESH PRAKASH SHARMA-P	VIKRMADITYA SHEKHAWAT-R
59	C.IInd.APPL 567/2017 3900	URBAN IMPROVEMENT TRUST BHARATPUR SMT PUSHPA AND ORS	L L GUPTA/VIKRAM JONWAL-P	
60	RES.APPL. 682/2017 4201	RAMVIR SINGH BHAGWAN SINGH AND ORS	BHOOPENDRA SINGH MADERNA-P	

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATION			
61	C.IInd.APPL 161/1998 3900 APPL 39772/2017	BAJRANG LAL MUNNA & ORS	MANOJ SHARMA-P KAMLAKAR SHARMA-R
62	C.IInd.APPL 449/2002 3900 APPL 14718/2015 APPL 21973/2015 APPL 21974/2015 APPL 4063/2015 APPL 546/2015 APPL 5982/2015 APPL 8983/2015 APPL 971/2015	SHAM KUMARI WALI J D A & ORS	N K MALOO-P V K TAMOLIYA-P MAHENDRA GAUR-R AMIT KURI-R DINESH YADAV-R K J MEHTA/ ZUBIN MEHTA-R MAHENDRA GOYAL-R
63	C.IInd.APPL 50/2004 0800 APPL 33394/2017	NATHI LAL RAM CHARAN	M M RANJAN-P MAHESH CHAND GUPTA-R G P SHARMA-R RAJ KAMAL GAUR-R
64	C.IInd.APPL 157/2004 3900 APPL 4495/2017	HEADMASTER GOVT UCCHA ANAND NA SATYA DEV YADAV	G A-P B L AGARWAL-R SK GUPTA-R
65	C.IInd.APPL 251/2004 0800 APPL 33254/2017 APPL 37317/2017	FAKHAROODIN ABDUL RAHMAN	M M RANJAN-P AMANUL KHAN-R H V NANDWANA-R SHAMSUDDIN ANSARI-R
66	C.IInd.APPL 464/2005 3900 APPL 31087/2017	STATE BHAGIRATH PUNIA & ORS	R B MATHUR-P J R CHOUDARY-R
67	C.IInd.APPL 270/2006 3900 APPL 44800/2017	NIHAL CHAND JAIN RAM LAL RAHI AND ORS	N K MALOO-P GIRIRAJ BARDAR-R V K TAMOLIYA-R
With			
68	C.IInd.APPL 607/2006 3900	NIHAL CHAND RAM LAL	B L GUPTA-P GIRIRAJ BARDHAR-R
69	C.IInd.APPL 740/2007 0800 APPL 44430/2017	BANSHI LAL RAJENDRA PRASAD GARG & ORS	PEYUSH NAG-P MASOOD PARVEJ-P PEUSH NAG-P SUDESH BANSAL-P M.M.RANJAN-R
70	C.IInd.APPL 147/2008 0505 APPL 34529/2017	CHANDRA PRAKASH KOTA OPEN UNIVERSITY & ORS	INDERRAJ SAINI-P ASHISH JOSHI-R ANITA AGARWAL-R G P KAUSHIK-R
71	C.IInd.APPL 477/2009 3900 APPL 38276/2017	YAKUB PATEL RAHIMUDDIN	M M RANJAN-P KHALID MEHMOOD-R DAULAT SHARMA-R RAJNEESH GUPTA-R
72	C.IInd.APPL 254/2011 3900 APPL 37664/2017	KADIR BAIG AND OTHERS MUNNA BAIG	P C SHAH-P DR P C JAIN-R MOHAMMED ANEES-R
73	C.IInd.APPL 475/2012 3900 APPL 200/2018	CHATRABHAN SINGH DEVI SHARAN AND OTHERS	SUDESH BANSAL-P B K SHARMA-R ANITA AGARWAL/LAXMI KANT-R

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATION			
74	C.IInd.APPL 288/2014 0800 APPL 45032/2017	PRAKASH CHAND SURAJ KUMAR	PRAKASH CHAND(SELF)-P S C GUPTA-P
75	C.IInd.APPL 365/2015 3900 APPL 1031/2018 APPL 1032/2018	M/S ZUBERI ENGINEERING WORKS STATE/DISTT COLLECTOR S MADHOPUR & ORS	ABHISHEK BHANDARI/RIZWAN-P RIZWAN AHMED-R
76	C.IInd.APPL 194/2016 3900 APPL 44915/2017	TEJ PRATAP SINGH NARAIN LAL SHARMA AND ANOTHER	ASHWANI CHOBISA-P ARVIND BHARDWAJ-R
77	C.IInd.APPL 278/2017 1805 APPL 38232/2017	GHASILAL PHOOLCHAND AND ORS	PRATEEK MATHUR-P SHIV S CHOUDHARY-R SARANSH SAINI-R
78	C.IInd.APPL 529/2017 3900 (LIMITATION) APPL 1781/2017	AJMER DEVELOPMENT AUTHORITY THR SECRETARY MADAN LAL CHOUDHARY	SAKET PAREEK/ADITYA-P SUNIL KUMAR SINGH-R
79	C.IInd.APPL 613/2017 3900 APPL 37031/2017 APPL 41369/2017 APPL 42575/2017	SANTOSH KUMAR SHARMA BHAGWATI SINGH AND ANR	ADITYA MATHUR-P PRASHANT CHOUDHARY-R
80	C.IInd.APPL 736/2017 3900 CMCC 2731/2017	JAMUNA DEVI AND ORS NAGAR PALIKA DEEG AND ORS	N K SINGHAL-P
81	C.IInd.APPL 745/2017 3900 CMCC 2892/2017	RAMESH RAM PRASAD AND ORS	DEEPAK GOYAL-P
82	C.IInd.APPL 776/2017 0800 APPL 582/2018	SMT VIDHYA DEVI AND ORS HAJARI LAL	RAJAT RANJAN-P L M BHARDWAJ-R
83	RES.APPL. 15/2018 4201 APPL 17/2018 (LIMITATION) APPL 44777/2017	SMT CHHOTI BAI DAULAT CHAND SANCHETI & ORS	ALOK CHATURVEDI-P
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED			
84	C.IInd.APPL 362/1998 0800	PREM PRAKASH AGRAWAL RAMJAN KHAN	J.P.GOYAL,MANEESH SHARMA-P P.C.SHAH-R
85	C.IInd.APPL 26/2000 3900 STAY 90/2000	BAKSHA RAM HINDUSTAN COPPER LTD	M M RANJAN-P ANANT BHANDARI-R AJEET BHANDRAI-R
86	C.IInd.APPL 504/2000 3900	NAMDEV JADAV MAL & ORS	K K MEHRISHI-P SANJAY MEHRISHI-P ASHWANI CHOBISA-R V K MATHUR-R
87	C.IInd.APPL 213/2003 3900 STAY 1111/2003	ABBAS ALI HAZI MOHD ABDUDL SHAKOORAT & O	AJEET BHANDARI-P AJEET BHANDARI-R
88	C.IInd.APPL 440/2010 3900 STAY 2213/2010	DEEPA RAM AND OTHERS KHETA RAM AND ANOTHER	S K GUPTA-P AMIT SINGH SHEKHAWAT-R AMIT SINGH SHEKHAWAT-R R K AGARWAL-R
89	C.IInd.APPL 291/2014 3900 AT 2-00 PM	GOPAL RAM AND OTHERS ISHWAR DAYAL AND OTHERS	SHYAM KANT SHARMA-P MANOJ BHARDWAJ-R

Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED			
90	C.IInd.APPL 381/2014 0800 STAY 2592/2014	IBRAHIM KHAN AND OTHERS MOHD SAFIQ AND OTHERS	RAJAT RANJAN-P MOHD ANEES-R
91	C.IInd.APPL 533/2015 3900 STAY 3426/2015	DIRECTOR SARASWATI MODERN SCHOOL & ANR NAROTTAM KUMAR SHARMA	PREM CHAND DEWANDA-P ADITYA MATHUR-R
92	C.IInd.APPL 524/2016 3900 CMS 3827/2016	ZILA PARISHAD BHARTPUR THR CHIEF EX PREM CHAND	S K GUPTA-P V S CHAUHAN-R
93	C.IInd.APPL 100/2017 3900 APPL 6233/2017 STAY 526/2017	NARAYAN SINGH STATE OF RAJ THR COLLECTOR AND ANR	REASHM BHARGAVA-P V D GATHALA-R MANU BHARGAVA-R
94	C.IInd.APPL 412/2017 0516 STAY 2448/2017	R S R T C AND ORS LOON SINGH	VINAYAK KUMAR JOSHI-P ANKUL GUPTA-R ALOK CHATURVEDI-R
95	C.IInd.APPL 469/2017 0800 CMS 2728/2017	KAILASH CHAND AND ORS PAWAN KUMAR DALMIYA	RAJAT RANJAN-P SANJAY RAHAR-R
96	C.IInd.APPL 516/2017 3900 STAY 3065/2017	SHIV NARAIN TEJ SINGH MANOHAR AND ORS	ABHI GOYAL-P MAHENDRA GOYAL-R PANKAJ THAKURIA-R
97	C.IInd.APPL 685/2017 0800 STAY 4174/2017	SURESH CHAND GOVIND PRASAD AND ORS	RAHUL KAMWAR/ALI HASAN-P SHIV CHARAN GUPTA-R
98	C.IInd.APPL 700/2017 0800	SMT MANORAMA DARGAHA COMMITTEE AJMER	SUNITA PAREEK-P B L AGARWAL/AMIT GUPTA-R

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Tuesday Dated : 16/01/2018
Court No :20
HON'BLE MR. JUSTICE PRAKASH GUPTA

10.30 AM TO 01.00 PM
02.00 PM TO 04.30 PM

SB CIVIL FIRST APPEALS, SB CIVIL RESIDUE MATTERS

NOTE: HEARING CASES WILL BE TAKEN AT 02-00 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
1	C.IInd.APPL 16/1996	SHIV DYAL BANWARI LAL	R.K.AGRawal-P
	2800 (PART HEARD) BEFORE		B.L.MANDHANA-R M A KHAN-R
2	C.Ist.Appl 27/1996	DEEG KRAYA VIKRYA SAHKARI SAMITI LTD. NATIONAL FERTILISERS LTD.	J.K.SINGHI-P
	3800		VINEET MEHTA-R ASHOK MEHTA-R BABU LAL GUPTA-R DINESH KALA-R G.A., SHYAM ARYA-R
3	C.Ist.Appl 37/1996	NEWINDIA ASSURANCE CO.JAIPUR DEES PISTON A-407A/B ROAD NO.14 V.I.A.JP	S.P.TYGI-P VIZZY AGRAWAL-P
	3800		VIZZY AGRAWAL-R SATYAVRAT SHARMA-R SATYAVRAT/SHRUTI/PRANA V-R
With			
4	C.Ist.Appl 76/1996	DIES PISTANS NEW INDIA INSURANCE CO.	SATYAVRAT SHARMA-P
	3800		S.P.TYAGI-R VIZZY AGARWAL-R
5	C.Ist.Appl 49/1996	KRISHNA DEV SMT.RAM PALI	KAMLAKAR SHARMA-P
	2800		KEDAR SOLANKI-R S.C.GUPTA-R
6	C.Ist.Appl 51/1996	TIWARI GANGA PRASAD SMT. MANJU SHUKLA	R K AGARWAL, K VERMA-P ADITYA MATHUR-P
	3800		R S MEHTA, ANIL MEHTA-R RAJENDRA PRASAD-R
7	C.Ist.Appl 239/1997	MOHAN LAL SHARMA & ORS MANISH KUMAR	S KASLIWAL,A.KASLIWAL-P DILIP MUDGAL-P
	3800		AKHIL SIMLOTE,N.K.JOSHI-R
With			
8	C.Ist.Appl 137/2001	MANISH KUMAR MOHAN LAL	N K JOSHI SANJAY JOSHI-P
	3800		
9	C.Ist.Appl 327/1997	MADAN SINGH & ORS THAKUR SHIV SINGH & ORS	S KASLIWAL A.KASLIWAL-P SURUCHI KASLIWAL-P
	1103		RIZWAN AHMED-R AK BHANDARI-R PRITHVI SINGH CHAMPAWAT-R RAJAT RANJAN-R
10	C.Ist.Appl 434/1998	SMT GEETA DEVI & ORS M/S PUNAM & CO & ORS	SURESH PAREEK-P B.S.SINGHAL-P
	2800		PRADEEP LATA MATHUR-R A.K.BAJPAI-R AMITABH BHATNAGAR-R L.N.BAJPAI,-R R K AGARWAL-R S K LAHRI-R V.S.YADAV-R
11	C.Ist.Appl 7/2001	VINOD KUAMR AGARWAL SMT RATAN DEVI & ORS	B L AGARWAL-P BIPIN GUPTA-P
	3800		ANIL MEHTA-R
With			
12	C.Ist.Appl 31/2001	RATAN DEVI VINOD KUMAR AGARWAL	D K SORAL-P
	3800		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
13	C.Ist.Appl 295/2002 3800	RASOOL ANIL NAAG	DAMODAR MISHRA-P RAKESH TIWARI-R NEERAJ K TIWARI-R R.K.MATHUR-R
14	C.Ist.Appl 92/2003 2800	BANWARI LAL& ORS HARI RAM	SANJAY SHARMA-P B L MANDHANA-R M A KHAN-R P K MANDHANA-R
With			
15	C.Ist.Appl 348/2004 2800	BANWARI LAL HARI RAM	SANJAY SHARMA-P PRAVEEN MANDHANA-R B L MANDHANA-R M A KHAN-R
16	C.Ist.Appl 203/2004 3800	SHREE NATH RAM KALYAN	R K AGRAWAL-P ALOK CHATURVEDI-R P KUHAD AJAY TYAGI-R SUNITA PAREEK-R
17	C.Ist.Appl 113/2006 3800	MAHAVIR PRASAD JAGDISH & ANR	D.C.SWAMI,ARDHANA SHARMA-P S C GUPTA-R SHIV CHARAN GUPTA-R
18	C.Ist.Appl 437/2006 2800	MANPHOOL MANGTU AND ORS	SUKHRAM JATAV-P RAJ KAMAL GAUR-P DEVENDRA RAGHAVA-R HANUMAN CHOUDHARY-R RAVI BHOJAK-R
19	C.Ist.Appl 548/2007 2800	STATE SMT ALIMUNISSA AND ORS	B N SANDHU G A-P SANDEEP JAIN-R
With			
20	C.Ist.Appl 555/2006 1704	DR. SHIKHAR CHAND JAIN SMT ALIMUNISSA AND ORS	NITIN JAIN-P G A-R
21	C.Ist.Appl 422/2014 3800	GANPATI VIHAR VIKAS SAMITI JAIPUR JANTA HOUSING COOPERATIVE SOCIETY	NITIN JAIN-P RAKESH DHANKAR/M C JAIN-R M C JAIN/ANKIT JAIN-R R C SHARMA-R
FOR ORDERS - DEFECT CASES			
22	C.Ist.Appl 869/2017 3800	DR SULTAN MOHAMMAD MANSURI ABDUL RAHMAN	AMIT JINDAL-P RAVI BHOJAK-P
23	C.Ist.Appl 876/2017 1103 APPL 41281/2017	RAJKUMAR JUNEJA SMT MAYA DEVI JUNEJA	PRAHLAD SHARMA-P
24	C.Ist.Appl 880/2017 1103	KANTICHANDRA SHARMA RAMESH CHAND SHARMA AND ANR	
FOR ORDERS			
25	C.Ist.Appl 467/2002 1103	NAJRUDDIN SARUDDIN& ORS	S M ALI-P J P GUPTA-R AMIT PUNIA-R DHANESH SARASWT-R M M RANJAN-R
With			
26	X.OBJECTION 57/2003	NAJRUDDIN SARUDDIN & ORS	JAI PRAKASH GUPTA-P

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
27	C.lst.Appl 263/2003 1103	RODULAL BHAIRU LAL & ORS	BIHARI LAL AGARWAL-P SANJAY MEHRISHI-R M C SHARMA-R
28	C.lst.Appl 145/2004 2800 STAY 283/2004	ARJUN SINGH & ORS SMT DHEKALI & ORS	R K MATHUR-P S K GUPTA-R RAJNEESH GUPTA-R
29	C.lst.Appl 499/2005 3900	C.D.AGRAWAL SPEEDLINE MOTORES PVT.	RAMA GOYAL-P VIPIN GOYAL-P J P GOYAL,R M JAIN-R
30	C.lst.Appl 690/2006 3800	TEJ SINGH DHILLAN U. CO. BANK AND ORS	J P SHARMA-P P K SHARMA-R
31	C.lst.Appl 549/2008 3800	NAND KISHORE M/S MAN INDUSTIRAL LTD	R B MATHUR-P DEVDU TT SHARMA-R
32	C.lst.Appl 127/2009 2800	GOKUL NARAYAN & ORS TIWARI KANAHAILYA LAL & ORS	P C SHAH-P RAJESH MOOTHA-P
33	C.lst.Appl 204/2010 3800 STAY 1028/2010	KANHIYA LAL VAISHNAV PREM NARAIN VAISHNAV	VISHWAJEET MANTRI-P SHIKHA PARNAMI-R
34	C.lst.Appl 519/2010 1103	MOHAN LAL AND ANOTHER MUKUT BIHARI AND OTHERS	RINESH GUPTA-P POONAM CHAND SHARMA-R ASHWANI CHOBISA-R JITENDRA BAJAJ-R S ZAKAWAT ALI(DY GC)-R SAJID ALI-R
35	C.lst.Appl 42/2011 2800	NOORA JAGTAR SINGH	MOHIT GUPTA-P JAI RAJ TANTIA-R
36	C.lst.Appl 693/2012 2800	SMT SANTOSH CHAUHAN SMT SAVITA SHARMA AND ANOTHER	REASHM BHARGAVA-P DILIP SHARMA-R
37	RES.APPL. 13/2014 4201	SMT MOOLI HAR SAHAI & ORS	P S SIROHI-P
38	C.lst.Appl 152/2014 1103	SURESH KUMAR MALETI ASHWANI KUMAR AND ORS	SHAILESH PRAKASH SHARMA-P RAJVIR SHARMA-R M C JAIN/ANKIT JAIN-R
With			
39	C.lst.Appl 151/2014 1103	SURESH KUMAR MALETI ASHWANI KUMAR AND ORS	SHAILESH PRAKASH SHARMA-P RAJVIR SHARMA-R M C JAIN/ANKIT JAIN-R
40	C.lst.Appl 316/2014 3800	KANMAL AND ANOTHER SMT CHANDA DEVI AND OTHERS	JAI PRAKASH GUPTA-P CHANDA DEVI (SELF)-R
41	C.lst.Appl 176/2015 3800	INDIA INTERNATIONAL TECH INSTITUTE SANSKRITI EDUCATIONAL SOCIETY	G D BANSAL-P
42	C.lst.Appl 288/2015 3800	C E O ZILA PARISHAD SIKAR M/S KUMAR CONSTRUCTIONS AND OTHERS	MANU BHARGAVA(G C)-P AMIT SINGH SHEKHAWAT-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
43	C.Ist.Appl 673/2016 3800 STAY 3804/2016	DIVINITY BUILDSTATE PVT LTD THR DIR SUJYA AND ANR	SANDEEP PATHAK-P DHARMENDRA PAREEK ADDGC-R DHEERAJ TRIPATHI DYGC-R SHAILESH PRAKASH SHARMA-R
44	C.TRNS.APPLI 21/2017 4201 CMS 527/2017	M/S PRAGATI SALTS PVT LTD M/S JAGANNATH CHEMFOOD PVT LTD	G D BANSAL/ASHWANI-P AMIT CHHANGANI-R
45	C.TRNS.APPLI 48/2017 4201 STAY 1175/2017	SMT MEENU KAMLESH KUMAWAT	DHARMENDRA BARALA-P S L KUMAWAT-R
46	C.TRNS.APPLI 53/2017 4201 CMS 1353/2017	ANITA KANWAR ARVIND SINGH	D K SRIVASTAV/ANKITA-P
47	C.TRNS.APPLI 60/2017 4201 STAY 1608/2017	SMT HIMANI JAIMAN VINAYAK JAIMAN	JAI PRAKASH GUPTA-P SUBODH SHARMA/H K SHARMA-R
48	C.TRNS.APPLI 114/2017 4201 STAY 2858/2017	SMT RAJNEESH SHEKHAWAT TEJ SINGH CHAUHAN	RAJESH KUMAR SHARMA-P
49	C.Ist.Appl 152/2017 3800 CMS 812/2017	ANIKET BHARGAVA RAKESH BHARGAVA	MANISH SHARMA-P DHARMENDRA PAREEK-R
With			
50	C.Ist.Appl 140/2017 1103	DINESH BHARGAVA THR LRS DURGA SINGH BHARGAVA AND ORS	P L HISSARIA-P
With			
51	C.Ist.Appl 151/2017 1103 STAY 811/2017	DURGA SINGH BHARGAVA RAKESH BHARGAVA AND ANR THR LRS	MANISH SHARMA-P DHARMENDRA PAREEK-R
52	C.TRNS.APPLI 156/2017 4201 STAY 3623/2017	PAYAL BHAIRU RAM GUPTA ALIAS PRADEEP GUPTA	RAJENDRA PRASAD SHARMA-P SHOBHIT VYAS-R
53	C.TRNS.APPLI 196/2017 4201 STAY 4827/2017	SMT ANJU RAVINDRA SINGH	HEMANT GAJRAJ/MAMRAJ JAT-P
54	C.TRNS.APPLI 197/2017 4201	RIYA CHAUDHARY KRISHANU BENIWAL (JAI)	RAJ KAMAL GAUR-P VIOND PATHAK/M K PATHAK-R
55	C.Ist.Appl 416/2017 1704 STAY 2194/2017	ASSISTANT ER A V V N L AND ORS MALKU DEVI AND ORS	RAM SINGH BHATI-P VINAY MATHUR-R
56	C.Ist.Appl 549/2017 2800 STAY 2813/2017	HUKUM SINGH PRAMOD AGRAWAL AND ORS	NAWAL SINGH SIKARWAR-P RAJKUMAR SHARMA-R
FOR ORDERS ON INTERIM APPLICATIONS			
57	C.Ist.Appl 48/2008 3800 APPL 11671/2016 APPL 15737/2017	MAHENDRA KUMAR JAIN CHIRANJI LAL & ORS	S K SAKSENA-P REASHM BHARGAVA-R RAJAT RANJAN-R

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
58	C.Ist.Appl 207/2005	SUSHIL KUMAR JAIN CHIRANJI LAL & ORS	ARJUN KARNANI-P D K GARG-P
	1103		REASHM BHARGAVA-R M M RANJAN-R REASHM BHARGAVA-R
59	C.Ist.Appl 430/2011	NATHAN KHAN THROUGH LRS HAMEED ALIAS BABU A ND OTHERS	SUNIT AWASTHI-P
	1103 APPL 42372/2017		USMAN KHAN-R
60	C.Ist.Appl 104/2012	SMT PUSHPA DEVI SANTOSH KUMAR SHARMA AND OTHERS	JAI KUMAR YADAV-P
	3800 APPL 34086/2017		RISHI PARASHAR-R AMITABH JATAV-R D K BHARDWAJ-R VINEET DIXIT-R
61	C.Ist.Appl 459/2014	SRINIWAS SHARMA AND OTHERS SUKH SAGAR BUILDCOM PVT LTD AND OTHERS	G P SHARMA/M C GUPTA-P
	3800 APPL 13081/2016 APPL 1543/2014 LIMITATION		NAINA SARAF-R ANIL MEHTA-R POONAM CHAND BHANDARI-R
62	C.Ist.Appl 210/2015	JAGDISH PRASAD SMT HASINA BANO AND OTHERS	SARANSH SAINI-P
	3800 APPL 21480/2015		RAMESH KUMAWAT-R
63	C.RVW. 57/2016	MOTI BALLABH THROUGH LRS UMA BALLABH AND OTHERS	SURUCHI KASLIWAL-P SURUCHI KASLIWAL-P
	4201 APPL 1853/2016 (LIMITATION) BEFORE		
64	C.Ist.Appl 197/2016	JASOONATH SINGH SMT BHANWARI AND ANOTHER	ANOOP DHAND-P
	3800 APPL 12304/2016 APPL 45129/2017 CMS 1475/2016		ASHOK SHARMA-R KETAN DHABHAI-R
65	C.Ist.Appl 840/2017	MANGAL RAM AND ORS J V V N L AND ANR	MAHENDRA SHARMA-P
	1704 CMCC 2656/2017		
FOR FRESH ADMISSION - WITH STAY/BAIL			
66	C.Ist.Appl 825/2017	JAIASA ALIAS JAIKISHAN JAGDISH AND ANR THR LRS	T L PANDEY/ARUN SHARMA-P
	3800 STAY 4289/2017		
67	C.Ist.Appl 845/2017	LALA ALIAS LAL CHAND GURJAR MALIRAM AND ANR THR LRS	MANISH SHARMA-P
	3800 STAY 4436/2017		B L AGARWAL-R
68	C.Ist.Appl 870/2017	RAMAVTAR MANOHARLAL AND ORS	SUNITA PAREEK-P
	0800 STAY 4536/2017		
69	C.Ist.Appl 1000/2017	RAM GOPAL SHARMA NANNURAM THR LRS AND ORS	SUDESH BANSAL/M ADIL-P
	1103 STAY 5016/2017		PRATAP SINGH SIROHI-R
70	C.Ist.Appl 1001/2017	RAM GOPAL SHARMA NANNURAM THR LRS	SUDESH BANSAL/M ADIL-P
	3800 STAY 5020/2017		PRATAP SINGH SIROHI-R
71	C.Ist.Appl 1006/2017	NATHU AND ANR KAJOD AND ORS	B M GURJAR-P
	2800 STAY 5051/2017		

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION - WITH STAY/BAIL				
72	C.M.A. 6397/2017 1700 BEFORE STAY 4660/2017	UNITED INDIA INSURANCE CO LTD SMT KOMAL DEVI ALIAS BASANTI DEVI &ANR	SMT ARCHANA MANTRI-P	
73	C.Ist.Appl 31/2018 2800 STAY 92/2018	SMT SANTOSH DEVI MST MOHRI BEWA CHANDER AND ORS	RK GARHWAL/NISHANT SHARMA-P	GAYATRI RATHORE-R
74	C.Ist.Appl 35/2018 1704 STAY 96/2018	ASSIST ER A V V N L AND ORS SMT MUKESH DEVI AND ORS	DEEPAK PAREEK-P	
FOR FRESH ADMISSION - WITHOUT STAY				
75	C.Ist.Appl 29/2018 1704	MANJU AND ORS J V V N L AND ORS	D K GARG-P	
76	C.Ist.Appl 30/2018 1704	SANDHYA AND ORS J V V N L AND ORS	D K GARG-P	
77	C.Ist.Appl 32/2018 1704	LAXMI DEVI AND ANR J V V N L AND ORS	D K GARG-P	
FOR ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
78	C.Ist.Appl 391/2013 3800	STATE BANK OF INDIA SMT MEENA CHAUHAN AND OTHERS	VIRENDRA SINGH YADAV-P	AMIT JINDAL-R
79	C.Ist.Appl 40/2014 3800 STAY 234/2014	UNION OF INDIA PADAM CHAND	TAJ PRAKASH SHARMA-P	VINOD SINGHAL-R
80	C.Ist.Appl 163/2015 2800 STAY 875/2015	UMRAO SINGH RAM	GAJENDRA SINGH RATHORE-P KAPIL GUPTA-P	GHANSHYAM DASS-R
81	C.Ist.Appl 583/2015 3800	MANAGER LIBERTY WHITEWARE LTD AND OTHERS NARSINGH GLASS HOUSE	MOHIT GUPTA-P	ABHI GOYAL-R
82	C.Ist.Appl 387/2017 2800 STAY 2029/2017	SUMER SAINI PRATAP SINGH	BIPIN GUPTA-P	SARAFRAJ HADAR/S S POONIA-R S S POONIA/ DR Y C SHARMA-R Y C SHARMA/VISHESH/ASHISH-R

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018
Before Dy. Registrar (Judicial)**

AT 11.30 AM

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CRIMINAL CASES				
1	CRL.A. 918/2013 0106	STATE OF RAJASTHAN RAJVINDRA SINGH	P P-P	
FOR ORDERS- CIVIL CASES				
2	CO.APPL. 27/2009 2502	O L HARDEEP SINGH DHAWAN & ORS	AMOD KASLIWAL-P DINESH YADAV-P MRS SONAL SINGH-P	AKHIL SIMLOTE-R DINESH BISHNOI-R
3	CO.APPL. 141/2010 2502	O/L M/S AMFORT AGRO FINANCE LT SAJJAN SINGH RATHORE	GAURAV SHARMA-P	VIJAY SINGH-R AMOL VYAS/VINOD PATHAK-R
FOR ORDERS- CIVIL WRIT CASES				
4	C.W. 12950/2011 0507 DEFECT	NANDKISHORE GUPTA SECRETARY FINANCE DEP ANR	DEEPAK PAREEK-P	
5	C.W. 13450/2011 4300 DEFECT	SHANTI LAL KHINCHI ADDI DISTRICT JUDGE NO 7 AND A	NARENDRA NEMIWAL-P	
6	C.W. 13796/2011 0502 DEFECT	CHHITAR MAL MEENA STATE OF RAJ & ORS	SAROJ CHOUDHARY-P	
7	W.M.APPL. 243/2012 4201 DEFECT	BHAGWAN DAS BAJAJ RAMKRISHAN AND ORS	NEERAJ BATRA-P	
8	C.W. 18430/2012 4300 DEFECT	MURARI LAL ADDI CIVIL JUDGE JUDGE AND ANR	VIKRAM SINGH SHEKHAWAT-P	
9	C.W. 13988/2014 0515 DEFECT	DIKSHA SHARMA STATE (EDUCATION DEPARTMENT)ANR	VIJENDRA KUMAR YADAV-P	
10	C.W. 7837/2015 0400 -PIL DEFECT	ABHYUTTHANAM SOCIETY STATE OF RAJ AND ANR	ASHISH KUMAR SINGH VAGISH-P	
11	WRIT RAP 287/2016 4201 DEFECT	ARJUN RAM VYAS THE ASSISTANT COMMISSIONER &OR	ANIL MEHTA-P	
12	C.W. 4954/2016 2609 DEFECT	GREEN VALLEY SHIKSHA SAMITI STATE (EDUCATION DEPARTMENT)ORS	M S RAGHAV-P	
13	C.W. 6238/2016 4300 DEFECT	SHALINI GOYAL STATE OF RAJ &ANR	SANDEEP SINGH SHEKHAWAT-P	
14	C.W. 12045/2017 1700 DEFECT	BANNE KHAN AND ORS MOTOR ACCIDENT CLAIM TRIBUNAL ORS	SHAFAT RAHIM KHAN-P	
15	C.W. 20030/2017 1804 DEFECT	HANEEF KHAN RAMKRISHAN AND ORS	INTJAR ALI-P	GAJENDRA SINGH RATHORE-R GAJENDRA SINGH RATHORE-R

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018
Before Registrar (Admn.)**

AT 11.30 AM

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CRIMINAL CASES			
1	CRL.A. 2161/2017 0102 DEFECT	ASLAM KHAN STATE OF RAJASTHAN THROUGH PP	ROHAN JAIN-P
With			
2	CRL.LV.A. 459/2017 0113 DEFECT	PEER KHAN STATE OF RAJ AND ORS	MOHD IQBAL KHAN-P
3	CRL.M.APPLI. 4/2018 0204 DEFECT	SARDAR SINGH CHAUHAN SAMPAT SAMARIYA	DR BHARTI SHARMA-P
4	CRL.W. 10/2018 0113 DEFECT	SUBODH STATE OF RAJASTHAN AND ORS	DHEERAJ SINGHAL-P
5	CRL.R. 21/2018 0205 DEFECT	RAVINDRA KUMAR SHARMA STATE OF RAJASTHAN AND ANR	R K SHARMA-P
6	CRL.R. 22/2018 0209 DEFECT	ATUL KUMAR STATE OF RAJASTHAN THROUGH PP	KARTAR SINGH FAUJDAR-P
7	CRL.A.S. 24/2018 0113 DEFECT	PAPPU STATE OF RAJASTHAN THROUGH P P	NAMISH NIGOTIA/CHANCHAL-P
8	CRL.R. 26/2018 0208 DEFECT	NASEEM BANO RAMZAN @ RAMZAN NIVARIYA	MOHAMMED ANEES-P
9	CRL.A.S. 33/2018 0106 DEFECT	SMT UGANTI STATE OF RAJASTHAN AND ORS	BHEEM SAIN BAIRWA-P
10	CRL.M.PET. 51/2018 0204 DEFECT	GIRDHAR STATE OF RAJ AND ANR	KALPIT SHARMA-P
11	CRL.M.PET. 54/2018 0204 DEFECT	ROSHAN LAL RAWAT AND ORS STATE OF RAJ AND ANR	GAURAV GUPTA-P
12	CRL.M.PET. 55/2018 0204 DEFECT	KURSHID STATE OF RAJ AND ANR	R B SHARMA (GANTHOLA)-P
13	CRL.M.PET. 58/2018 0204 DEFECT	JITENDRA SINGH AND ANR STATE OF RAJ AND ANR	GAJENDRA SINGH RATHORE-P
14	CRL.M.PET. 63/2018 0204 DEFECT	PUSHPENDRA SMT BHARTI	KARTAR SINGH FAUJDAR-P
15	CRL.M.PET. 64/2018 0204 DEFECT	CHARAT SINGH STATE OF RAJASTHAN THROUGH PP	ANOOP AGARWAL-P
16	CRL.M.PET. 79/2018 0204 DEFECT	MOHANLAL SAMOTA STATE OF RAJ AND ORS	M ASLAM-P
17	CRL.M.PET. 112/2018 0204 DEFECT	SMT MADHU SHARMA STATE OF RAJ AND ANR	MUKESH MEHRA-P
FOR ORDERS- CIVIL CASES			

Daily Causelist(Filtered)
Tuesday Dated : 16/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CIVIL CASES				
18	C.Ind.APPL 492/2009 3900	J D A DEEP CHAND	A K GUPTA-P	
19	C.Ind.APPL 270/2012 3900	STATE THROUGH COLLECTOR JHUNJHUNU RAM PRAKASH	HARI BARATH(DY GC0-P	
20	RES.APPL. 753/2017 4201 DEFECT	SHRI MOHD. HANEEF AND ORS ZAFAR MOHD. AND ORS	ALOK CHATURVEDI-P	
21	C.Ind.APPL 786/2017 3900 DEFECT	AMAR SINGH THR LRS KAILASH CHAND	VIKAS KABRA-P	
22	C.Ind.APPL 791/2017 3900 DEFECT	R S R T C AND ORS KHEM SINGH	R M BAIRWA-P	
23	C.M.A. 1489/2017 1700	DAKHA BAI AND ORS DURGA THAKUR AND ORS	AKANKSHA SAXENA-P	NITIN JAIN-R
24	C.M.A. 1608/2017 1703 DEFECT	SMT CHHOTI DEVI AND ORS UNION OF INDIA THR GEN MANAGER	S L KUMAWAT-P	
25	C.C.P. 1987/2017 2401 DEFECT	MANESH KUMARI VEENU GUPTA AND ORS	RAM PRATAP SAINI-P	
26	C.M.A. 2936/2017 1700 DEFECT	SMT SHANTI DEVI AND ANR SMT ANITA SINGH AND ORS	RAJ KUMAR GOYAL-P	
27	C.M.A. 2952/2017 1700 DEFECT	VIKAS KUMAR AND ANR SMT DHAPA DEVI AND ORS	D D KHANDELWAL-P	
28	C.M.A. 2969/2017 0603 DEFECT	MAMTA DEVI RUDA RAM AND ORS	AJAY GUPTA/P K BANSAL-P	
29	C.M.A. 2970/2017 0603 DEFECT	PAWAN SHARMA HARERAM SHAH AND ANR	NEERAJ SHARMA-P	
30	C.M.A. 3029/2017 1001 DEFECT	DULICHAND SMT NARANGI	SUMIT KHANDELWAL-P	
31	C.M.A. 3042/2017 1700 DEFECT	BADAM AND ORS RAJENDRA KUMAR AND ORS	SUNIL JAIN-P	
32	C.M.A. 3056/2017 1700 DEFECT	ARBAZ JILANI RIYAZUDDIN AND ORS	KALEEM AHMED KHAN-P	
33	C.M.A. 3058/2017 1700 DEFECT	ASHOK KUMAR AND ORS BANWARI LAL AND ORS	KHUSHWANT MORWAL-P	
34	C.M.A. 3066/2017 0603 DEFECT	HIMANSHU THE UNITED INDIA INSURANCE CO LTD &ORS	VIPUL JAIN-P	
35	C.M.A. 3069/2017 1700 DEFECT	SMT LADA DEVI AND ORS NARAYAN LAL AND ORS	AKSHAT CHAUDHARY-P	

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CIVIL CASES				
36	C.M.A. 3075/2017 1700 DEFECT	ARBAZ JILANI RIYAZUDDIN AND ANR	KALEEM AHMED KHAN-P	
37	C.M.A. 3103/2017 4000 DEFECT	RADHEYSHYAM SHARMA AND ORS NAGAR PALIKA SAWAIMADHOPUR AND ANR	BIPIN GUPTA-P	
38	C.M.A. 3106/2017 4000 DEFECT	LALI DEVI NATURAL GUADIAN OF VISHAL GOPAL	ARCHANA MANTRI-P	
39	C.M.A. 3112/2017 1504 DEFECT	SMT SUMAN KANWAR AND ORS SHIVRAJ SINGH AND ANR	KAMAL GUPTA-P	
40	C.M.A. 3121/2017 1001 DEFECT	MUKESH KUMAR SAROJ	NAVEEN DHUWAN-P	
41	C.M.A. 3122/2017 1003 DEFECT	RAMESH CHAND SONI SMT SHANTA AND ANR	ASHISH SAINI-P	
42	C.M.A. 3128/2017 1700 DEFECT	HARBHAN SINGH THE NATIONAL INSURANCE CO LTD AND ORS	R B SHARMA GANTHOLA-P	
43	C.M.A. 3133/2017 1700 DEFECT	BALVEER YADAV MANGEJ SINGH AND ORS	SITARAM YADAV-P	
44	C.M.A. 3135/2017 1001 DEFECT	JOLENDRA SANJU BAI	PRADEEP MATHUR-P	
45	C.M.A. 3138/2017 1700 DEFECT	PREM DEVI AND ORS OM PRAKASH GURJAR AND ORS	SHRIBHAN GURJAR-P	SANDEEP JAIN-R
46	C.M.A. 3139/2017 0602 DEFECT	SMT DHANPATI H D F C AGRO GEN INSURANCE CO LTD AND OR	S R JOSHI-P	
47	C.M.A. 3143/2017 0603 DEFECT	STATE OF RAJASHTHAN THR DIST COLLECTOR LAXMI NARAYAN AND ANR	DHARMENDRA PAREEK-P	
48	C.M.A. 3144/2017 1700 DEFECT	STATE OF RAJASHTHAN THR DIST COLLECTOR RAM RAJ AND ORS	DHARMENDRA PAREEK-P	
49	C.M.A. 3184/2017 1200 DEFECT	NATIONAL ENGINEERINGH INDUSTRIES LTD BHARAT SANCHAR NIGAM LTD	SUNIL NATH/MANISH-P	
50	C.M.A. 3301/2017 0601 DEFECT	RAVI KUMAR ALIAS LALA HANSRAJ AND ORS	D K DIXIT-P	
51	C.M.A. 3341/2017 0602 DEFECT	ASHA FARID AND ORS	SUNIL JAIN-P	
52	C.M.A. 3374/2017 1700 DEFECT	PREM SHANKAR MEENA AND ORS RAM KISHAN VERMA AND ORS	ROHIT KHANDELWAL-P	

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
53	C.M.A. 3409/2017 1002 DEFECT	SMT PREETI BALA SEHRA SHRI VISHWAJEET MAHENDIYA	D C GUPTA/ANKIT AGRAWAL-P
54	C.M.A. 3417/2017 0603 DEFECT	NEW INDIA ASSURANCE CO LTD GULAB DEVI AND ORS	PRAVEEN KUMAR JAIN-P
55	C.M.A. 3419/2017 1700 DEFECT	KALU LAL SMT Sampati Bai AND ORS	SHAILESH KUMAR PANWAR-P
56	C.M.A. 3422/2017 0603 DEFECT	SHIKAR CHAND JAIN SMT SITARAM JAIPURIYA AND ORS	PRABHATI LAL MEENA-P
57	C.M.A. 3423/2017 1700 DEFECT	SMT RANJANA TREHAN AND ORS M/S B L R INDIA PVT LTD AND ORS	RAM SINGH RATHORE-P
58	C.M.A. 3428/2017 0603 DEFECT	RATAN LAL GURJAR SAHDEV AND ANR	KAMAL GUPTA-P
59	C.M.A. 3436/2017 1103 DEFECT	TOFLI AND ORS MURTI DEVI AND ORS	MANU BHARGAVA-P
60	C.M.A. 3463/2017 0603 DEFECT	RAKESH BANDOLIYA DINESH CHANDRA AND ORS	L L GUPTA/VIKRAM JONWAL-P
61	C.M.A. 3475/2017 1700 DEFECT	SMT REKHA AND ORS YADRAM AND ORS	NITESH RAWAT-P
62	C.M.A. 3476/2017 0603 DEFECT	FARID KHAN MUNNA KHAN AND ORS	SANJAY KUMAR SHARMA-P
63	C.M.A. 3479/2017 1700 DEFECT	SMT UMRAO KANWAR AND ORS RAJENDRA SINGH RAJPUT AND ORS	NITESH RAWAT-P
64	C.M.A. 3483/2017 1700 DEFECT	SHANTI DEVI AND ORS BHURA KHAN ALIAS FHAHIM KHAN AND ANR	NITESH RAWAT-P
65	C.M.A. 3486/2017 0603 DEFECT	MOHAMMAD WASIM SHYAMLAL AND ORS	SANJAY KUMAR SHARMA-P
66	C.M.A. 3495/2017 1700 DEFECT	RAJU AND ANR MANGILAL AND ORS	MAHESH GUPTA-P
67	C.M.A. 3496/2017 1700 DEFECT	RAJU AND ANR PHOOL CHAND AND ORS	MAHESH GUPTA-P
68	C.M.A. 3513/2017 1700 DEFECT	CHOTI DEVI AND ORS KAREEM KHAN AND ORS	BHANU PRAKASH-P
69	C.M.A. 3514/2017 0603 DEFECT	RAM CHANDRA JAKIR HUSSAIN AND ORS	JITENDRA BAJAJ-P
70	C.M.A. 3515/2017 0603 DEFECT	PANKAJ JAISWANI JASWANT SINGH AND ORS	JITENDRA BAJAJ-P

Daily Causelist(Filtered)
Tuesday Dated : 16/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL CASES			
71	C.M.A. 3545/2017 0603 DEFECT	LOKESH PANCHAL RATAN LAL AND ANR	SUNIL JAIN-P
72	C.M.A. 3546/2017 0602 DEFECT	KUMARI PRIYANKA ARVIND SINGH	HEMENDRA GOYAL-P
73	C.M.A. 3547/2017 1700 DEFECT	PODINA AND ORS ZAHIR MOHD AND ORS	ROHIT KHANDELWAL-P
74	C.M.A. 3548/2017 1700 DEFECT	NARAYANI AND ORS SHASHI SEHGAL AND ORS	ROHIT KHANDELWAL-P
75	C.M.A. 3549/2017 DEFECT	MOORTIDEVI AND ORS PRABHUDAYAL GUPTA AND ORS	HEMENDRA GOYAL-P
76	C.M.A. 3569/2017 0602 DEFECT	RAMSAHAY AND ANR MATHURA LAL MEENA AND ANR	PANKAJ THAKURIYA-P
77	C.M.A. 3570/2017 0603 DEFECT	RAMSAHAY AND ANR JAGDISH MEENA AND ANR	PANKAJ THAKURIYA-P
78	C.M.A. 3582/2017 1003 DEFECT	KUNAL SHARMA SMT PRIYANKA DUBEY	AMRIT SUROLLIA-P
79	C.M.A. 3583/2017 1003 DEFECT	KUNAL SHARMA SMT PRIYANKA DUBEY	AMRIT SUROLLIA-P
80	C.M.A. 3592/2017 1700 DEFECT	KANIKA VISHVAS AND ORS RAM BALWAAN AND ORS	AMRIT PRASAD SHARMA-P
81	C.M.A. 3594/2017 0602 DEFECT	UDAI CHAND MANOJ KUMAR AND ANR	JAI PRAKASH GUPTA-P
82	C.M.A. 3595/2017 1700 DEFECT	SMT SUSHILA AND ORS SADDIQUE MOHD AND ORS	PRAVEEN KUMAR JAIN/ROHIT-P
83	C.M.A. 3659/2017 1700 DEFECT	THE NEW INDIA ASSURANCE CO LTD GIRISH VYAS AND ORS	RISHIPAL AGARWAL-P
84	C.M.A. 3675/2017 1001 DEFECT	PRAKASH CHAND SARLA	VIVEK GOYAL-P
85	C.M.A. 3687/2017 1700 DEFECT	SMT NOORJAHAN UBED SHEKH MAHAVEER PRASAD ACHARYA AND OTHERS	AKSHAT CHAUDHARY-P
86	C.M.A. 6510/2017 1700 DEFECT	MADANLAL VERMA AND ANR SHUBHKARAN AND ORS	AKSHAT CHAUDHARY-P
87	C.M.A. 6718/2017 0603 DEFECT	BABU LAL KANA RAM SAINI AND ORS	KAMAL GUPTA-P
88	C.C.P. 71/2018 2401 DEFECT	ANIL PANJWANI UNION OF INDIA AND ANR	PETITIONER SELF-P
FOR ORDERS- CIVIL WRIT CASES			

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Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL WRIT CASES			
89	C.W. 1514/2010 0502	SMT RITU THAKRE STATE OF RAJ & ORS	BRIJ KISHORE SHARMA-P SANJAY KUMAR SHARMA G C-R
90	C.W. 4412/2013 0516	RAJU LAL DAGUR AND ORS STATE (YOUTH SPORTS)ORS	RAM PRATAP SAINI-P JAI RAJ TANTIA-R
91	WRIT REVIEW 321/2015 4201 DEFECT	THAKURJI SHREE MAHAVEERJI ANR STATE (REVENUE DEPARTMENT)ORS	RAJENDRA PRASAD AAG-P SAGEER AHMMED-R
92	C.W. 8396/2015 4300	OM PRAKASH AND ANR JANKI DEVI AND ORS	NAWAL SINGH SIKARWAR-P MANU BHARGAVA G C-R RAJ KAMAL GAUR-R
93	C.W. 9687/2016 0509	UDAI SINGH GURJAR STATE OF RAJ AND ORS	TANVEER AHAMAD-P BABU LAL SAINI DY G C-R SANJAY KUMAR SHARMA G C-R
94	C.W. 18552/2017 0703	SMT MADHU SHARMA JAN VIKAS SANCHALAN SAMITI	MOHIT GUPTA-P
95	C.W. 24346/2017 0703 DEFECT	SURENDRA KUMAR GIRDHAR KAUSHIK AND ORS	G C GARG ALOK GARG-P
96	WRIT RAP 2/2018 4201 DEFECT	BANWARI LAL SMT PREM DEVI KHANDELWAL AND ANR	RAVINDRA TOMAR-P
97	WRIT RAP 3/2018 4201 DEFECT	RAMZAN KHAN STATE OF RAJ AND ORS	AMIN ALI-P
98	WRIT REVIEW 4/2018 4401 DEFECT	PRADEEP KUMAR AND ORS R S R T C	JAI LODHA-P
99	WRIT REVIEW 5/2018 4401 DEFECT	RADHA KISHAN DHOBI R S R T C	JAI LODHA-P
100	C.W. 14/2018 3100 DEFECT	AJMER CENTRAL COOPERATIVE BANK LTD ADDITIONAL REGISTRAR AND ORS	R P GARG SHUBHAM JAIN-P
101	S.A.W. 15/2018 1502 DEFECT	SECRETARY R S A M B JAIPUR & ANR RAM SWAROOP AND ANR	R A KATTA-P
102	C.W. 16/2018 4300 DEFECT	PRAHLAD AND ORS STATE OF RAJ AND ORS	BUDHI PRAKASH SHARMA-P
103	C.W. 17/2018 0523 DEFECT	SMT SHAKUNTALA MALHOTRA STATE OF RAJ AND ORS	KAPIL SHARMA-P
104	C.W. 18/2018 2101 DEFECT	RAMESH KUMAR MEMBER REGIONAL TRANSPORT AUTHORITY & OR	SATISH KHANDELWAL-P
105	C.W. 20/2018 1502 DEFECT	ASSISTANT ENGINEER HARI SINGH AND ORS	RIBHU DUTT-P
106	C.W. 26/2018 4300 DEFECT	SMT KANTA DEVI GOPAL AND ANR	JITENDRA PANDEY-P

**Daily Causelist(Filterd)
Tuesday Dated : 16/01/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL WRIT CASES			
107	C.W. 29/2018 0507 DEFECT	SMT KRISHNA AGARWAL MAHARAJA SAWAI SINGH-II MUSEUM &ANR	R K DAGA-P
108	C.W. 30/2018 1804 DEFECT	BHAGWANARAM AND ORS MURTI MANDIR RAGHUNATH JI AND ORS	SUMER SINGH CHOUDHARY-P
109	C.W. 31/2018 4300 DEFECT	M/S LA CHEMICO PVT LTD STATE (MEDICAL & HEALTH) ORS	PAWAN SHARMA VIDHUT-P
110	C.W. 41/2018 1502 DEFECT	SMT PREM BAI AND ORS CHIEF MANAGER R S R TC	M FAISAL BAIG-P
111	C.W. 42/2018 1804 DEFECT	MURLI THROUGH LR AND ANR ABHAY SINGH AND ORS	RAJESH SHARMA CHETNA-P
112	C.W. 43/2018 4300 DEFECT	OMPRAKASH GOSWAMI MUKESH KUMAR&ORS	NASEEMUDDIN QAZI-P
113	C.W. 44/2018 1006 DEFECT	ARVIND SHARMA SMT RENU SHARMA	DEEPAK PAREEK-P
114	C.W. 46/2018 5600 DEFECT	ANIL JOSHI STATE OF RAJ AND ORS	SUNIL VIJAY-P
115	C.W. 52/2018 1502 DEFECT	DEPUTY GENERAL MANAGER SHRI BABULAL	OM PRAKASH SHEORAN-P
116	C.W. 88/2018 1103 DEFECT	OM PRAKASH LALITA AND ORS	A K PAREEK-P
117	C.W. 89/2018 5300 DEFECT	NAZIR AHMAD JVVNL AND ORS	GAJANAND SHARMA-P
118	C.W. 107/2018 0509 DEFECT	UNION OF INDIA AND ORS R N SARASWAT AND ANR	R B MATHUR-P
119	C.W. 112/2018 1804 DEFECT	DHANNALAL BAJRANGLAL AND ORS	RAJESH KAPOOR-P
120	C.W. 194/2018 0515 DEFECT	MURARI LAL SHARMA STATE OF RAJ AND ORS	AJAY GUPTA R K SAINI-P
121	C.W. 257/2018 0515 DEFECT	SURESH KUMAR SWAMI STATE OF RAJ AND ORS	MAHENDRA SHAH VIGYAN SHAH-P
122	C.W. 267/2018 1800 DEFECT	SHRINARAYAN AND ORS STATE OF RAJ	NIRMAL KUMAR NAGAR-P
123	C.W. 272/2018 0515 DEFECT	DIVA SHARMA SECRETARY RPSC AJMER	K K BHINDA-P
124	C.W. 278/2018 1804 DEFECT	VAZEER MOHAMMAD AND ORS SHREE HUSSAIN AND ORS	MAHENDRA GOYAL-P

Daily Causelist(Filtered)
Tuesday Dated : 16/01/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL WRIT CASES			
125	C.W. 285/2018 0503 DEFECT	ROOP NARAYAN CHANDEL STATE OF RAJ AND ANR	KRISHNA VERMA-P
126	C.W. 290/2018 6200 DEFECT	M/S MOOL CHAND MURARI LAL AND ORS DIRECTOR AGRICULTURE & ANR	BIPIN GUPTA-P
127	C.W. 307/2018 1502 DEFECT	HEMRAJ SHARMA MANDAL VAN ADHIKARI	K C SHARMA NIDHI SHARMA-P
128	C.W. 329/2018 0523 DEFECT	RANVEER SINGH STATE (FOREST DEPARTMENT) ORS	ARCHANA MANTRI-P
129	C.W. 334/2018 1804 DEFECT	AMINA AND ANR BOARD OF REVENUE AJMER & ORS	S S HASAN-P
130	C.W. 362/2018 1700 DEFECT	VAJIR MOHAMMAD PUSHP CHAND AND ORS	MUKESH SHARMA-P
131	C.W. 385/2018 0515 DEFECT	MOHAMMED SAIF KALAM ADDITIONAL CHIEF SECRETARY & ORS	ASHWINI JAIMAN-P
132	C.W. 386/2018 0703 DEFECT	SHYAM DESHMUKH DEEPENDRA SINGH AND ANR	SHAILESH PRAKASH SHARMA-P
133	C.W. 396/2018 0502 DEFECT	MOHAN LAL R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P
134	C.W. 409/2018 1800 DEFECT	DARSHAN AND ORS STATE OF RAJ AND ORS	P S SHARMA-P
135	C.W. 411/2018 1804 DEFECT	SATYANARAYAN AND ORS BILKISH AND ORS	POONAM CHAND SHARMA-P
136	C.W. 413/2018 0703 DEFECT	MST KESAR THROUGH HER LRS SMT MOOLI THROUGH HER LRS	KAPIL GUPTA-P
137	C.W. 440/2018 1502 DEFECT	DY CONSERVATOR OF FOREST & ANR SHRI BABULAL MEENA	SHIVRAJ SINGH DY GC-P